- (iii) Statement No. VI-Thirty-eighth Session, 1962.
- (iv) Statement No. V—Thirty-ninth Session, 1962.
- (v) Statement No. IV-Fortieth Session, 1962.
- (vi) Statement No< II—Forty-first Session, 1962.

(See Appendix XLI, Annexure Nos. SO to 55 for (i) to (vi).]

NOTIFICATIONS UNDER THE RUBBER ACT, 1947

MINISTER IN THE DEPUTY THE MINISTRY LABOUR OF AND **EMPLOYMENT** (Shri RATAMLAL KISHORILAL MALVIYA): Sir, on behalf of Shri Manubhai Shah, I beg to lay on the Table, under sub-section (3) of section 25 of the Rubber Act, 1947, a copy each of the following Notifications of the Ministry of Commerce and Industry: —

- (i) Notification S.O. No. 19, dated the 1st January, 1963, publishing the Rubber Board Service (Recruitment) Amendment Rules, 1963.
- (ii) Notification S.O. No. 20, dated the 1st January, 1963, publishing the Rubber Board Service (Classification, Control and Appeal) Amendment Rules, 1963.

[Placed in Library. See No. LT-742/63 for (i) and (ii).]

NOTIFICATIONS UNDER THE ALL INDIA SERVICES ACT, 1951

THE DEPUTY MINISTER MINISTRY OF HOME AFFAIRS (SHRIMATI MARAOATHAM CHANDRA-SEKHAR): Sir, I beg to lay on the Table, under sub-section (2) of section 3 of the All India Services Act, 1951, a copy each of the following Notifications of the Ministry of Home Affairs: —

> (i) Notification G.S.R. No. 1729, dated the 13th December, 1962 publishing Indian Police Service (Probation) (Second

- Amendment) Rules, 1962. [Placed in Library. *See* No. LT-699/63.]
- (ii) Notification G.S.R. No. 1730, the 15th December, 1962, publishing the AH India Services (Conduct) Amendment Rules, 1962. [Placed in Library-See No. LT-700/63].

on the Table

THE MINERAL CONCESSION (FIFTH AMENDMENT) RULES, 1962

THE MINISTER OF MINES AND FUEL (SHRI K. D. MALAVIYA): Sir, I beg to lay on the Table, under subsection (1) of section 28 of the Mines and Minerals (Regulation and Development) Act, 1957, a copy of the Ministry of Mines and Fuel Notification G.S.R. No. 1707, dated the 4th December, 1962, publishing the Mineral Concession (Fifth Amendment) Rules, 1962. [Placed in Library. See No. LT-703/63.]

REPORT ON THE THIRD GENERAL ELECTION TO THE ORISSA LEGISLATIVE ASSEMBLY, 1961

THE MINISTER OF LAW" (SHRI A. K. SEN): Sir, I beg to lay on the Table, a copy of the Report on the Third General Election to the Orissa Legislative Assembly, 1961. [Placed in Library. See No. LT-733/63]

THE CEMENT (QUALITY CONTROL) **ORDER, 1962**

THE DEPUTY MINISTER IN THB MINISTRY OF STEEL AND HEAVY INDUSTRIES (SHRI P. C. SETHI) • Sir, I beg to lay on the Table, under subsection (6) of section 3 of the Essential Commodities Act, 1955, a copy of the Ministry of Steel and Heavy Industries (Department of Heavy Industries) Notification S.O. 3595|ECA|2|62, dated the 24th November, 1962, publishing the Cement (Quality Control) Order, 1962. [Placed in Library. See No. LT-756/63.]

GOVERNMENT MOTION RE COLOMBO PROPOSALS ON INDIA-CHINA RELATIONS—continued.

MB. CHAIRMAN: We can now go -on to the discussion of the Motion. I might at this stage tell you that I expect the Prime Minister to join the discussion at 4 o'clock this afternoon.

SHW SATYACHARAN (Uttar Pradesh): Mr. Chairman, Sir., during the recent years no other document has aroused so much interest and attention as that containing the proposals made by the six non-aligned nations at Colombo. Coming as it does after the unwarranted massive attack and declaration of unilateral ceasefire by China, it is quite understandable that every section of the people and their representatives have tnken utmost interest in it.

Sir, frankly speaking, the proposals as they are shaped fall short of our expectation. But since the proposals accept the principle that the aggression made by China has to be undone, and they envisage also that the Chinese forces must make a withdrawal to a point which obtained before September 8, 1962, I think it deserves our closest consideration. At *this stage. Sir. I must register my appreciation for all the efforts put in by the representatives of the six-non-aligned nations who were motivated by the idea of maintenance of peace and Afro-Asian solidarity. Sir, we also have to thank those emissaries who represent these powers for presenting the case of the six non-aligned nations in a very peaceful manner.

Sir, at this stage I feel that some of the observations made on the floor of the House gave me an impression that there is a lot of divergence of views in connection with these proposals. I am equally pained to •observe in the columns of the Press :that our ideas have been put in a

fashion as to give an impression to • the world that we are too much divided on this issue. This is too delicate an occasion, and we are dealing with too sanguine an affair and our expressions have to be too restrained and have to be expressed in a fashion commensurate with the difficult situation through which we are passing.

As far as the proposals are concerned, I will offer my observations in detail at a later stage. But in the beginning I must say that it would be a diplomatic blunder of the highest magnitude if we reject the proposals. Apart from the fact that we would be antagonising the six non-aligned Powers who have put in all efforts to maintain peace, we would be also losing the moral force of the world opinion which has veered round our own cause. For a moment let us think: if the proposals fail because of the intransigence of China, it is China that will stand indicted. We will get the support of not only the non-aligned Powers but also of those nations which have been so far silent and have not come out with their open support. Some of our friends have mentioned that negotiations would dampen our war effort. I respectfully differ from them. The instrument of negotiation is entirely different from our efforts directed towards defence purposes. I would be the last person to see that our war efforts or our defence efforts are slackened because we are in the midst of certain negotiations. In fact, our effort should go on with accelerated speed and at the same time we may not be lagging on the diplomatic front.

Sir, an esteemed colleague of ours on the other side of the House expressed that our diplomacy at home has been quite successful but it has failed abroad. I very respectfully submit that the instrument of diplomacy is too delicate. It is not wooden, it is flexible and if it is at all mature diplomacy, it must adjust itself to the norms and plans and exigencies that arise. If it cannot, it is a rotten piece | of diplomacy. Assessed in that context,

I believe, Indian diplomacy has done •well, not that I am singing swan-song to the achievements of our foreign policy. My conscience speaks when I say that so far we might have erred here and there but on the whole we have done creditably. Had it not ,been tor our diplomacy, today the majority of nations would not have given their support to our cause. I believe that the diplomatic front is more effective today in this age than the war front and that a diplomat, if he knows to play his cards well, can avert so many tragic events leading to a war.

Our policy of non-alignment has also been very badly criticised by a few friends who happen to be here. They think that nonalignment has been thrown to the winds. I believe that it is non-alignment which has triumphed so well. It has received encomiums from East and West and all those friends who believe in the tenets of non-alignment.

Now, as far as the Colombo proposals are concerned, it is said that it is deviation from the earlier stand and principles. I fail to understand it. It has also been said that as far as the proposal of China was concerned, it was better than the Colombo proposals. This is a most amazing statement. I need give some clarification on this issue. If we see, in the Eeastern Sector, we are quite to the point of what we need except Thagla ridge and Longju, which have to be settled in the course of our discussion. As far as the Middle Sector is concerned, the area known as Bara Hoti is still unoccupied either by the Indian forces or the Chinese and that has to remain undisturbed according to the Colombo proposals.

Now, the most contentious part about which we have to think is the "Western Sector, that is the Ladakh area. I believe, as I see it clearly from the maps supplied to us, tihat we definitely are gainers. In one sense, T should say that the Colombo pi-oposala envisage a position which

is advantageous to us, since they have not allowed the Chinese to reap the fruits of aggression. They have said that the Chinese have to make a withdrawal of 20 kilometres from the line of actual control. As such would it be proper to say that the Chinese proposals are better than the Colombo proposals? I would urge on hon. Member, who spoke in this strain, to examine his own statement with the help of the maps and also the statements made so far.

There is another great revelation in this House to me that we have been dubbed as Communists and probably as their fellowtravellers because on certain points we do agree. That is rather a most insensing statement. It has been said that there is a sort of suspicion that we may enter into agreement with international Communism. I do not suffer from any phobia, whether it is Communism or any other 'ism'. I have my own 'ism' and I am perfectly confident of that and I know that 'ism' has not to be diluted with any other 'ism'. As far as the question of co-existence is concerned, the alignment or policy or any 'ism' should not militate against it. I would point out this to the hon. Member who had the temerity of speaking in that strain that we probably are going to follow the line of international Communism or compromise with them. There was an occasion when Roosevelt met Stalin and today in the Cuban affair, either Kennedy or Khruschev-you may take it either way-they had to concede to the other and the result was, a great military catastrophe was averted. That is why I said in the beginning that the instrument of diplomacy is too delicate and flexible. It must rise to the occasion and I say in the very spirit that Khrushchev and Kennedy played the game very well.

Regarding some of the points that arise out of these proposals, the whole confusion obtains because of the type of enemy that we meet, the type of opponent that we meet. We know that about 52 years back a very.

[Shri Satyacharan.] significant statement was made by one who happens to be a General, a great military genius of repute. It was in 1910 that General MacArthur paid a visit to India and after his visit, he submitted a report to the Government of the U.S. Therein he wrote that the strength and weakness of India lay in its geography. The Himalayas serve as a fortress. If the enemy is met at the gate, he stands repulsed but if h_e gets an access through the gate, Indians have always been defeated. There is some sense in it and the statement was made about 52 years batk and I specially say when I examine the case to bear it in mind that all these passes, which lie either in the Eastern Sector or in the Western Sector or in the Middle Sector, have to be got back or maintained in the light of this statement made by a great General who is known as a military strategist the world

Sir, if the friends who are in favour of the rejection of the proposals wish war-because that is the only alternative-I would ask them this question: Will that proposition be feasible with our professions of peace eo-existence and the five principles of Panchsheel? Will it be not correct for us to adhere to them and to avoid war if we can avert it? If somehow or the other, by sitting round the table we can make the situation more favourable and peaceful, we would contributing to the cause of peace in the world and in our own land. Sir, when I say that, I do not mean for a moment that I am prepared to endanger the freedom and integrity of our country; nor would I like to compromise on the issue of the honour and prestige of our These are the considerations which country. have so far animated us. I believe as far as our Prime Minister is concerned, he is the proper person, with all his his- I toric background, with all his patrio- i tic actions so far, to take care of it. To doubt his professions and intentions or actions would be, in fact, too bad. Therefore, Sir, I would recommend to ! the House that as far as these proposals are concerned, they have to be accepted in principle. I do feel and I say, Sir, at the end that we can give the green light to our Prime Minister and to the Government to pursue this matter to its logical end, in conformity with the sentiments that have been expressed in the House.

श्री ए० बी० बाजपेशी (उत्तर प्रदेश) : सभापति जी, कोलम्बी प्रस्ताओं श्रीर उन पर प्राप्त स्पष्टीकरणों पर हमें कई पहलुश्रों से विचार करना होगा ।

कांग्रेस के सदस्य जिनमें हमारे विधि मंत्री भी शामिल हैं, कल से इस बात पर बल्ड दे रहे हैं कि कोलम्बो प्रस्ताव द सितम्बर के पूर्व की स्थिति को कायम करने की उनकी शर्त को पूरा करते हैं।

पंडित इयाम सुन्दर नारायरा तन्त्वा (उत्तर प्रदेश) : करीब-करीब ।

श्री ए० बी० वाजपेशी: करीब-करीब पूरा नहीं करते, उस सदन में तो यह भी कहागया है कि कुछ पहलुओं में वे मितस्बर, की स्थिति से भी श्रच्छे हैं।

विधि मंत्री (श्री ए० के० सेन) : यहां भी कहा मैंने ।

श्री ए० बी० वाजपयी: लीजिये यहां भी गवाही हो रही है। मैं सब से पहले इसी कसौटी पर कोलम्बों प्रस्ताग्रों को कसना चाहता हूं क्योंकि जहां तक विरोधी दलों का सवाल है कम्युनिस्ट पार्टी को छोड़ कर प्रायः सभी विरोधी दल, जिनमें भेरा दल भी शामिल है, इस मत के हैं कि कोलम्बों प्रस्तावों को हम स्वीकार नहीं कर सकते। कम्युनिस्ट पार्टी के बारे में मैं क्या कहूं ? उन्होंने तो प्रस्ताव प्रकाशित होने से पहले ही उनको स्वीकार कर लिया श्रीर जिस जल्दबाजी से उन्होंने स्वीकार कर लिया श्रीर जिस जल्दबाजी से उन्होंने स्वीकार किया है उससे कोलम्बो प्रस्तावों

के बारे में मेरी शंकायें बढ़ गई हैं। क्यों बढ़ गई हैं। इसे मैं स्पष्ट करने की भावश्यकता नहीं समझता ।

SHHI BHUPESH GUPTA (West .Bengal): How did you reject it before it was published?

श्री ए० बी वाजपेयी: No, we did not reject before its pub lication. पहली कसौटी यह है कि ५ सितम्बर, की जो शतं थी, मैं सदन को याद दिलाना चाहंगा कि वह कम से कम शर्त थी-"मिनिमम करेक्टिव मेजर"-पाइम मिनिस्टर ने इन शब्दों में ५ सितम्बर के पूर्व की स्थिति को कायम करने की व्याख्या की थी। इस लिये कोई यह न समझे कि वह ज्यादा से ज्यादा बात थी श्रौर यदि उसमें से कोई बात पूरी नहीं हुई, तो हमें सन्तोष कर लेना चाहिये। वह शर्त कम से कम थी जिससे कम पर ग्राना समजीता नहीं हो सकता, समर्पण हो सकता है।

ग्रब हम कम पर आते हैं या नहीं, मैं इसकी चर्चा करूंगा। नेफा के बारे में बातें कही जा रही हैं कि हम अपनी सेनायें मेक-मोहन रेखा तक भेज देंगे। मगर मैं जानना चाहता हं कि थागला रिज का क्या होगा ? क्या हम थागला रिज पर अपनी सेनायें भेजने के ग्रधिकार को तिलांजलि देने जा रहे हैं ? ग्रगर हम कोलम्बों प्रस्ताव स्वीकार करते हैं, तो क्या हम थागला रिज पर अपनी सेना को भेजने के अपने अधिकार को छोडने नहीं जा रहे हैं।

प्रो० सत्याचरण : ऐसी कौन बात है कोलम्बों प्रोपोजल्स में, जिससे यह मालम होता है कि हम फलां जगह ग्रपने ग्रधिकार छोड रहे हैं ?

श्री ए० बी० वाजवेयी: जी हां, जनाव पढ़िये उसे । पूर्वी क्षेत्र में, विधि मंत्री मेरी इस बात की ताईद करेंगे कि थागला रिज में हम अपनी सेना नहीं भेज सकते । इस पर कोई विवाद नहीं हो सकता और अगर मेरे मित्र इतना भी नहीं समझते तो फिर उनका सारा भाषण व्यर्थ रहा ग्रीर कोलम्बो प्रस्तात्रों की उनकी बकालत कोई ग्रथं नहीं रखती है।

यह ठीक है कि चीन से भी कहा गया है कि यह थागला रिज पर अपनी सेना न भेजे, मगर यह हमारे लिये कोई रियायत नहीं है। थागला रिज पर तो चीन की सेना पहले भी नहीं थी। ५ सितम्बर से पहले थागला रिज पर भारत की सेना मीजद थी और जब चीन ने द सितम्बर को थागला रिज में प्र-वेश करके हमारी सेना को हटा दिया, तो हमने कहा कि चीन ने यह नाया आक्रमण किया है ग्रौर हमारे प्रधान मंत्री ने कहा कि हम इस नये आक्रमण के सामने सिर नहीं झका-येंगे। उन्होंने हमारी सेना को ग्रादेश दिया कि चीनी सेना को थागला रिज से बाहर कर दो। स्पष्ट है कि उनके दिमाग में थागला रिज के बारे में कोई सन्देह नहीं था। लेकिन जहां से चीन का ग्राक्रमण ग्रारम्भ हग्रा ग्राज वहीं उस आक्रमण के सामने हम सिर झकाने जा रहे हैं। हमारे लिये थागला रिज भारत पर एक बिन्दू नहीं है, थागला रिज किसी जमीन के ट्कड़े का नाम नहीं है, थागला रिज एक सिद्धांत का प्रतीक है और बह सिद्धांत यह है कि हम हथियारों के बल पर किसी देश द्वारा सीमा को बदलने के प्रयत्नों के सामने सिर नहीं झुकायेंगे । मुझे बड़े द:त के साथ कहना पड़ता है कि कोलम्बों प्रस्तावों में थागला रिज में सेना न भेजने के अधिकार को स्वीकार करके आप उस सिद्धांत की हत्या कर रहे हैं जिसकी ग्रापने सदन में दहाई दी है, सदन के बाहर दहाई दी है। हम थागला रिज में अपनी सेना न भेजें, यह हम कैसे मान सकते हैं ? थागला रिज की विवाद

[श्री ए० बी० वाजपेयी]

का विषय बनाया जाय, यह हम कैसे मान सकते हैं ? हम इस सिद्धांत को कैसे छोड़ सकते हैं कि यदि किसी भी विवाद को बल प्रयोग से हल करने का यत्न किया गया, तो हम उसका विरोध करेंगे? मगर क्या कोई इससे इन्कार करसकता है कि कोलम्बों प्रस्ताव हमसे यही कहते हैं। हमारे प्रतिनिधि जब चीन के प्रति-निधियों से बातचीत करने जायेंगे, तो वे क्या मुंह ले करके थागला रिज के बारे में बात करेंगे। चीन तो यह कहता है कि उसने नेफा में इस लिये सेनायें भेजी क्योंकि भारत के प्रधान मंत्री ने कहा था कि थागला रिज में जो चीनी घस भ्राये हैं उनको निकाल दो। कोलम्बो प्रस्ताव उसी थागला रिज को विवाद का विषय बनाना चाहते हैं, वे हमारी सैनिक कार्रवाई का उपहास उडाना चाहते हैं. वे हमें गलत स्थित में रखने जा रहे हैं भीर हमने इन प्रस्तावों को मान लिया है।

भव मैं लहाख की बात करूंगा । उस क्षेत्र में हमारी ४३ चौकियां थीं। चीन की भी चौकियां थीं। ग्रव कहा जाता है कि चीन २० किलोमीटर पीछे हट जायेगा । कहां पीछे हट जायेगा ? भारत की भूमि में पीछे हट जायेगा ग्रीर इसे बडा सन्तोष का विषय बना पेश किया जा कि चीन २० किलोमीटर हट जायगा । जैसे यह बहत बड़ी बात हो जायेगी ? जैसे चीन अपने इलाके में चला जायेगा और हमसे कहा जा रहा है कि हमको २० किलो-मीटर पीछ नहीं हटना है, हमारे हटने का सवाल ही कहां पैदा होता है ? हां, चीन हमको २० किलोमीटर पोछ हटाना चाहता है भीर उसको हमने ठकरा दिया । कोलम्बो प्रस्तावों के प्रन्तर्गत जिस भूमि से चीन २० किलोमीटर पीछे हटेगा वहां हम ग्रपनी सेना नहीं भेज सकते। हम ग्रपनी भूमि पर अपनी सेना भजने का अधिकार छोड़ रहे हैं। बह हम कैसे छोड़ सकते हैं ? यह हमारी ''स्रावरेनटी'' का सवाल है, यह हमारी राष्ट्रीय

प्रभसत्ता का सवाल है। ग्रसैनिक क्षेत्रों में दोनों देशों के चैकपोस्ट्स होंगे। कहां होंगे ै चीन हमारी छाती पर चैकपोस्ट बनायेगा । कल विधि मंत्री ने कहा, चीनी तो वहां पहले भी मौजूद थे । हमारी मर्जी से नहीं थे, हमारे विरोध के वावजुद थ । हमने उनक उपस्थिति को स्वीकार नहीं किया, क्योंकि हम कभी यह स्वीकार नहीं कर सकते कि हमारी भूमि पर उनके चैकपोस्ट रहें। मगर कोलम्बो प्रस्ताव हमसे यही कह रहे हैं । वे कह रहे हैं कि हम अपनी सेना न भजें,अपनी भूमि में अपनी सेना न भजें और अपनी भूमि में चीन के चैंकपोस्ट्स को बनाना मंजूर कर लें। उन चैकपोस्ट्स में कितने ग्रादमी हों, वे चैकपोस्ट्स कहां बनें, उन सिपाहियों के पास कैसे हथियार हों—हम इसकी चर्चा करें चीनियों से जाकर। हम कहें कि आप हमारी भिम में रहिये मगर कुपा करके आप यह बताइये कि आपके पास हथियार कैसे होंगे. मेहरदबानी करके ग्राप बताइये कि ग्रापके श्रादमी कितने होंग । यह कौन से सिद्धान्त का प्रतिपादन है ? जब प्रधान मंत्री जी ने कहा भ्रीर गह मंत्री ने इस सदन में दहराया कि सितम्बर की सीमा रेखा,
 सितम्बर से पूर्व की स्थिति कायम होनी चाहिये-यह कम से कम शर्त है-तो क्या इसका मतलब यह नहीं था कि प सितम्बर की सीमा रेखा तक चीन जो भूमि खाली करके चला जायेगा वहां अब हम को अपनी सेना भजने का अधिकार होगा। यह अधिकार म्राज छोड़ा जा रहा है। जो कम से कम शर्त थी उससे सरकार और कांग्रस पार्टी हट रही है और हमको कहा जा रहा है कि यह बडी ग्रन्छी बात है।

यह पूछा जाता है कि यदि हम कोलम्बों प्रस्तावों को नहीं मानेंगे तो क्या होगा ? मैं इसका उत्तर देना चाहता हूं। नहीं मानेंगे तो क्या होगा—कहते हैं कि चीन फिर हमला कर देगा।

SHRI N. SRI RAMA REDDY (Mysore): Who said that?

श्री ए० बी० वाजपेयी : मैं नाम नहीं लेना चाहता । जब हमको यह बात समझाई गई और समझाने की कोशिश की गई कि हम कोलम्बो प्रस्तावों को स्वीकार कर लें तो हमसे कहा गया कि अगर हम कोलम्बो प्रस्ताव नहीं मार्नेग तो चीन फिर हमला कर देगा ।

श्री ए० के० सेन : किसने कहा ?

श्री ए० बी० बाजपेयी : चीन फिर हमला कर देगा--क्या इसलिये हम घटने **टेक दें**? क्या कोई इन्कार कर सकता है कि इन कोलम्बो प्रस्तावों को स्वीकार करने के पीछे एक भय की भावना है कि चीन फिर हमला कर देगा । जब हम चीन के साथ म सितम्बर से पहले बातचीत करने जा रहे थे तब भी तो चीन ने हमला कर दिया था। यह क्या गारंटी है कि हम बात करने के लिए "निगोशियेटिंग टेबिल" पर बैठ जायेंगे, तो चीन हमला नहीं करेगा। भारत सरकार तो द सितम्बर के पहले बात करने के लिये तैयार थी मगर चीन ने फिर हमला कर दिया और इसलिये हम ने कहा कि हम तब तक बात नहीं करेंग जब तक कि नया हमला खाली नहीं होगा और आज कहा जा रहा है कि नया हमला तो पूरी तरह से खाली नहीं हुआ मगर कुछ लीपा-पोती हुई है और श्रव बात करो ग्रीर ग्रगर कहा जाता है कि बात नहीं करेंगे तो क्या होगा तो कहा जाता है कि बात नहीं करोगे तो वह हमला कर देगा ।

भेरा निवेदन है कि चीन ग्रव भारत पर फिर हमला नहीं करेगा । इसलिये कि ग्राज हमारी स्थिति पहले से ग्रच्छी है, ग्राज हम जागरूक हैं, ग्राज हमारी सेना शस्त्रों से सज्ज है, ग्राज नये सुरक्षा मंत्री हैं, नये सेना-पित हैं, ग्राज हमारे मित्र हमें मदद देने के लिये ग्रातुर हैं ग्रोर जैसा कि कल कांग्रस की तरफ से कहा गया कि ग्रव तो चीन कम्युनिस्ट युट में भी ग्रकेला पड़ रहा है । मतलब यह

कि चीन की स्थिति बिगड रही है। जब चीन की स्थिति बिगड़ रही है, तो वह हमला कैसे करेगा ? जब प्हम भाक्रमण में ग्रस्त थे, जब हमारे जवानों को एक के बाद एक चौकी छोड़नी पड़ रही थी, जब हम जिन्दगी भौर मौत की लड़ाई में फंसे हुए थे, जब कम्यनिस्ट देश मृंह पर ताला डाल कर बैठे हए थे और जब पश्चिमी मित्रों की सहायता हमको मिली नहीं थी तब भारत के प्रधान मंत्री ने ४४ करोड़ जनता की शक्ति के बल पर कहा कि ५ सितम्बर की सेना सीमा रेखा कम से कम शर्त है। तब हम लड़ाई में फंसे थे, श्राज तो चीनी सेनायें नेफा से वापस जा चकी हैं, ग्रव तो ग्रापके कहने के ग्रनसार कम्युनिस्ट चीन कम्युनिस्ट देशों में भी श्रकेला पड गया है, भ्राज तो हम जाग गये हैं भ्रत: भ्राज चीन के हमले का उतना डर नहीं है।

लिकन ग्रगर चीन हमला करेगा, तो स्पष्ट है कि हमें उसका सामना करना होगा । चीन के हमले को टालने का यह तरीका नहीं है कि हम दांतों में तिनका दबा कर भ्राक्रमणकारी के साथ बात करने के लिये चले जायें। हम बात करने के खिलाफ नहीं है लेकिन हम बात अगर नहीं करते तो मैं यह मानने के लिये तैयार नहीं हं कि हम कोई असभ्यता का प्रदर्शन करते हैं। मैंने अखबार में पढ़ा है, मझी पता चला है कि हमारे प्रधान मंत्री कहते हैं कि चीन से बात न करना ग्रसभ्यता होगी। यह कौन सी सभ्यता का पाठ हमें पढ़ाया जा रहा है ? कामरेड खुश्चेव ने---जो प्रेसिडेंट ग्राइजनहोवर से पेरिस में मिलने के लिये तैयार हो गये थे-प्रेसिडेंट ब्राइजनहोवर से मिलने से इन्कार कर दिया क्योंकि ग्रमेरिका ने रूस में जासुसी करने के लिये ग्रपना हवाई जहाज भेजा था ग्रीर प्रेसिडेंट ग्राइजनहोवर ग्रीर ब्रिटेन के प्रवानमंत्री पेरिस में बैठे रहे कामरेड खुश्चेब की प्रतीक्षा करते हुए ग्रीर कामरेड खुश्चेव ने कहा कि मैं बात नहीं करूंगा। तब किसी भाई के लाल ने नहीं कहा कि कामरेड खुश्चेव

[श्री ए० बी० वाजपेयी] ने ग्रसम्यता दिखाई । ग्राज हमें सभ्यता का पाठ पढ़ाया जाता है । मैं कहना चाहता हूं कि ग्रगर ग्रसभ्य बनने ग्रीर मर्द रहने में चुनाव करना, होगा, तो मैं मदं रहना ज्यादा पसन्द करूंगा चाहे जो भी हो। चीन से बात हम ग्राज भी कर रहे हैं

कमारी शांता बशिष्ठ (दिल्ली) : त्राइम मिनिस्टर ने पहले भी कहा था...

भी चन्द्र शेखर (उत्तर प्रदेश): ग्रीरत की नहीं बात है।

श्री ए० बी० वाजपेंची : . . . चीन के साथ चिट्ठी-पत्री चल रही है, चीन के साथ पत्र-व्यवहार चल रहा है। जो पीकिंग में हमारे प्रतिनिधि हैं वे चीन के प्रवान मंत्री से, विदेश मंत्री से, मिलते रहते हैं, उनके साथ खड़े हो कर फोटो खिनवाते हैं। जब हमारी सेनायें देश की स्वतंत्रता की रक्षा की कीमत अपने रक्त से चका रही थीं, तो पीकिंग में बैठे हुए भारत के प्रतिनिधि ग्राक्रमणकारी देश के प्रचान मंत्री, विदेश मंत्री के साथ खडे हो कर फोटो खिचवाते थे श्रोर फिर वह फोटो दिल्ली के श्रखबारों में बड़े गर्व के साथ छापा गया। मेरा निवेदन है कि बातें तो ग्राप कर रहे हैं। जी नई दिल्ली में चीन का प्रतिनिधि है उसे भी दावत दी जा रही है, उसकें भी कंबे पर हाथ रख कर यह विश्वास दिलाया जा रहा है कि पिछले १० साल के अनुभव से हम कुछ सीखने को तैयार नहीं हैं ग्रीर ग्रपनी गलतियों को भी हम भलने को तैयार नहीं हैं। कहा जाता है कि इतिहास एक ही शिक्षा देता है कि इतिहास कोई शिक्षा नहीं देता--भारत ग्रौर चीन के सम्बन्धों का इतिहास भी क्या यही शिक्षा देता है ?

एक बात और कही जाती है कि अगर इमने कोलम्बी प्रस्तावों को स्वीकार नहीं

किया, तो ये जी तटस्थ देश हैं ये हमसे दूर चले जायेंगे। मैं इस बात की कोई सम्भावना नहीं देखता । जो मध्यस्थता करते हैं वे किसी से नाराज होने की गलती नहीं कर सकते। ग्रगर उनका एक प्रयत्न सफल नहीं होगा, तो वह दसरा प्रयत्न करेंगे। ग्रगर एक पक्ष उनकी बात नहीं मानेगा, तो वह ऐसे प्रस्ताव रखेंगे जिससे कि वह पक्ष उनकी बात मान ले। यह समझने का कोई कारैण नहीं है कि अगर हम उनसे कहें कि हम बंबे हए हैं देश को दिये गये वचन के साथ और इस संसद में हमने जो प्रतिज्ञा ली थी उस प्रतिज्ञा के साथ-कि हम से कम शर्त जब तक पूरी नहीं होगी तब तक तब तक बात नहीं हो सकती है---तो वे हम से दूर चले जायेंगे। मगर मुझे लगता है कि कोलम्बी प्रतिनिधियों को यह समझाने की कोशिश नहीं की गई। जो देश का अपमान हुआ है, जो हमारी पराजय हुई है और उस ग्रममान की, पराजय की जो स्नाग आज हमारे संत:करणों में धवक रही है उसकी एक चिनगारी कोलम्बी प्रति-निधियों को भी स्पर्श कर सके, इसकी कोशिश नहीं की गई। हमारे प्रधान मंत्री ने कहा-जब रात का भोजन हो रहा था कि "India has been humiliated to some extent" । यह "to some extent humiliation' " नया होता है ? मैं जानना चाहता कि "ह्यूमिलियेशन" कब होगा ? भारत के प्रवान मंत्री इस " "humiliation" "to some extent humiliation" कहते हैं ,तो कोलम्बो प्रोपीजल्स भी ""to some extent" हमारी "minimum conditions" को पूरा करते हैं।

मैं कोलम्बो देशों को दोष नहीं देना चाहता, यद्यपि मुझे शिकायत है कि उन्होंने चीन को ग्राक्रमणकारी नहीं कहा। मिस्र पर जब ग्राक्रमण हुगा, ग्रगर उस समय मे हम

ब्रिटेन ग्रौर फांस को ग्राक्रमणकारी कहने के बजाय, ग्राक्रमणकारी में ग्रीर जिस पर श्राक्रमण हम्रा है उसमें मध्यस्थता करने की बात करते, तो प्रेसिडेंट नासिर और मिश्र की स्वामिमानी जनता की प्रतिकिया क्या होती, यह बतलाने की आवश्यकता नहीं है। मगर भारत के प्रवान मंत्री की प्रतिक्रिया ग्रलग है, वह ग्रपमान को भलाने के लिये तैयार दिखाई देते हैं।

सब से बड़ी बात तो कोलम्बो प्रस्तावों को मानने से होगी वह यह है कि आक्रमण सीमा-विवाद में बदल जायेगा । चीनी यही तो चाहते हैं । चीनी ग्रपने ग्राक्रमण पर पर्दा डालना चाहते हैं ग्रीर चीन द्निया को यह दिखाना चाहता है कि भारत के साथ हमारा सीमा विवाद है। ग्रीर भारत के स्वाभिमान ग्रौर हित का तकाजा यह है कि हम इस सीमा-विवाद को आक्रमण के रूप में कायम रखें, इसको सीमा-विवाद में न बदलें दें। भारत के प्रधान मंत्री ने दनिया के सब राष्ट्रों के प्रमुखों के नाम जो पत्र लिखा था उसका एक ग्रंश में ग्रापके सामने रखना चाहता है। प्रधान मंत्री ने कहा था:---

"This is not a mere boundary dispute or a question; of small territorial frontier adjustments. Apart from the vast and fantastic claims that China has made, China had already occupied 12,000 square miles of Indian territory during the last five years. While notes were being exchanged for arranging talks and discussions to ease tensions and even dates and places were being suggested, further aggression by China started on 8th September and further areas of Indian territory were occupied in a new sector. The issue involved is not one of small territorial gains, one or the other, but of standards of international behaviour between neighbouring countries and whether the world will allow the principle of 'Might

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is Right' to prevail in international relations."

हमने कहा, यह सीमा का विवाद नहीं। यह ब्राक्रमण है। ब्रगर हम कोलम्बो सम्मेलन के प्रस्तावों को स्वीकार कर लें, तो ब्राक्रमण पीछे पड जाता है, सीमा-विवाद सामने ग्रा जाता है।

द सितम्बर से पहले सरकार कहती थी कि हम बात तो करेंगे मगर बात करेंगे तनाव कम करने के उपायों पर विचार करने के लिए, हम "टाक्स" करेंगे "निगी-शिएशन्स" नहीं करेंगे। मैं पछना चाहता हं, क्या ग्राज वह स्थिति कायम है? क्या कोलम्बो प्रस्तावों को मानने के बाद वह स्थिति कायम रह सकती है ? कोलम्बो प्रस्ताव कहते है कि यद्ध विराम को स्थायी बना कर चीन से बात करिये सीमा-विवाद के बारे में। यदि वार्ता के ब्रारम्भ में हमने कहा कि पहले ग्राप सारा ग्राकमण हटाइए तब हम बात करेंगे, तो यह कोलम्बो देश हम से कहेंगे कि तुम समझौता नहीं चाहते, और तब उनकी द्रष्टि में हम लड़ाई को उत्तेजन देने वाले बन जायेंगे और इस प्रकार हम उसी चाल में फंस जायेंगे जिसमें चीन हमको फंसाना चाहता है।

दूसरी बात यह होगी कि जो यद्ध-विराम रेखा हमने मानी नहीं है वह स्थायी हो जयेगी चीन यही तो चाहता है। चीन ग्राज नेफा पर कब्जा करना नहीं चाहता । चीन ने तो नेफा में हमारी सीमा रेखा को मानने का वायदा किया था अगर हम लहाख में उसके आक्रमण के सामने सिर झका देते । मगर हमने लहाख में हमले के सामने सिर झुकाना ग्रस्वीकार कर दिया, तो इस का बदला उसने लिया नेफा में। श्रीर श्राज यही तो ही रहा है कि सारा लहाख विवादग्रस्त हो गया है भौर भ्रगर हम बातचीत की टबिल पर बैठ कर कहेंगे कि तनाव कम करने के लिए यह जरूरी है कि पहले का "स्टेटस को" रिसटोर करो । तो

[श्री ए० बी० वाजपेयी]
क्या हमें इसमें कोलम्बी देशों का समर्थन
मिलेगा ? नहीं मिलेगा, क्योंकि वे तो हमसे
ग्राशा करेंगे कि हम सीमा विवाद को हल
करें ?

ग्राज तक चीन के साथ बात करने का इतिहास क्या है ? जब जब हमने चीन से बात की है चीन की मांगों पर, तो चीन की ग्राक्रमणकारी प्रवृत्ति को बढ़ावा मिला है। हम = सितम्बर, से पहले बात करन को तैयार थे कि उसने नया हमला कर दिया। जब जब हम बात करने जाते हैं, वे नया दावा करते हैं, उनकी सीमाएं ग्रागे बढ़ती हैं ग्रीर ग्रागे बढने वाली सीमाग्रों के साथ सेनाएं ग्रागे बढ़ती हैं। हृदय पर हाथ रख कर प्रधान मंत्री या विधि मंत्री बतलाएं कि जिस चीन पर उनका विश्वास नहीं था क्या कोलम्बो प्रस्ताव ने उस चीन की कायापलट कर दी है ? वह विश्वासघाती क्या ग्रव ग्रपने शब्दों पर चलने वाला चीन बन गया है ? क्याचीन का हृदय-परिवर्तन हो गया है ? चीन तो पहले से हमें बातचीत की टेबिल पर घसीटना चाहता है। हम लड़ाई के मैदान में हार गए मगर हमन हार मानी नहीं है । लेकिन ग्रगर हम कोलम्बो प्रस्तावों को मान लेंगे, तो हम ग्रपनी हार भी मान लेंग ।

हम कोलम्बो शिक्तयों से बड़ श्रादर के साथ कह सकते हैं कि हम तो चप्पा-चप्पा भारत की भूमि को चीन के चंगुल से मुक्त करान की प्रतिज्ञा से बंध हुए हैं। यह लोकतंत्रवादी देश है, इस देश के प्रधान मंत्री को जनता की भावना का श्रादर करना होगा। श्रौर फिर, हम यह भी कह सकते हैं कि हमारी कम से कम शर्त जो थी, द सितम्बर के पूर्व की स्थिति कायम होने की, वह भी पूरी नहीं होती। चीनी थागला रिज से हट जायें लहाख खाली कर दें श्रौर जो क्षत्र चीनी खाली करें उनमें हमें श्रपनी सेनाएं भेजने का अधिकार हो। हम श्रपनी भूमि पर चीनी चौकियों का रहना मंजूर नहीं कर सकते। इसके बाद जो बात होगी वह यही होगी कि तनाव कम करने के लिए चीन सारा इलाका खालो करके चला जाय। लेकिन कहा जाता है कि यदि चीन ने सारी भूमि छोड़ दी, तो बात क्या होगी ? मानों शत्रु के साथ बात बिना किए हम ग्रपनी परम्परा के प्रतिकृल जाते हुए दिखाई देते हैं। चीन के साथ बात हो सके इसलिए उसके कब्जे में कुछ जमीन छोड़ना जरूरी है। मेरा निवेदन है, अगर चीन सारी जमीन खाली कर दे, तो भी बातचीत करने के लिए चीन के दाव रह जाते हैं ? चीन दावा रखे, चीन नक्शे लाए, चीन दस्तावेज् पेश करे, चीन अपना मामला रखे, हमारी सीमा पर ग्रगर चीन का दावा है, तो उस दावे को रखे, हम चर्चा करेंगे प्रधान मंत्री ने कहा, हम मध्यस्थता के लिए तैयार हैं। चीन भिम खाली करके चला जाये भीर दावे रखे। चीन ने दावा नहीं किया. वलप्रयोग किया भीर बलप्रयोग द्वारा हमसे ग्रपना दावा मनवाना चाहता है ग्रौर कोलम्बो प्रस्तावों को स्वीकार कर हम उसे मानते जा रहे हैं। ग्रपने को घोका देना ठीक नहीं है। यह स्वीकार करने में कांग्रस के सदस्यों की संकोच नहीं होना चाहिय कि एक बार कोलम्बो प्रस्तावों को स्वीकार करके हम बातचीत की टेबिल पर चले गये. तो सारे ग्राक्रमण को खाली करने की बात नहीं उठ सकती ग्रौर ग्रगर उठी भी, तो बात टूट जायगी। बात ग्रगर ट्ट जायगी, तो चीन के हमले को उत्तजना मिलेगी ग्रीर कोलम्बो देशों की सहान्भति चीन के साथ होगी। इसलिए ग्राज मौका है कि हम कहें यह प्रस्ताव हमारे अनुकुल हैं ।

इसका एक व्यावहारिक पहलू भी है। संसद् ने प्रतिज्ञा ली है कि जब तक आक्रमण-कारी को पूरी तरह से निकाला नहीं जायेगा हम चैन से नहीं बैठेंगे। यह दूरगामी दृष्टि है कोलम्बो प्रस्तावों पर विचार करने की। क्या कोलम्बो प्रस्तावों को स्वीकार करके चीन के साथ बातचीत आरम्भ करने के बाद.

चीन के ग्राफ्रमण को ग्रन्तिम रूप से समाप्त करने के लिये जैसी तैयारी चाहिये वैसी तैयारी चल सकती है ? हम जरा हृदय पर हाथ रख कर बतायें ? यह कहना काफी नहीं है कि चलना चाहिये। हमारे प्रधान मंत्री ने मुख्य मंत्रियों को चिट्ठी लिखी है कि युद्ध प्रयन्तों में ढ़िलाई नहीं ग्रानी चाहिय। सब नेता यही कहते हैं कि शिथिलता नहीं स्रानी चाहिय। मगर हम सब जानते हैं कि शिथिलता ग्रा रहीं है, जब से यद्ध विराम हम्राहै तभी से म्रा रही है। बातचीत शुरू हो गई तब तो जनता के उत्साह पर पानी फिर जायगा, लोगों का मनोबल टुट जायेगा, सेना के संकल्प को धक्का लगगा ग्रौर जो हमारा ग्रन्तिम उद्देश्य है उसकी पूर्ति में यह कोलम्बो प्रस्ताव बाधक बन कर खडे हो जायेंग।

ग्रमी ही मांग की जा रही है कि "इमर-जेंसी" खत्म कर दें। हम। रेगृह मंत्री जी यहां बैठ हए हैं। वह जरा विचार करे कि संकट की स्थिति खत्म कर देने से क्या हम पूर्व स्थिति पर नहीं चले जायेंगे । क्योंकि जब लडाई नहीं हो रही है श्रीर बातचीत चलने लगगी

प्रयत्नों को उस गति से नहीं चलाया जा सकता है जिस गति से चलाना ग्रावश्यक होगा ग्रौर इसलिये इस उद्दश्य की दृष्टि से, कोलम्बो प्रस्ताव हमारे यद्ध प्रयत्नों को द्रुत गति से चलाने के मार्ग में बाधक है। साथ ही उनसे, जो संसद् ने प्रतिज्ञा की है, वह पूरी नहीं की जा संकती । तात्कालिक दुष्टि से हम चीन के चंगल में फंस जाते हैं। ग्रतः मैं नहीं समझ सकता कि किस दृष्टि से कोलम्बी प्रस्तावीं को स्वीकार करने की बात की जा रही है ?

केवल विवेकानन्द जन्म शताब्दी जयन्ती के दिन रामलीला मदान में जनता को यह कहना कि वह अभय का परिचय दे, काफी नहीं है। म्राज भारत का नत्त्व भी कसौटी पर कसा जा रहा है कि वह अभय का परिचय दे सकता है या नहीं और अभय की मांग यह है कि हम किसी

भी अपमानजनक शर्त पर चीन से बातचीत नहीं प्रारम्भ कर सकते । चीन जो चाहता है, यह प्रस्ताव उस की इच्छा के ग्रन्कुल है, हमारे ग्रनुकुल नहीं है । चीन ने उन्हें सिद्धान्ततः स्वीकार कर लियाा, मगर हम ने सिद्धान्ततः स्वीकार क्यों किया ? चीन ने तो किसी रेखा के क। यस किये जाने की मांग नहीं की थी। हमने की थी। फिर भी चीन ग्रडंगा लगा रहा है ग्रौर चीन की ग्रहंगेबाजी से इन प्रस्तावों को स्वीकार करने के लिये हमारा उत्साह बढता जा रहा है यह बड भ्राश्चर्य की बात है। चीन इन प्रस्तावों को इसलिय नहीं मान रहा क्योंकि चीन समझता है कि ग्रगर दवाव डाला जायगा, तो शायद ग्रौर ग्रच्छी शर्ते मिल जायें।

यद्यपि वह जानता है कि उसका सीमित उद्देश्य तो पूरा हो गया, उसने लड़ाई के मैदान में हम को पराजित कर के अपनी सैनिक शक्ति की धाक बैठा दी । कोलम्बो देशों ने तटस्थ देशों ने जब चीन को आक्रमणकारी नहीं कहा, तो एक दृष्टि से चीन ने कटनीति के मदान में हमको पराजित कर दिया । अब केवल इतना बाकी है कि हम अपनी हार न मानें । कोलम्बो प्रस्तावों को स्वीकार करने का श्रर्थ होगा भारत की सार्वभौमसत्ता, भारत की स्वतन्त्रता, भारत की श्रखंडता, भारत का सम्मान, इन सब को आहत करना ।

पूछा जाता है कि हम क्या करे, हमें समय चाहिये। यह वे लोग कहते हैं जिनको दस साल का समय मिला ग्रीर जो कल्पना के लोक में विचरण करते रहे, जिन्हों न देश को सैनिक दिष्ट से तैयार नहीं किया । खैर, हम पुरानी बात भल भी जायं, तो हमें समय चाहिये, यह सब है। लेकिन क्या हम यह समझते हैं कि हम ने कोलम्बो प्रस्तावों को ठकरा दिया. तो चीन हम पर एक दम हमला कर देगा ? हमारा ऐसा समझना गलत है। श्रभी समय है। उसे पिछले दो महीनों में समय मिला है धौर आगे भी दो महीने का समय मिलता है और मुझे ग्राशंका होती है कि शायद वह सिविकम

[श्री ए० बी० वाजपेयीत] में, भूटान में और उत्तर प्रदेश की सीमा पर गडबड करने की कोशिश करेगा । प्राखिर तिब्बत में सेना क्यों इकटठी की जा रही है, हथियारों का संग्रह क्यों किया जा रहा है, ये सड़कों का जाल क्यों बिछाया जा रहा है, ये हवाई जहाज किस लिए, जमा किये जा रहे हैं? यह चीन का विकराल सैनिक दानव ग्रपने विशाल पंजों को किस के लिए तिब्बत में पैना कर रहा है ? कोलम्बों देशों ने इस चीन की प्रचण्ड सैनिक तैयारी रेसे उत्पन्न संकट की ग्रोर ध्यान नहीं दिया । मगर हमें तो ध्यान देना चाहिये । हमें तो यह देखना चाहिये कि जो समय हम चाहते हैं, वह समय चीन को भी मिलेगा। और अभी तक का अनुभव यह है कि जो समय मिलता है, उस का चीन खुब फायदा उठाता है, और हम नहीं उठाते हैं। हमें आशा करनी चाहिये कि अब हम को नया अनुभव होगा । लेकिन तैयारी तब तक नहीं होगी जब तक कि चीन के साथ संघर्ष जारी नहीं रहेगा। । इस समय हमारे देश में जैसा जोश है उसे हमें समझना चाहये. हमारे देशवासी जिस मिट्टी के बने हैं हमें उसे पहचानना चाहिये। पिछले १५ सालों से उन्हें एक शान्ति के वातावरण में पाला गया है श्रीर श्रगर वे फिर से ग्रसावधान हो जायें तो हम उनको दोष नहीं दे सकते हैं । इस देश का शस्त्रीकरण तब ही हो सकता है. इस देश को ग्राक्रमण का के लिए तैयार तव किया जा सकता है जब हम कहीं भी, किसी भी प्रकार से झकने से इन्कार कर दें। इसमें कोई असभ्यता नहीं है, इस में कोई शान्ति की नीति के खिलाफ कायंवाही नहीं है। हमें कुद्ध होने का, हमें अपमानित अनुभव करने का अधिकार है, और यदि हम कोलम्बो देशों को यह समझा नहीं सके तो इस के लिए में उन्हें दोष नहीं देना चाहता । जो समझा नहीं सके में उनको दोषी समझता हं। लेकिन ग्रभी मौका है, हारी हुई बाजी को वापस लिया जा ककता है। जीन ने अभी कोलम्बी प्रस्तवों को

पूरी तरह माना नहीं है। यह खाली "इन्टरप्र-टेशन" का सवाल नहीं है, चीन के विदेश मंत्री "ग्रमेंडमेंट" की बात कर रहे हैं। यह पूराना ग्रनभव है, जब जब हम चीन के साथ बातचीत करने के लिए टेबिल पर बैठे तब तब उन्होंने नई बात शरू की, तब तब उन्हों ने झगडा शरू किया और उस झगड़े को पूरा करने के लिए वे सेना को मैदान में लाये। ब्राज फिर से यही होगा और मुझे इस बात से संतोष है कि कांग्रेस पार्टी इस सदन से, संसद से, कोलम्बो के प्रस्तावों की मनवाने का प्रबत्न नहीं कर रही है। इसलिए हमने भी उन्हें ठकराने का कोई धौपचारिक प्रस्ताव नहीं दिया है। लेकिन विवाद से स्पस्ट हो गया है कि कोलम्बो के प्रस्ताव के बारे में देश एकमत नहीं है। मुझे विश्वास है कि कोई भी अन्तिम निर्णय करने से पहले प्रधान मंत्री इस बात को ध्यान में रखेंगे कि देश की एकता कायम करने के लिए देश के मनोबल को बनाने रखने के लिये और इस अपमान की आग को जलाये रखने के लिए, जो भ्रपमान हमें भगतना पड़ रहा है, यह बावश्यक है कि कोलम्बो प्रस्तावों के सम्बन्ध में शासन अपने दृष्टिकोण पर पूर्निवचार करे और चीन की चाल में न फंसे। हमें "निगोशिएशन टेबिल" पर घसीटने की जो कोशिश हो रही है, हम उसको विफल बना दें श्रौर सेना के द्वारा, कटनीति के द्वारा भारत की पराजय को विजय में बदलने का एक नया ग्रभियान ग्रारम्भ करें। भारत के प्रधान मंत्री इस बात के लिये तैयार हैं तो हम उन के साथ हैं। लेकिन ग्रगर वे दुर्बलता दिखलायेंगे, ढिलाई दिखलायेंगे, अगर भारत के स्वाभिमान के प्रतिकृल जाने वाली कोई बात करेंगे तो हम उनके साथ नहीं हैं। श्रीर मैं कहना चाहता हूं कि अगर हमारे प्रधान मंत्री ने कोलम्बी प्रस्तावों को मानकर कभी चीन के प्रधान मंत्री से बातचीत करने के लिए कोलम्बो जाने की तैयारी दिखलाई तो उन्हे हमारी झाती पर पैर रख कर कोलम्बो जाना होगा।

DR. GOPAL SINGH (Nominated): Mr. Chairman, Sir very brave speaches have been delivered by the esteemed Leaders of the Opposition. One after another they have suggested that there should be no talk with China and that India should not sit round a table along with China which is an aggressor, unless the recent aggression committed by China is vacated and unless the one post in Thagla Ridge and two posts in Ladakh are reoccupied by the Indian forces. It is indeed very patriotic and noble of the Leaders of the Opposition to suggest these measures. Indeed, the hon. Prime Minister and the hon. Law Minister also here in this House have suggested that unless China agrees in toto with the Colombo proposals, along with the interpretations of the Colombo Powers, there is absolutely no occasion for the Government of India to sit round a table with China for any kind of discussions even though these discussions are going to be only preliminary. Now, after having said that, quite a few objections have been raised against negotiations themselves. It has been said, for instance, that the enthusiasm of the people and the Government will flag as soon as we try to sit round a table with China to negotiate even on the preliminaries, without prejudging any issues, without committing ourselves to anything.

It has also been said that our friends, the Anglo-Americans, who have helped us in this emergency will become very angry with us and perhaps their enthusiasm for helping us might also flag.

It is indeed a strange world in which we are living, because the same Leaders of the Opposition, not only in this House but also outside, have been pressurising the Government to sit round a table with Pakistan which has also aggressed upon our territory. Only recently 2,500 square miles of our territory in Kashmir have been surrendered by

Pakistan to China and not a word of protest has emanated from these esteemed Leaders of the Opposition.

SHRI ROHIT M. DAVE (Gujarat): All sorts of things are being attributed to us.

SHRI FARIDUL HA& ANSARI (Uttar Pradesh): We protest against baseless charges.

SHRI ROHIT M. DAVE: That shows the weakness of their case.

MR. CHAIRMAN: I think your shoulders are broad enough.

SHRI ROHIT M. DAVE: But tradition demands that only truthful statements should be made in the House and not all sorts of allegation* made here.

SHRI M. S. GURUPADA SWAMY (Mysore): We cannot go to the rescue of the Government with all their weaknesses.

DR. GOPAL SINGH: Secondly, Pakistan is still occupying one-third of the territory of Jammu and Kashmir. It has refused to vacate the aggression. It has refused to sign a no-war declaration with us. It has refused to join hands with us against China even if we compromise with them on Kashmir. All kinds of suggestions about Kashmir have been made by the same Anglo-American friends who, our esteemed friends of the Opposition say will become very angry with us if we sit round a table with China. In the "Washing-1 P.M. ton Post" there was a statement by Prof. Galbraith, the American Ambassador, that they have warned India that unless India comes to a settlement with Pakistan over the issue of Kashmir, the long-range assistance that is envisaged by the United States to this country might be jeopardised. Secondly, the British friends who were very generous in the days of the emergency have also started giving away their aeroplanes to China, though they have

[Dr. Gopai Singh.] said that it is only a commercial deal. Our friends in Canada and Australia are selling wheat to China. That of course is to feed them and not to arm them, but certainly better fed people will fight better. Then, the United States has also been negotiating with Russia and China over all kinds of things in Geneva, Korea and elsewhere. Therefore, we do npt think that our friends, the Anglo-Americans, misunderstand us if we also agree to sit round a table with China once the main demand that was put forward by the Prime Minister of India, namely that the Chinese vacate their recent aggression and go back to the 8th September line, is conceded by China. 1 hope that the Colombo Powers will make another attempt if this attempt fails to make the Chinese realise the gravity of the situation and make them agree to withdraw to the 8th September line so that we can sit round a table with them and discuss the preliminaries and not the merits of the case. It is only to lessen the tensions that the Prime Minister has said that we want to go and sit round a table with China. Now, we have been told that we should not sit round a table with China because China does not believe in co-existence, China does not believe in non-alignment and China believes in war to settle international problems.

[THE DEPUTY CHAIRMAN in the Chair.]

That is exactly why we should sit round a table with China and not fall into her trap which she has laid for us to defeat all our principles and objectives. It is for this very reason that we should sit round a table with China once our demand, that they withdraw to the 8th September line, is conceded by them. If they do not believe in co-existence, if they want us to abandon our policy of non-alignment, if they want us to settle every international problem through war, then it is for us to stand up against it, yes, for us who have been preaching to the whole world not only after independence but also before that that

all international problems should be settled through negotiations, through peaceful discussions, that there is room for every kind of philosophy to exist in this world, that there is room for co-existence, that there is room for people who are non-aligned to exist, that those people who are non-aligned and who do not fall into one camp or another have a right to exist. Tt is only if we want to fall into the trap- of China that we should refuse to negotiate.

I do not say that we should negotiate from a point of weakness, that we should negotiate to surrender, far from it. But even if we have to fight, even if we have to wage a war against them to win a point, then diplomacy is also a weapon of war. If we can keep the enemy talking for some time and prepare in the meanwhile, it will help us as much, if not more than if we were to strike at once to gain one or two points which might be gained through negotiations or through friendly mediation. It is a great diplomatic victory indeed for us that China which had aggressed against our territory had also vacated that territory more or less on its own initiative. It is China which ceased fire on its own initiative. It is China which withdrew from our territory. It is China which asked us to negotiate and sit round a table with her, while we refused, and it is the non-aligned nations sitting in Colombo who gathered together to find a via media and to bring round the table the contending powers. It is, therefore, a great victory for us, a diplomatic victory for us such as has never been witnessed before in history.

Mr. A. D. Mani yesterday averred that the Chinese vacated our territory out of contempt for us. I dispute this point No one in history so far has vacated anybody's territory out of contempt for the victim. It is because their supply line had been lengthened and there was an immediate fear of counter-attack it is because the Soviet Union had twisted the ears of China, it is because China had been isolated,

it is because China had earned noth- i ing but ill-fame throughout the world and especially amongst the non-aligned countries, not only amongst the Western Powers but also amongst the Communist powers, that China withdrew from our territory and sought negotiations. It is not out of pity for us. Some people think that we have been defeated. I must say that such people alone are defeated in their own spirit. It is not the nation that has been defeated. In Ladakh, for instance, we stood our ground firmly. In Walong we repulsed fifteen assaults of the enemy one after another, and if in NEFA there were a few reverses, then these reverses have happened to almost any army in the world. Only if you go back to only twelve years, it happened in Korea; when General MacArthur wanted to cross the Yalu River, his forces were surrounded and cut off. Similarly. if we have been surrounded and cut off at places in NEFA, because we had to improvise everything in haste due to the sudden, unprovoked massive attack of the enemy, it does not mean that we have been defeated. We have only suffered a few reverses, and these reverses have ben suffered by the best armies in the world. Therefore, there is no cause for defeatism amongst us, and there is every cause to be jubilant that the whole world has stood by us, not only the western nations but also the Communist countries, and that has been our greatest diplomatic victory, and we should rejoice in it rather than we should say that we have been defeated.

One word more about the Colombo proposals and I shall have done. The Manchester Guardian has in an editorial of the 22nd January said:

"These Proposals come far closer -to India's demands than to China's. When the Chinese announced their cease-fire after having advanced in Ladakh and in NEFA, Peking demanded that neither side should have troops within 20 kilometers of the 'line of actual control'.

This would have left the upper region of the passes in NEFA undefended, and would have meant a further Indian withdrawal in Ladakh, so that the supply airfield at Chusul would be evacuated.

The Indians would even have had to draw back from the middle sector where there had been no fighting.

Under the Colombo proposals, the Chinese are the only people asked to withdraw. The Indians may move up to the MacMahon Line in NEFA and stay where they are in the middle sector and in Ladakh."

Therefore, if as the Prime Minister has pointed out, the Chinese accept these proposals in toto along with the clarifications thereof, then there is absolutely no harm in our sitting round a table with China and discussing the preliminaries to reduce tensions. We are going to sit round a table without commitment, without prejudging any issue, without committing ourselves to any sort of stand or anything of the kind. We are only going to sit round a table to discuss the preliminaries, to remove tensions. That is all. Therefore, I think that all the shouting that has occurred on the Benches opposite would subside if they view the situation from the national standpoint and not from the opposition standpoint or from a party standpoint.

Thank you very much, Madam.

SHRI LOKANATH MISRA (Orissa): It is not shouting. It is reasonable argument.

SHRI BHUPESH GUPTA: Madam Deputy Chairman, I heard with rapt attention the speech made by the leader of the Jan Sangh Party, Mr. Vajpayee. I wondered whether he was sitting in the Parliament of our country or in the Council of the NATO Powers or the Pentagon, because this kind of approach to problems of peace and war and international problems is sometimes heard where the NATO Generals meet and discuss their problems. But fortunately for the country,

[Shri Bhupesh Gupta.] we are not given to such bellicose postures that we do not recognise the changes in the situation in order to formulate what should be the right course for the country which is peace-loving and has not, to our everlasting glory, given up that policy. But then it is not so with Mr. Vajpayee. Because the forces of reaction, we have seen, always flourish on tension, on crisis, on confusion and even to a great extent on military jingoism. Well, I should have thought that our friends of the Praja-Socialist Party would have found a better company than Mr. Vajpayee and I was sad and hurt when I saw the P.S.P. Members applauding him more than the supporters of Mr. Vajpayee. But such

May I. Madam Chairman, begin by paying our tribute to the great constructive efforts of Mrs. Bandaranaike and her colleagues in the Colombo Powers Conference because whatever happens, the efforts they have made shall be enshrined in the hearts of men and shall find a place in the pages of history in shining letters which neither condemnation nor derision will ever be able to efface. Already the Colombo efforts are part of history and down the ages these constructive efforts of so well-meannig a people will resound to the glory of man. I, therefore, fully join with the Government of India in its appreciation of the efforts of the Colombo Powers. Such are the things and responses that bring credit and glory to a country like ours. I do not know what is meant by humiliation or non-humiliation. Mr. Vajpayee was posing a question as to when the humiliation would be complete. First of all, I do not think we have suffered any humiliation because of the reverses. The cause for which we have stood is just and honourable and it is for the world to judge it. Some reverses here and there do not make a great nation hum-ble<i and humiliated in that manner. But I can tell you that the humiliation, if ever at all we have suffered, will be complete when Mr. Vajpayee and his friends get an upper hand in

the political life of the country. Only then will national humiliation, if at all we have suffered any, be complete, But I hope that never shall such a day come.

Now, as I pay a tribute to the Colombo Powers, I feel distressed that Mr. Dahyabhai Patel, who always disappears after making a speech, should have thought fit to cast aspersions on them and ridicule them. He asked: Who says they are Powers? Well, even in this small mateer he seems to imitate the Americans. When the Soviet Union called India a great Power and wanted it to be at all the Summit Conferences, the American jingoists and reactionaries said, "Who says India is a great Power?" The same derision was seen at that time as we see today. I do not know what to call it. Shall I call it stupidity on great-nation chauvinism? I do not know what it is. Fortunately, Mr. Dahyabhai Patel does not represent the nation. Therefore, I would not put it as the great-nation chauvinism. What shall I call it? That is for the hon. Members to judge. Now, he forgot that Indonesia is one of the Powers with ten crores of population. How many Powers in the world have got a population of ten crores? And the population of Indonesia is twice as much as that of England. Yet to Mr. Dahyabhai Patel, Indonesia is not even a Power. Well, such is how the Pentagon speaks. Power means if you have nuclear weapons; power means if you have atomic armaments; power means if you can send your troops to other countries and conquer land after land. If that is the definition of power, we are not a Power in that sense. Yet we are a Power recognised by all people with a sense of realism and above all by one of the greatest Powers in the world, namely, the Soviet Union. Well, I dislike this kind of derision. As far as Mr. Mani is concerned, he has to make a speech and he makes a speech. And as I said, he is the honorary member of the Swantantra Party I will deal with the Swantantra Party

later. Nobody takes note of the doc- | torate when you get it honoris causa. | Vv hen you pass your examination, submit your thesis and get a doctorate, people take serious note of the degree but a honoris causa degree is not taken much notice of. I conclude that portion with gratitude and indeed the gratitude of all mankind to Mrs. Bandaranaike and her five other colleagues who participated in it. I think the Government of India did the very right thing by acknowledging it. It is what we have got before us and not other matters that is, the Colombo proposals and the clarifications. We are called upon in Parliament to pronounce what our views about them, whether they were acceptable as the basis for talks or not. Certainly, they did not settle the border The leaders of the Colombo Powers' Conference have made it very clear, the proposals make it very clear. They are only meant to get the two countries together to the negotiating table. Now that there is cease-fire. After consolidating the cease-fire, we have to judge it from that angle. Now we have to judge that proposal in the light of the basic policies of our country in regard to the international problems including our own problems with other nations. What our basic policy? Our basic policy is not one of war. If we are aggressed attacked, certainly we must defend with all our might. That is why in November last when we discussed this question of Chinese aggression, all our thoughts went to the frontiers where our jawans were fighting with courage. All our ideas were concentrated on how best to build up the defence of the fighting front in order to resist that Today, are we to view this aggression. thing exactly in the same way? Had there been no changes in the situation. Satesmanship should address itself to the changed situation also. I do not say that the entire situation is radically changed but a certain new phase has arisen in the present situation, which is why we are discussing this matter. Today I think we should approach it from that angle. Our policy is a policy of peace and peaceful

pursuits. I think the Government of India was very right in the joint communique that was issued after the Prime Minister's talk with Mrs. Bandaranaike. The joint communique that was issued on the 13th January said:

"Consistent with their dedication to peace and peaceful methods and their firm policy to explore all possible avenues of peaceful settlement of differences, the Government of India welcomed these distinguished visitors and expressed their gratitude for the trouble taken by them in coming to Delhi to explain the Colombo Conference proposals."

I entirely agree with it. Any man in his good sense will agree with it. Now this is the approach of the Government of India. Therefore I think from that angle we have to judge it today. Then again, we have to judge it also from the point of view of certain conditions which we want to be created before the two countries could talk in view of the aggression that has taken place since 8th of September. WelL I shall come to that later. But here I would like to make one thing clear. The Chinese unilateral ceasefire proposals came and it is being made out by China as if India has given no positive response to it. I disagree with that viewpoint of the Chinese. India reciprocated the cease-fire proposal, even though it was unilateral, by the de facto acceptance of the cease-fire and the Prime Minister made statements in both Houses of Parliament imimediately after that nothing would be done to hinder it. On the 10th of December in the other House and in this House on the 12th of December he again reiterated that the Government of India was accepting it de facto. I am mentioning the word 'de facto' and I think it was a de facto positive response which the Chinese should, have taken note of. Therefore it is not as if one side brought about the situation and the other side did not make any positive response. I say this thing in all seriousness, because I do not like anybody to misunderstand our position. China did

[Shri Bhupesh Gupta.] not consult India before her unilateral cease-fire proposal, but India reacted to it, not in the Jana Sangh way, not in the P.S.P. way, not in the Swa-tantra way, but in the way which is consistent with the basic moral and political policy of the Government of India, which we have always supported. It was a positive response that way.

Now these two developments, the cease-fire and the de facto acceptance of it, plus the Colombo Conference and their proposals have brought about the present situation which we are discussing here. But then, there are some people who, when once they open the umbrella during the rains, would not shut it even after the rains are over— I am not saying that the rains are over in the sense that the dispute is over. At that time there were military operations going on; the crucial thing was how to defend the country, how to unite the nation for that at once. Today, Sir, some other situation has posed itself before us. Are we not to respond to the changed situation? Or. are we to reiterate the phrases that we used at that time, brandish the sword in the same way Mr. Vajpayee brandished it when he spoke in November last? No. This is no statesmanship; this is no good politics; this is no wisdom; this is certainly not the way a peace-loving nation, an honourable nation, a great nation like ours, should function. As such it has not functioned so far. This is what I want to say.

Then, Madam Deputy Chairman, one other point I want to make clear. Much has been made out of the 8th of September proposal's acceptance or rejection by Parliament. It has been almost made out in this House and the other House that Parliament was never committed to the Govern-men of India's position with regard to the 8th September line. I say it is a deliberate misleading of the Parliament. I have studied the proceedings of both Houses of Parliament and presently I shall show you

how the Parliament stands committed to the acceptance of the Government position with regard to the 8th September line. I hope the Government will do it also, but since I agree with the Government let me have the privilege of doing it also.

SHRI ROHIT M. DAVE: It is surprising that the Communist Leader has come to defend the Government.

SHRI BHUPESH GUPTA: I would indeed be in the company of Jawahar-lal Nehru than in the company of Mr. Vajpayee. I can tell you that.

SHRI CHANDRA SHEKHAR: You are in the company of Mr. Chou Enlai.

SHRI BHUPESH GUPTA: I do not think so. You may think in terms of Mr. Kennedy and somebody else. Am I speaking for Chou Enlai here?

SHRI CHANDRA SHEKHAR: Yes, yes. You have been speaking. (*Interruptions*.)

SHRI BHUPESH GUPTA: Please ask them to hold their souls in rest for a little while when I am dealing with a serious proposition. Is or is not Parliament committed to the 8th September position? This is a very crucial question which has been put and it has to be answered.

Now, Madam Deputy Chairman, on the 10th of December the whole thing was discussed by way of a Motion in the other House—Lok Sabha—The India-China border developments were discussed. A Government Motion was there and the Motion in its final form as follows—

"This House, having considered the border situation resulting from the invasion of India by China, approves of the measures and policy adopted by the Government to meet it",

was carried with none voting against. That was the Motion that was passed,

and the Prime Minister made two speeches there, one the opening speech, and the other in reply to the debate. Well, he spoke in reply to ihe debate on the 10th of December, 1962before this Motion was adopted •with none dissenting-and he said-

"We decided long ago, two or three months ago, to suggest this 8th September line because, if accepted by the Chinese Government, it shows that all that has happened since then has been their aggression. It is a very big thing for them to accept, and they have not accepted it. It is an obvious thing that it will be a great gain for us to do that politically, diplomatically, psychologically and militarily."

This is what the Prime Minister said in reply to the debate before the Motion was put to vote and was passed.

(Interruptions)

Then Madam Deputy Chairman, in this connection I searched the proceedings of the other House to find out if anybody had moved an amendment to this Motion, asking for the rejection of the 8th September position of the Government, because that was one of the crucial points in that policy statement. Only a substitute Motion I found and that was moved by the Socialist Party Leader, Mr. Yadav. And what did he say? It is here.

"This House, having considered the border situation resulting from the invasion of India by China, is of opinion that the policy of the Government of India to start negotiations on the condition of withdrawal by the Chinese aggressors to the line of control as on the 8th September, 1962 should be rejected, and no negotiations should be undertaken till the Chinese aggressors withdraw to the Indian boundary as it existed on the 15th August, 1947."

That was amendment No. 6. This was the only amendment which was put to vote.

DR. SHRIMATI SEETA PARMANAND (Madhya Pradesh): Can the proceedings of the other House be quoted in this House?

SHRI BHUPESH GUPTA: From mv memory. This was the only amendment which was put to vote. When I am supporting your case, why are you not helping me? That was the only amendment which was put to vote. And do you know how many votes it got? Thirteen votes in favour and 288 against and the amendment was negatived. When I looked up the Division List-Division was taken on this amendment-to find out who voted in favour of it, I found not even our friends of the Praja Socialist Party in it. (Interruptions.) The Leaders of the Praia Socialist Party thought it fit not to join the elegant company of 13 consisting of Shrimati Gayatri Devi and, if you like, Professor Ranga, although now they say, "No". Therefore Parliament stood committed when Parliament unanimously adopted that Motion . . .

HON. MEMBERS: No, no.

SHRI BHUPESH GUPTA: ... on the basis of the speeches made by the Prime Minister where he reiterated forcefully in the beginning and also in the reply the Government's position with regard to the 8th of September. Well, after that, now you oppose it by saying, "No, we did not commit ourselves to it." Why did not the Praja Socialist Party move an amendment there to this effect? Why did not the Praja Socialist Party get up and say, "We oppose the 8th September position." I have looked up the proceedings. Let them bring a single speech to show that they were opposed to the 8th September position. Now it has come. They thought it will never come. Now that it has more or less come, they are opposed to it— wise after the event. (Interruptions.) I am very fond of interruptions. Shall I yield? All right, I do.

SHRI ROHIT M. DAVE: To this Motion before the House the Communist Party has not moved an amend[Shri Rohit M. Dave.] ment that the Colombo proposals should be accepted. Are we therefore to take it—because this amendment has not been moved—that they are opposed to the acceptance of the Colombo proposals?

SHRI BHUPESH GUPTA: This is very interesting. My friend Mr. Dave is a learned man and sometimes he asks questions. Praja Socialist Party politics does become the greatest obstacle to the flowering of all potential and actual erudition and scholarship. This is what I find.

SHRI ROHIT M. DAVE: Instead of answering the question he is just evading it.

SHRI BHUPESH GUPTA: I am coming to that; I shall try to answer to your satisfaction. After all you are my dear colleagues. If I cannot convince you, why I am here? I shall try, and it will be my misfortune if I do not succeed.

THE DEPUTY CHAIRMAN: You have five minutes more.

SHRI BHUPESH GUPTA: But there have been so many interruptions.

THE DEPUTY CHAIRMAN: Five minutes.

SHRI BHUPESH GUPTA: I am just finishing. Let me leave that point then. In this House also on the 12th of December 1962, Prime Minister Nehru made a speech in which he gave answers to the three Chinese questions that were put to him, and this is what he said. The Prime Minister had stated:

"I made this reference first in the Lok Sabha and then here and I stated that if the present aggression, since the 8th September, is vacated, then—and I have stated it repeatedly in the letters as hon. Members would have seen—we shall consider various peaceful methods of deciding this problem. I have said that even if we have talks and they

do not yield fruitful results, I would be prepared for them."

Even he dwelt on the question of—well, I need not go into it. He again reiterated "8th September". I knew that it would be better to clinch the matters.

SHRI CHANDRA SHEKHAR: Please also read my objections raised on the point made by the Prime Minister.

THE DEPUTY CHAIRMAN: He will take a lot of time to find it out.

SHRI BHUPESH GUPTA; Please do not take my time. After the Prime Minister made his speech, Madam Deputy Chairman, you will remember that I had observed . . .

SHRI G. MURAHARI (Uttar Pradesh): I made a categorical statement rejecting the September 8th position in the last Session.

SHRI BHUPESH GUPTA: If you have to interrupt, why don't you *come* to the front? I had said: —

"I take it that my sentiments are shared by this House because I would like the Colombo Powers to know it that Parliament, when today, on the last day, the Prime Minister has made the statement, is unitedly behind him."

And, then, Mr. Atal Behari Vajpayee, Madam Deputy Chairman, I would like you to note—and that is very relevant—did not get up to oppose the 8th September position. On the contrary, he observed:—

"Sir, the Colombo Powers must know this that even the Communists are behind the Prime Minister."

Most strangely, the point for him at that time was not the "8th September" proposal but that the Communist Party was supporting this thing. Then I said that the Colombo Powers must know that the Jan Sangh, of all the

people, is behind the Prime Minister. I put that question straightway to Mr. Vajpayee and Mr. Vajpayee did not object to it.

SHRI M. S. GURUPADA SWAMY: All this is irrelevant.

SHRI BHUPESH GUPTA: And, Madam, then the Chairman remarked:-

"As long as both the Communists and the Jan Sangh are with you, everybody is with you."

Therefore, from the debate a clear inference was drawn that not only myself but Mr. Vajpayee was also joining in supporting the Prime Minister with regard to the 8th September proposal. Then, Madam, the Chairman concluded the topic by saying:

"It is absolutely obvious that we are all united in our stand and we stand united behind the Prime Minister."

The proceedings end. Mr. Vajpayee or anybody from this House did not come to protest against it. Now, here is the "Times of India" of December 13 which gives what happened in the Rajya Sabha on the 12th December. (Interruptions.) Please do not interrupt.

SHRI G. MURAHARI: Do not misinterpret.

SHRI BHUPESH GUPTA: And this is what the "Times of India" reported: —

"Unlike in the Lok Sabha, there was no debate after the Prime Minister's statement nor was there any formal resolution seeking to endorse the Government stand. The sense of the House, however, was clearly in favour of a suggestion made by Mr. Bhupesh Gupta (Com.) that Members endorse the statement. The Chairman's concluding remark. That we are all united in our stand behind the Prime Minister' was received with loud applause."

After all that, are we to question what happened in Parliament with regard to the Government's stand in regard to the 8th September line or are we to stand by the commitment that we had made at that time without a voice of dissent . . .

SHRI ROHIT M. DAVE: We have not made any commitment.

SHRI BHUPESH GUPTA: It is there. I have confronted them, with facts, Madam Deputy Chairman. My esteemed friend, Mr. Ganga Sharan Sinha . . .

SHRI M. S. GURUPADA SWAMY: Madam, even the Prime Minister has said that there is no commitment on the part of Parliament. It is only commitment in principle by the Government of India. It has been made out by the Prime Minister himself.

SHRI BHUPESH GUPTA: It is strange, Mr. Gurupada Swamy. How could Parliament make a commitment with regard to the Colombo Proposals on December 10 or 12? These proposals were not there then. The Conference was meeting. The question arose as to how Parliament viewed the Prime Minister's suggestion that he was prepared to talk provided the Chinese forces withdrew to the position held by them before the 8th of September. I do submit before the House that Parliament fully, wholly, without a voice of dissent, endorsed the stand of the Prime Minister. This is what I have to say.

SOME HON. MEMBERS: No. no. Complete distortion.

SHRI ROHIT M. DAVE: Parliament endorsed only the Resolution.

SHRI BHUPESH GUPTA: The hon. Member is certainly entitled to havehis disagreement now. But from the speech of my Esteemed friend, Mr.Ganga Sharan Sinha, which he madei on the 8th of November in this House\ it is clear that he never opposed the] 8th September proposal.

SHRI GANGA SHARAN SINHA (Bihar): Madam, I rise on a point of information. It would have been better if Mr. Bhupesh Gupta had not dragged my name. I would request him to confine to himself. He must not put certain things in my mouth which I never said. It would be better if he eosfines to himself. I would request m_v friend that whatever he kas to say he may go on telling the House but he must not tell things about others which are not correct. Let him not put wrong things in others' mouths. This is not proper. This is not fair. He is taking undue advantage of the fact that he is speaking after me. He is telling again and again things which we never agreed to.

SHRI M. S. GURUPADA SWAMY: May I point out that there was no formulation either by the Government or by anybody in regard to the September 8 line? It was a vague statement made by the Prime Minister and that does not mean that the Houses, both the Rajya Sabha and the Lok Sabha, endorsed the statement. The statement was very vague and it was not put in the form of a formulation.

SHRI GANGA SHARAN SINHA: So far as the question of general support to the Prime Minister was concerned, that was there. But the question of support to the Proposals did not arise. And, therefore, we or the House never agreed to it. Whatever the Prime Minister said in a statement must not be taken as the agreed view of the House. Madam, if the general support given to the Prime Minister is taken as the support to the 8th September proposals, it will be taking undue advantage of the goodwill shown by us and the House.

SHRI BHUPESH GUPTA: Madam Deputy Chairman, I should not like to have undue advantage of anything, least of all, of the speech of our friend, Shri Ganga Sharan Sinha, and I will

be very sorry if I have taken undue advantage of his goodwill.

SHRI GANGA SHARAN SINHA: I have never accepted the 8th September proposal. Let the hon. Member show any document where we have accepted it.

SHRI BHUPESH GUPTA: Madam Deputy Chairman, I can understand his saving this. I never said that he accepted it. All I say is that he never raised his voice against it, even in his speech. Not only that, when we discussed foreign affairs, with special reference to the border, I believe in August, then the proposal the country was that representatives of the two powers would meet, and in fact, they would have met in October but for the development that took place since the 8th September. In that debate also nobody said that the Government of India should not meet the Chinese Government representatives for discussion. None said it.

DR. SHRIMATI SEETA PARMANAND: The question did not arise.

(Interruptions.)

SHRI GANGA SHARAN SINHA: The whole thing has' been put in a very wrong perspective.

THE DEPUTY CHAIRMAN: Mr. Bhupesh Gupta, please come to the next point.

SHRI G. MURAHARI: Let Mr. Bhupesh Gupta read my statement wherein I rejected the September 8 proposal in the last Session.

SHRI BHUPESH GUPTA: Another interruption.

SHRI GANGA SHARAN SINHA: Because you are wrong. You are saying things which are not facts and if it is not contradicted, tomorrow you will take undue advantage again. If you do not want to be interrupted, say correct things.

(Interruptions)

SHRI BHUPESH GUPTA: Must all of them interrupt?

SHRI M. S. GURUPADA SWAMY: On a point of order, Madam. Is it justified for the hon. Member to persist in giving a distorted account of the proceedings of Parliament, persisting in misleading this House about - what happened in the previous Session, which is not consistent with what an hon. Member said at that time? He is deliberately misleading this House about the proceedings of the previous Session.

SHRI BHUPESH GUPTA: I want to speak on the point of order.

THE DEPUTY CHAIRMAN: Mr. Sinha has clarified it. It is a matter of opinion. You pass on.

SHRI BHUPESH GUPTA: 1 want to answer his point of order.

THE DEPUTY CHAIRMAN; There is no point of order.

SHRI BHUPESH GUPTA: I would request you to reject outright this point of order because the proceedings of the House are before you. You can judge. Was it not a distortion of the proceedings of the House yesterday and the day before when it was almost tried to make out that our heroes of the P.S.P. were all opposed to the 8th September line when they could not prove by documentary evidence from any positive utterance to that effect from the proceedings of either House.

SHRI ROHIT M. DAVE: You are to prove positively when we are declining definitely.

SHRI BHUPESH GUPTA: That is all right. I leave it at that. I think I have got that point.

(Interruptions.)

THE DEPUTY CHAIRMAN: Please wind up.

SHRI BHUPESH GUPTA: How can I wind up

THE DEPUTY CHAIRMAN; I will give another 5 minutes.

SHRI BHUPESH GUPTA: They are winding up.

THE DEPUTY CHAIRMAN: Your one hour is over. That point has been cleared by Mr. Sinha—that distortion point. Everything has been cleared.

SHRI BHUPESH GUPTA: You may ask me to stop but you will understand that for the last 15 minutes what is going on is no speech. It is all interruption. It is all right, if the hon. Members have doubts, certainly they can interrupt me but why should I be victimised for their interruptions?

SHRI GANGA SHARAN SINHA: No doubts, when you say wrong things.

SHRI BHUPESH GUPTA: If you think that I say wrong things, do by all means interrupt but do not victimise me for your interruptions.

I think I leave that subject. All I can say in this connection is that if you look back to the debates for August last year in connection with the proposals for talks between these two countries, of the House, you will find even there that nobody opposed it and were it not for the fact that aggression took place in September, perhaps these talks would have started. That is all I say. Therefore whatever way you look at it from, you come to the conclusion that the country and the Parliament are committed to this position. Individual voices can be here and there raised. Now I come to the concluding part and I hope there I shall not be interrupted. Even the Manchester Gurdian of 12th January has supported that this proposal should be accepted and you cannot accuse "Manchester Gurdian" of being a party to international communism.

SHRI M. S. GURUPADA SWAMY: When did you become a lover of "Manchester Guardian"?

THE DEPUTY CHAIRMAN: When you gave it up.

AN HON, MEMBER: Never.

SHRI BHUPESH GUPTA: If I can love the P.S.P., why 1 cannot, for a change, in order to prove my case, be a lover of "Manchester Guardian"? Now this is: what appeared—I need not quote it. They have said that it should be accepted. The "Manchester Guardian" is a paper which takes a very anti-Chinese position. Here I would like to quote what Vinoba Bhave said. He wrote an article in the Amrita Bazar Patrika of 30th December after his meeting with the Prime Minister in Bengal. This is what he said:

"We must not say that we are not willing to talk with her; if our opponents give us the smallest opening for talks we should seize the opportunity to meet them halfway. It is those who have no selfconfidence, who lay down conditions and insist on the letter rather than the spirit. These matters cannot be resolved on the basis of conditions. We must be bold enough to enter upon negotiations as soon as there is the slightest opportunity. That is the demand of our times."

Vinoba Bhave certainly is not a party to what is called international communism. Then he went on to say:

"Now it takes as much courage to leap into the area of peace as to leap into the battlefield of war. The timid and the cowardly can have no place either on the field of battle or in the councils of peace they are doomed to defeat alike in both. It ig the brave who go forward boldly to play their part in peac« negotiations."

He, a wise man of our country not attached to any political party but an apostle of peace and goodness, gave this counsel to the country and the Government after he had had talks with the Prime Minister. This appeared in the Sunday Magazine section of the "Amrita Bazar Patrika" under the title: "Sino-Indian conflict-the right approach". Are we to reject it? Are we to denounce him by labelling him that he is an international communist or are we to turn to him, at this hour of crisis and need, for his wise, mature counsel, derived not only from long years of rich experience in his public life but from his close and deep association with the Father of the Nation Mahatma Gandhi. This is something I would ask.

In this connection I would also like to say something. When we endorse the proposal with clarifications, it is the position that we take with regard to the proposal and the clarifications. Well, we are not giving an opinion on what the Chinese are doing. We have been called upon in this House to express our opinion. I think they should be accepted as the basis for starting talks. Why should we give it up? Now, there again one point I would like to know. These clarifications have been given to the Government of India after Mrs. Bandaranaike had talks with the Chinese Prime Minister and the leaders. As you know, they went first to China, had talks there and later on they came here. The question arises therefore whether these clarifications were given with proper reference to them and whether they sounded the Chinese opinion in regard to these clarifications. That We do not yet know. However, as far as we are concerned, we take the proposals and clarifications together. The clarifications form a substantive part, as indeed they have mentioned in the Colombo proposals, and we would like them to be accepted as the basis of talks. Unless China accepts them, the talks cannot start, obviously. But I am called upon to expres» my opinion on the proposals pluj clarifications. A* far «• >tk Septombe* position is concerned, 1 need not say much. Substantially our position is met by the Colombo proposals with the clarifications. It seems that there are two points in the Eastern Sector which should be decided in the course of discussions. As far as Ladakh sector is concerned, except for two posts, all posts fall on our side. Only two of our posts fall on the Chinese side after the 20 kilometres withdrawal but here again, from the study of maps. I find that in that area of 20 kilometres which was taken after September 8th or 20th October, there were not only Indian posts. We had 43 posts but the Chinese too had a large number of posts and it seems to me that they had more personnel there than our personnel. If, for example, any parity is obtained in the matter of joint control, as has been suggested by the Law Minister, it seems to me that even if two posts did not fall on our side, with regard to the other posts, in the matter of location of posts, we will have reached a better position than it was before 8th September and, what is more, the personnel would have been less on the side of China. I do not know about that. This aspect is also an important one to be considered especially in the context of our disengagement and so on. I need not say much on this proposal.

I support the proposal and clarifications and the talks should start and I hope, once the talks start, they will produce good results and naturally the strength of our case lies in its justice, in its validity. The Prime Minister did a signal service to the nation when he declared on the floor of this House that should the talks tail, he was for one prepared to let the matter to go to the Hague Court or certain other mediation, thereby ruling out the path of militarism or the path of armed actions as far as India is concerned. I can tell you that at the time when he made that statement on the floor of this House on 12th December the Colombo Powers

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meeting in Colombo this and particular statement created pro a found impression on the Colombo Powers and it will be for the historian to record how this statement of peace goodness and and reasonable approach in the matter made by the Prime Minister on the 12th Decem ber in this House created a favourable in quarters impression even there was doubts and questionings case in India. I hope once these talks start they will not be continued in a protracted manner, because as far as India and China are concerned, the cold war between th »ra assumes particular importance. It always helps the reactionary forces in the country to thrive in that cold war atmosphere and to put pressure on the Government and to make attacks on the democratic forces in the country, and on the democratic life of the nation. It is not like a cold war as between India and Pakistan. Therefore, I take this opportunity on the floor of this House fe» address my words to each and every quarter and siy that this should go. Once the negotiations start, we hope this problem will be solved to the satisfaction of our country and a peaceful settlement will be arrived at speedily, of course, with honour for our country and our national self-respect. I say this in all seriousness, because I want the whole world to know that we are anxious for a solution and for a settlement of the problem in a peaceful and honourable way, that we do not want to keep up the cold war atmosphere for Americans and others to take advantage of and to put pressure on our Government to present Kashmir on a platter to Pakistan or some other power, in order that Kashmir can be turned into a military base against India and the neighbouring countries. We have een what these countries have been doing. We want to defend our independence and we want to strengthen our defence potential without reliance on others. We have seen what it means to rely for arms on other countries—for the arms that we need. They give you arms with one hand

[Shri Bhupesh Gupta.] after some delay and then ask you to barter away your sovereignty, even a whole State of the Indian Republic, as has been done in the case of Kashmir.

AN HON, MEMBER: Who has done that?

SHRI BHUPESH GUPTA: Therefore, we must reiv on ourselves and I do hope that once the negotiations start India's position will be well explained to the wh le world and I sincerely believe that our stand will succeed because our case is just and we are a peaceloving nation and we want to promote peace not only on our borders but throughout the world. At the same time we want to see that our national independence is maintained and that our territorial integrity is upheld with honour and dignity. This is the task of the leadership and I trust the Prime Minister in this matter to combine on the one hand our stand for peace and our pledge to maintain our territorial integrity on the other. It is to be peace with honour, peace with territorial integrity, peace for the sake of the good of all people. That is what we stand for. I appeal to this House in all seriousness. Let us on this great occasion rise to the call of the occasion. Let us not be carried away by pettiness, by small considerations of political advantages to be taken either against the Congress Party or against the Communist Party. Let the national unity which was symbolised and expressed when the country was subjected to aggression in September, October and November, be again reiterated and revitalised and asserted in our efforts for peaceful negotiations-and for peace, with honour of course. Let the world see that India knows how to stand up when subjected to aggression. Let the world also see that India also knows how to rise and respond to the call of peace when it c^mes from friendly non-aligned nations. That should be the approach, and, Madam Deputy Chairman, in my speech I have indicated our approach with regard to this

matter and I stand by it. Our colleague, Shri Govindan Nair, has explained the other aspects of the matter and I need not deal with them. Even as we were united in war, let us show that we are united in the context of peace.

SHRI CHANDRA SHEKHAR: You were divided when there was war. Now you are united.

SHRI BHUPESH GUPTA: Mr. Chandra Shekhar, you do net seem' to be a good fighter, otherwise yoa; would have been in the front here.

SHRI CHANDRA SHEKHAR: We have seen . . .

THE DEPUTY CHAIRMAN: Please sit down. Mr. Gupta, please wind up now. You have taken too long a time.

SHRI BHUPESH GUPTA: My final word is this. Just as we have registered our national unity and symbolised in our speeches.

(Interruptions.)

SHKI CHANDRA SHEKHAR: We have seen how his friends have been arrested throughout the country for promoting disunity and subotage.

THE DEPUTY CHAIRMAN: Order, order.

SHRI CHANDRA SHEKHAR: Mr. Bhupesh Gupta is going on challenging other parties. So he must be ready to hear others also. They should go> into the proceedings of the House.

THE DEPUTY CHAIRMAN: Mr. Gupta, you should finish now. Please den't start your speech all over again.

SHRI BHUPESH GUPTA: As I have explained, let us accept the Colombo Proposals, again unitedly. Let us display the same unity and goodness and let us show that we stand for peace before the whole world and whatever might be our party positions, let us all combine together in bringing-about such a constructive response to-constructive proposals and glory shall:

be that of our country and we are partners in that glory. That is what I say. As far as my friends of the P.S.P. are concerned . . .

THE DEPUTY CHAIRMAN: You need not refer to them.

SHRI BHUPESH GUPTA: They feel that non-alignment is no good and they want to keep up the tension. I would bag of them to give up this attitude. They should take up a constructive attitude and not an entirely negative attitude which will not bring any good to anybody, certainly not to India.

SHRI N. C. KASLIWAL (Rajasthan): Madam Deputy Chairman, this is the first time that I am speaking in this House after the wanton and dastardly attack on our land and I would like, first of all to take this opportunity to congratulate our jawans for their magnificent performance on the battle-field. They have shown great valour against heavy odds and have upheld the finest traditions of the fighting spirit of the Indian people.

Madam, Deputy Chairman, yesterday, after the debate began a new note had been injected into this discussion. We have come to know that the Chinese have not accepted the Colombo proposals in toto, and the Prime Minister has said yesterday in the Lok Sabha, and very rightly, that if China does not accept the proposals together with the explanatory memorandum, then we will not go to talk to them at the negotiating table. This is not to say that I am in any way belittling the efforts of the Colombo Powers. On the contrary, I express my appreciation of the efforts that those six non-aligned powers have displayed for getting a negotiated settlement of the border aggression.

Madam Deputy Chairman, when I listened to the various speeches here vesterday and today from the side of the Opposition, I almost felt that the Opposition was absolutely against any sort of negotiation, whether it be on the basis of the 8th September line or anything else. I would like to point

cut to this House that on the 12th December, the Prime Minister had made a statement and in that statement he had referred to the letter which he had written to the Chinese Prime Minister in reply to a letter of the Chinese Prime Minister of the 28th November.

Madam, it will be borne out by a reading of that letter that so far as the question of negotiation in principle is concerned, it had already been agreed to between two Prime Ministers and when the Prime Minis'er made that statement on the 12th. December here and the Chairman, who was presiding at that time, saja that the whole country was behind the Prime Minister; he also said that the House should be grateful to the Prime Minister for this statement— not a single voice from that side was raised against it. I want to take this House through that letter of the 1st December which letter was in reply to the letter of the Chinese Prime Minister of the 28th November. We on our own accord, on our own volition, never made any move for a negotiation. On the contrary, it was the Chinese Prime Minister who made the proposals. It was he who came forward with certain proposals in his letter of the 28th November and I want to take this House through that letter of the 1st December. The letter reads like this:

"In the letters that have been exchanged between us since the further aggression by your forces commenced on 8th September 1962, the following principles, on the basis of which our differences can be resolved peacefully, have emerged:

- (i) We should create a proper atmosphere for peaceful settlement of our differences. (This has also been mentioned in your message of 28th November)
- (ii) We should settle our differences in a friendly way through peaceful and discussions. (This has also been reiterated in your message of 28th November)

[Shri N. C. Kasliwal]

- (iii) There should be no attempt to force any unilateral demand on either side on account of the advances gained in the recent clashes. (Ycmr tet-ter of 9th November 1962)
- (iv) Tha necessary preliminaries for talks and discu siona suggested should be consistent with the decency, dignity and self-respect of both sides. CYour message of 28th November)
- (v) The implementation of these proposed arrangements will not in any way prejudice either side's position in regard to- the correct boundary alignment. (Your message of 4th November and vour message of 28th November 1962)"

Now, the House will see that so far as the question of negotiation in principle was concerned, it had already been settled between the two Prime Ministers and that this House had endorsed on the 12th December. Not a single voice was raised when the Prime Minister referred to this matter and not a single voice was raised when the Prime Minister referred to the letter of the Prime Minister of China which contains these proposals. What did the Colombo Powers do? The Colombo Powers, if they did anything at all, put a kind of international seal on the agreement for negotiation which had taken place between the two Prime Minis'pr*. The Colombo Powers stepped in only with regard to the withdrawal arrangements. There were disputes between the two Prime Ministers as to which side should wi'hdraw and where. We stuck to the 8th September, and very rightly and even today we stick to the line of the 8th September. The Chinese Prime Minister said, "No. Let us go back to the 7th November, 1959 line". It is there that the Colombo Powers have stepped in and it is there that the Colombo Powers have made constructive suggestions. Now. Madam Deputy Chairman, it has been reiterat-

ed in this House more than once that the Colombo proposals conform mostly to our point of view and I will point out how. In fact, they go even a little beyond. My hon, friend, Mr. Vajpayee, waxed eloquent over the question of Thagla Ridge and very rightly because Thagla Ridge at that time was in our possession but he forgot that the Chinese have all along questioned the location of the Thagla Ridge, whether it was on the south of the main water shed or on the north of the main water shed. This is a matter which has to be discussed by negotiation and the Colombo Powers have said nothing so far as the ownership of Thagla Ridge is concerned. All that the Colombo Powers have said is that we should sit down across a table, discuss and decide for ourselves where Thagla Ridge lies and to whom it should belong. Longju and Bara Hoti are on the same level. Neither is it in the possession of China nor have we moved up our forces in those areas. It has been so for a long time, for a number of years, I believe since 1959.

Now, Miadam Deputy Chairman, I should like to come to the question of Ladakh and it is rather unfortunate that although certain speeches have been made io which it has been suggested that most of the posts we took up would come back to us, only a few pests would be lost, it is forgotten that if the Chinese accept these proposals and if the Chinese act ur> to what they are saying, so far as these proposals are concerned, in ceriain areas the Chinese would have to go beyond the 8th September line and much further. There are also the areas which they had taken surreptitiously and by theft in 1959 and 1960. I will point out, Madam Deputy Chairman, those areas from which the Chinese are supposed to withdraw, if they accept the proposals. They are bound to withdraw from Demchok, they are bound to withdraw from Koyul, they are bound to withdraw from Reamg La, they are bound to withdraw from Hot Springs when they withdraw from Yula and Spamggur. Madam Deputy

Chairman, our great and mighty post in Chushul will be relieved and here I want to pay my tribute to our great fighting forces who, in spite of tremendous pressure on them, continued to hold one of the highest airfields in the world located at Chushul. They will withdraw not only from these areas but also withdraw from Chip Chap valley; they will withdraw from Galwan and they will withdraw from certain other minor areas. This is the position, Madam Deputy Chairman. Demchok, Tshigong and certain areas were not taken after the 8th September; they were taken much before and we have our civil posts stationed in those areas, do we lose or do we gain? This is a matter which I hope the Opposition will take into consideration. It is quite true, and I entirely agree with them when they say that the Chinese should withdraw from the existing area. I am in agreement, and I am in agreement with all those who have said that so far as the November Resolution is concerned, the' enemy must finally leave our sacred territory. I am in pgreement with all that but the whole point is this: Do we or do we not negotiate? Madam, I think it is right '.h?.t we should go to the negotiating table; it is right that we accept the Colombo proposals; it is the right thing that the cease-fire should be stabilised.

Madam Deputy Chairman, there is only one more point to which I would like to refer and that is to what Mr. Vajpayee said today and Mr. Mani said yesterday that if we sit down on the negotiating table and talk to the Chinese, there will be slackening in our war effort. It is very unfortunate that they have said so. There is no ground whatsoever for saying this. In fact, the fact that they have made such a statement might lead to the slackening of the war effort. So far as we are concerned, we shall see that there is no slackening of our war effort; we shall see that there shall Ibe no slackening in the build-up of our defence potential and we will do our best to see that we grow" strong.

We shall do our best to see that if another attack takes place from the Chinese side, we shall be up to them, we shall rise to the occasion and kill every armed Chinese who is found on our soil. But, Madam Deputy Chairman, we must remain united, we must remain undaunted, we must remain inflexible and let our actions and deeds be such as would burn and glow in the gloom that surrounds us for the moment.

Thank you.

श्री गोडे मराहरिः उपसभापति महोदया. ग्राज जब हम कोलम्बो प्रोपोजल्स के बारे में बहस कर रहे हैं तो मैं ग्रापके सामने सरकार के कुछ नोट्स का जिक्र करना चाहुंगा जो सितम्बर १६६२ के पहले चीन सरकार को भेजे गये थे। एक नोट तो वह "ह्वाइट पेपर" है जो ३० अप्रैल, १९६२ को भेजा गया था ग्रीर उसका एक पैराग्राफ में पढकर ग्रापको स्नाता हं :---

"While the Government of India are always willing to negotiate with the Government of China, they cannot obviously compromise witnT aggression on Indian territory. . . Nor can they negotiate as long as their territories remain under Chinese occupation."

एक लैटर १३ मार्च, १९६२ को भेजा गया था जिसका ग्रंश मैं ग्रापके सामने पढता

"The Government of China have, however, in recent years, disturbed the status quo by forcibly occupying an area which has always been the territory of India. The Government of India hope that the Government of China, in accordance with the principle which they have themselves stated so clearly, will withdraw from this territory and restore the status quo. Such a restoration of the status quo through the wi'h-drawal of Chinese forces from

श्री गोडं मराहार।

Indian territory, into which they have intruded since 1957, is an essential step for the creation of a favourable clima'e for any negotiations between the two Governments regarding the boundary."

यह १९५७ का स्टेटस-को क्या है ? १५ ग्रगस्त, १६५७ को जो हमारी सीमा थी क्या उसको स्टेटस-को मान रखा था? लेकिन भाज हमारे सामने यह कहा जाता है कि हम द सितम्बर की लाइन को बेसिस बना कर बात करेंगे। यह ८ सितम्बर की लाइन की बात तब से की जाती है जब सितम्बर के बाद चीनी सेना ने हमला किया। इसका ाब यह होता है कि हम हर चीनी हमले के बाद अपनी पोजीशन शिपट करते चले जायेंगे, हर हमले में हम श्रपनी थोडी सी जमीन देते चले जायेंगे ग्रौर उससे बात करने के लिए तैयार ो जायेंगे, यह एक शर्मनाक बात है। चीन हिन्दुस्तान में हमला करने के बाद कुछ हिस्सा अपने कब्जे में कर लेता है। श्रौर उसके बाद एक नई तारीख देता है कि इसके बाद बातचीत की जा सकती है। इसी तरह से = सितम्बर की तारीख की बात भी है। ग्राज वह कहता है कि प सितम्बर की बात पर बातचीत करने के लिए तैयार हं भ्रीर कल फिर हमला कर देगा भ्रीर भ्रागे बढ़ जायेगा । इस तरह से वह एक नई तारीख देगा और फिर हमला करता रहेगा। २२ नवम्बर, १६६२ को जो हमारी पोजीशन थी उसके बारे में भी वह कह सकता है कि इस तारीख की लाइन से बातचीत करूंगा । इस तरह से निगोशियेशन नहीं होते हैं। यह भी कहा जाता है कि बातचीत करने से भाग जाना कोई सिविलाइज्ड विहेवियर नहीं है । मैं पूछना चाहता हूं कि अपनी जमीन को सरेन्डर करके, ग्रात्म-समर्पण करके फिर बातचीत चलाजा क्या यह सिलाइज्ड है। मैं ऐसे को सिविलाइज्ड आदमी नहीं मानता हं। हमें ऐसा सिविलाइज्ड नहीं होना चाहिये। हम से यह भी कहा जाता है कि बीसवीं सदी में जो रहने वाले हैं उनको हमेशा बातचीत करने के लिए तैयार रहना चाहिये। बातचीत के लिए हम भी तैयार हैं लेकिन किस बेसिस पर और किस बिना पर बातचीत होगी? बातचीत तो तब ही हो सकती है जब एक-एक इंच भूमि हमारी चीन खाली कर देता है। जब तक वह सीमा से बाहर नहीं चला जाता है तब तक उसके साथ सीमा का झगड़ा तय नहीं हो सकता है।

जहां तक कोलम्बो प्रोपोजल्स की बात कही जाती है वहां पर अक्साई चिन की बात को भूला दिया जाता है। क्या चीन ने इस प्रदेश को एयेशन करने के फलस्वरूप नहीं लिया है ? चीन जो सन् १६५७ की लाइन की बात करता है क्या वह उसने जायज तरीके से लिया है ? तो फिर हम क्यों इस समय ग्रक्साई चिन की बात को भूल जाते हैं ? हम क्यों थागला रिज ग्रीर लोंगज की दात कह कर साबित करना चाहते हैं कि अगर हम कोलम्बो के प्रोपोजल्स को मान कर चीन के साथ बातचीत करना मान लें तो इस में हमारा बड़ा गेन है। इन क्षेत्रों में लड़ाई से पहले जो हमारी योजीशन थी उससे हमें आगेन बढ़ने का मौका मिल रहा है। हम पूर्ण सम्मा के साथ आगे बढ़ रहे हैं और यह हमारे लिए बहुत बड़ा गेन है। इस तरह का जो हमारे दिमाग का ढांचा है उससे शक होता है कि हिन्दुस्तान में ऐसे लोग हैं जो हिन्दुस्तान की जमीन को हमलावर के हाथ में रख सकते हैं श्रीर देश के साथ गद्दारी कर सकते हैं। इसलिए हम सरकार और प्रधान मंत्री को चेतावनी देना चाहते हैं कि वे इतिहास को पढ़ें ग्रीर अपना दिमाग ठीक करें । हिन्द्स्तान को मजबूत बनाने के लिए इस तरह की बात करनी नहीं चाहिये ग्रौर इस तरह की कमजोरी दिखाने से कोई फायदा नहीं होगा। कमजोरी के साथ हम चीन से बातचीत नहीं कर सकते हैं। इतिहास यह वतलाता है कि जो देश हर साल अपनी बात बदलता रहता है उसका कोई ठिकाना नहीं है और बाज हम जिस चीन के

साथ बातचीत करने जा रहे हैं वह अपनी बात पर टिका रहेगा इसका भी कोई ठिकाना नहीं है। इसलिए हमें यह देखना चाहिये कि जब थागला रिज जाता है तो उसके फलस्वरूप हमारे देश की क्या स्थिति होगी ? हम थागला रिज में अपनी सेना नहीं रख सकते हैं और इसका मतलब यह होगा कि किसी भी दिन चीन हमारे देश में उस रास्ते घुस सकता है।

फिर कोलम्बो पावर्स ने जो प्रोपोजल्स रखे हैं वे हमारे लिए कहां फेवरेबल हुए ग्रीर इसों हम से कहा जाता है कि इन्हें मान लो ? मैं सिर्फ यह कहना चाहता हूं कि सरकार जो भी नीति बना रही है वह एक कमजोर नीति है। हमारे प्रधान मंत्री जी अक्सर कहा करते हैं कि हमें एक "माइटी फोर्स" का सामना करना पड रहा है। इस तरह की हमारी दिल की मनोभावना है भ्रौर इसी को सामने रख कर हम से कहा जाता है कि कोलम्बी पावर्स के प्रोपोजल्स को कबुल कर लेना चाहिये। इस तरह की जो नीति है वह देश के साथ गदारी है। हम भले ही हार जायें इससे हमें कोई मतलब नहीं है। हमारी भूमि चीन श्रपने कब्जे में कर सकता है लेकिन हमें भ्रपनी बात पर टिका रहना चाहिये । हमारा यह ध्येय होना चाहिये कि हम आखिर दम तक लड़ते रहेंगे । ग्रापने कहीं भी इतिहास में पढ़ा कि बर्गैर ग्रात्म-समर्पग किये किसी देश ने बातचीत की ? जब हम ने ब्रात्म-समर्पंग नहीं किया है तो किस तरह से हम चीन के साथ बातचीत कर सकते हैं। जब एक बार भ्रात्म-समर्पण हो गया तो फिर बातचीत करने का सवाल ही पैदा नहीं होता है। बात तो तब ही हो सकती है जब हम लडाई जारी रखें, इतकी कोई परवाह नहीं कि चीन लड़ाई करते-करते आगे मां न बहुना हो, लेकिन हमें अपनी बात पर अटल रहना चाहिये । हिटलर ने पिछती लड़ाई में सारे बरोप पर कब्जा कर लिया था तो क्या अंग्रेजों ने ग्रात्म-समर्पण कर दिया था ? सारी वैस्टर्न पावर्स की फोर्सेज इंग्लिश चैनल

पार कर चुकी थीं फिर मो उन्होंने ब्रात्म-समर्पंग नहीं किया और हिटलर से लड़ते ही रहे। क्या उन्होंने हिटलर से निगोशियेशन करना शुरू कर दिया या ? उन्होंने हिटलर के खिलाफ लड़ाई जारी रखी और प्रोप में ग्रपनी सेना को फिर ले गये और बैस्टर्न पावर्स हिटलर को हरा पाये । इस तरह की चीज होती चाहिये, इस तरह का मनोबल होना चाहिये। लेकिन हम यह देखते हैं कि श्राज सरकार कोलम्बा प्रोपोजल्स को मान कर ग्रपनी जान बचाना चाहती है ग्रीर उसने इसके बारे में पार्नियामेन्ट से भी कन्सेन्ट नहीं ती। आज प्रधान मंत्री जो अपने को डैनाकेट कहते हैं. बड़ा दिमाग वाला कहते हैं, एक तरफ कहते हैं कि पार्लियामेन्ट का बरडिक्ट लेकर कोलम्बी पावर्स के रिजोल्यशन पर विचार करेंग और इ.ब यह कहते हैं कि मैंने "in principle" कोलम्बी प्रापीजल्स को मान । लया ह । इतसे पहले अती हम ने नवस्वर में इन सम्बन्ध में एक प्रस्ताव पास किया या जिस में हमने एक प्रतिज्ञा को स्वीकार किया या लेकिन आज हम फिर सदत में कोतम्बी श्रीपीतल्स की बात मान रहे है। क्या यह विश्वासघात की बात नहीं है, क्या यह पालियामेन्ट के साथ विश्वासचात करना नहीं हैं ? इस तरह से राय लेकर श्रीर बीजा देकर कोई चीज नहीं हो सकती है। मैं यह कहना चाहता है कि ग्रगर सरकार को चीन के साथ ठीक तरह से लड़ाई लड़ती है, उते देश की सीमाओं से बाहर करना है तो लड़ाई ठीक तरह से चलाई जानी चाहिये। इस तरह से "वीक विल" रख कर कभी भी लड़ाई नहीं चलाई जा सकती है। सरकार को यह बात तय कर लेनी चाहिये कि वह श्रात्म-समपंग करना चाहती है या लडाई जारी रखना चाहती है। यह नहीं कि एक दफा लड़ाई शुरू कर दी फिर बीच में ही बेशर्मी से बातचीत करने के लिए तैयार हो जाये गीर उसके लिए हजारों दलील दे। यह तो ऐसा ही हुन्न। कि चोर घर में साकर माल चुरा ले जाता है और बाद में हम से पुछता है कि दो [श्री गोडे मुराहरि]

तुम्हारा हुआ और एक मेरा, **और** फिर घर वाला कहता है कि यह तो अच्छा प्रोपोजल है वयोंकि दो तो कम से कम मिल गये, एक रह गया उसके पास तो बा। ? इस तरह की सौदेवाजी हिन्द्स्तान की भूमि से नहीं हो सकती। इस लिये मैं सरकार से कहना चाहंगा कि इस तरह के कोलम्बी प्रोगोजल्स हमारे सामने रख करके वह उनको मनवाने की कोशिश न करे और पूरी तरह से इन कोलम्बो प्रोपोजहन की वायस कर दे। पालि तमें ह की इवाजत के बि ।। इन बी ब की अगर मान लिया जाता है तो फिर प्रनान मंत्री की स्त्रीका दे कर के और देश भर में जाकर के देश का मत लेना चाहिए कि का देश इस चीज के लिये तैयार है या नहीं ?

डा० श्रीमती सीता परमान्दः बहुत लड़ इरांका अनुनव है आप को ऐता मालून होता है।

श्री गोडे मुराहरि: बहुत है। कम से कम आपके जितना तो है ही उन्प्र में कम होने के बावजूद भी।

एक माननीय सदस्य : कैसे हो गया ?

श्री अर्जुन अरोड़ा (उत्तर प्रदेश) : यह अपने घर में रोज लड़ाइगां लड़ते हैं।

श्री गोडं मुराहरि : जितनी लड़ाइगां हम लड़ते है उनका दसवां हिस्सा भी भ्राप लोग नहीं लड़ते हैं।

इालिये मैं प्रवात मंत्री को स्रीर सरकार को यह चेतावनी देता हूं कि सगर कोलम्बो प्रंतोबल्स को मानना है तो फिर देश का मत लें स्रीर उस के बाद मानें उससे पहले न मानें।

DR. SHRIMATI SEETA PARMANAND: Madam Deputy Chairman, I feel at the outset I should say that

it is a pity that this important matter has taken such a turn in the debate in this House. To begin with I would say that the Law Minister has clearly stated the Government's case and as far as the points to be clarified are concerned, there is very little to be done because other speakers also have gone into details, I would only mention two things before I touch those points, namely, whatever we accept with regard to civilian posts in the areas vacated, we will have to see that this is discussed further and further clarification is sought. As a matter of fact, I think, even with regard to this, since the Prime Minister spoke in the other House some further information seems to have come from which it appears that the clarifications sought by India have not been agreed to by China. Therefore, it may be one if these points on which clarification has not ome forth. So, the Prime Minister himselfwhom we consider is the bsst custodian of the country's honour and who has given his life and everything for the country's independence^-can be trusted to do that. Secondly, with regard to the two posts, namely Dhola at Thagla Ridge, and Longju, it was stated that as far as the latter post was concerned it had been in the hands of the aggressor for a long time.

SHRI ARJUN ARORA: No, no.,

DR. SHRIMATI SEETA PARMANAND: Negotiations have been going on over Longu for the last five years.

SHRI ARJUN ARORA: It has not been in the possession of the Chinese or anybody else.

DR. SHRIMATI SEETA PARMANAND: Madam, You might remember with regard to that post that Dr. Kunzru always used to ask questions and there was a dispute over that point.

SHRI ARJUN ARORA: The Chinese withdrew and we did not occupy it.

DR. SHRIMATI SEETA PARMANAND; Neither the hon. Member nor I have gone there. So we do not know what actually happened there. But with regard to the other pasts at Thagla Ridge, we have to see. On that we need to consider here openly on the floor of the House that the enemy by insisting on keeping it does nat get an undue advantage. Perhaps that woul! also be one of the points on which there may not be any agreement.

Having said this, I would like to express my thanks to the Colombo Conference, especially led as it was by a woman and I feel that if there had been a woman in power in China perhaps things would not have come to this stage.

SHRI A. B. VAJPAYEE: And also in India.

DR. SHRIMATI SEETA PARMANAND: No, I do not agree. We know that women have got the Hindu Code only because of our Prime Minister, who understands the sufferings of the down-trodden people. The Jan Sangh may not agree. Anyway, let me not be diverted from my point. What I want to say here is that negotiations could have started since 1959 or 1957—since the time Mr. Chou En-lai had promised that he would, when I he got time, have these discussions— ' and then the officers from both sides had gone into details. If there had been a woman in power in China, I am quite positive that just as in the case of the lead given by the Colombo Conference, things would have taken a different turn. But it is no use speaking in an assembly of men when one is bound to be contradicted on the point. I would like to refer to the point which has been cleared up by another Member namely, the point made by the Swatantra Party Leader in this House in calling into question the appellation of the word 'Powers' to these countries-that it was sans decorum. After all every country can be called a power.

There is no international measure of power. It may be a small power or it may be a big power. Similarly, to say that they have come forward to help us only to save their skin, as it were, also smacks of ingratitude. There is nothing wrong perhaps in trying to save a conflagration when it is at a distance. There is nothing wrong in saving the world from a conflagration. They have taken courage in both hands. Why should we not take it from that point of view? Perhaps if things take a bad turn, will not these very small powers, whom you do not want to call as 'powers', be the first target of that cruel tyrant who wants to have the leadership of Asia? Therefore, we should not be petty-minded and to say that is really a sign of an unhealthy mind. There is a good saving in Sanskrit: -

Just as a good saying has to be accepted even from a child a good gesture even from a small nation should be accepted. When we have to deal with people who talk in this manner, we can describe them only by:—

"ये निघ्नन्ति निर्श्वकं पराहितं ते के न जानीमहे।"

I will not go further into this. I would leave the matter at that.

I would refer to another Member who used the word 'defeat' in the case of India, when the battle was in progress and is still in pogress. Who knows—and the Prime Minister has himself said it—we should always be aware of it that it may go on for years. He said that China declared a unilateral cease-fire only out of contempt for our defeat. Now, the same Member was pleading that the Government should not take recourse to negotiations because the enthusiasm engendered in the country cannot be created again and again. Does he realise what type of effect it will have on the enthusiasm of the people in the

[Dr. Shrimati Seeta Parmanand.] country when the word 'defeat' is openly mentioned? After all, even if some forebodings are seen, people who are well-wishers, people who want to .give a fight, do not give expression to such words. Take the case of a person who may be very ill in the house. Even if his condition is not very satisfactory, it is very rarely that people who have the interests of that person at heart and affection for him would ever say that his condition is critical. I would, therefore, urge these people not to go on talking in this demoralising manner because it is their words which would be more demoralising than any attempt at negotiations. Let us look at these negotiations. Before I go into that, I should like to mention one or two points about the cease-fire, because my hon, friend said that it was India's defeat that per, h3ps made China. out of contempt, to declare a unilateral ceasefire. Did that hon. Member make sure that the cease-fire was not the result of the round-theclock help given by the western countries or it was not due to the intense cold weather that came in the way of taking supplies from Peking right up to our borders or it was not due to the attitude of the Russians or it was not due to the sudden end of the Cuban affair Were these not at the back of the cease-fire? When we do not know anything of this for certain, to say only that it was because of our defeat that China had out of contempt declared a unilateral cease-fire is not doing any service to the country whose cause these Members are out to espouse by wanting to put the Government in the wrong.

I would like now to refer to one other important matter, and it is only for that reason that I am on my feet here today, because I feel that as far as the Government's case is concerned and as far as the two points on which the country's honour is to be considered, are concerned, we can safely leave them in the hands of the Prime Minister. I say this not only because I belong to the Congress Party but even as a citizen I feel that there is nobody else in the country today and

even Mr. Kripalani, the leader of an other Party, has said that there is no better person to lead the country today than the Prime Minister. Anyway, I would like to know whether we have given thought to the question that,-in our anxiety to safeguard our democratic rights in Parliament and to prove that we are an effective democracy—in regard to delicate matters where questions of war are concerned it is neither diplomatic nor profitable to discuss these questions by loud thinking. Has any other country done it? In countries like the United Kingdom, where the mother of Parliaments was born, when such questions are discussed behind closed doors, there is a guarantee that the proceedings are kept secret. Experience here has shown that when there is any effort to keep secrecy about proceedings of even ordinary meetings of different Parties, not only of one Party but of different Parties, a distorted version comes out, and therefore it is felt by those people that it is better to keep the proceedings open and not secret. It would have been in the best interests of the country and it should have occurred to all people and to Members of the Opposition too to send representatives of the various Opposition groups to discuss matters with the Prime Minister from time to time and to give their views, and as far as individual Members are concerned, both from this side and from the other side, nobody would have questioned their right to send any valuable suggestions which they wanted to make in this connection. It is no use publishing slogans in newspapers which only serve the purpose of publicity. Here what are they doing? We are here openly discussing what should be done, what should not be done, what would be our military asset, what would be poT\ical and economic asset or something else, and so on. Therefore, a country like China which would be in a bargaining mood, when it heai's that the other side considers a certain point as an asset, would naturally like to turn the screw tight on that particular point. I therefore feel that it is very necessary in the future at least not to have such questions about dedicate points of nego-

tdations discussed openly on the floor of the House where in spite of our determination to present a united front, spectacle of disunity, though it may not be real disunity, is presented to the •world. I feel that this type of exhibition should be avoided in the future, and I hope that the leaders opposite particularly would give their thought to it.

I want to say one thing more about the present situation. I do not know what India should done as a sane, modern nation if it was thought that she should have refused these proposals of the Colombo Conference nations. After all we have to depend on help from the outside world, from whichever side it comes. In this case, it will be more from the Western bloc, there is no question about that. They have already given proof of that, and we have always thanked them profusely. Would it be right to make those people feel that India turned down every chance of a reasonable and honourable negotiated settlement? Whether the settlement was going to be honourable and whether the conditions! attached to those proposals were going to be honourable could be seen only if we gave it a trial. Under these circumstances, after all the Prime Minister had to say something. and I do not think he has done anything in contravention of what he had said earlier, that in principle he would accept it. The Prime Minister certainly would ultimately do something which the country as a whole would not think honourable and which he would not think honourable. After all, somebody might question me, I do not know why the question has not been put, as to what has happened during the last four, five, six or seven years. The answer to that also is very simple. I do not want to go into that. It is a very simple answer, and all of us know the reason behind it, that we had to chose between bread and guns. So we thought that we being a peace-loving nation, nobody would, in spite of the great hatred any nation may have for us in spite of the great desire, that China may have to be the leader in Asia—China has al-

ways felt that way—attack us. I am glad Mr. Bhupesh Gupta is here. I do not know whether he thinks that it is in keeping with the pride of the country to let China feel, simply because she has the oldest civilisation and she is the largest Asian with the biggest population, that she country should be allowed to do anything to cripple any other country. I do not know whether China, which believes in equality of men and full opportunity for all, should think that because she has not had the opportunity she should come forward and cripple any other country like India which has been accepted as the leader of Asiawithout India's seeking it, but other people thought that India was a fine country and so all the Asian people have been loo ing to India for There is no denying, let the Communist leader hear it, that China feels that a success of Indian democracy spells the death-knell of her creed, and there-, fore China is trying to come nearer not for the sake of a little land here or there but only to show her might to the weaker nations in Asia that she can even cripple or harm or ruin any country that they consider is the biggest in Asia. Therefore, I feel that we have to give a fair trial to the Colombo\(^proposals\) to proceed as far as they could with honour; and that oxpression "with honour" will always be there, and the only good this particular Session could have done is to have emphasized as If we are taking it for granted that that is the one thing irrespective of the cost to the country that the people want and that whatever be the sacrifice, the honour of the country would be kept first in mind.

I would make one last appeal. The solution of this problem is in the hands of the Soviet Union to my mind. If the Soviet Union wanted to give us some MIGs, I would ask why it was necessary for the Soviet Union, which possesses so many transport planes, to send the MIGs all the way by sea so that it took them a month and a half, when they could have been sent within three or four days. The cost involved was mentioned somewhere in

[Dr. Shrimati Seeta Parmanand.] tiie Press, I remember. In such things .. jither this country would have nought of the cost nor the Soviet Union should have thought of the ;t. Whatever the number being sent; s, they have to come all the way by

.a. i feel that if the Soviet Union L.amas China for not believing in coexistence, she should see to it that she dos-s not give war material on which China has to depeni entirely on the Soviet Union—petroleum, aeroplanes, etc.—and that will teach her a lesson very soon. Neither does the Soviet Union believe that China has done a wrong-. China never consulted the Soviet Union in taking this step of aggression and so the Soviet Union

DR. A, SUBBA RAO (Kerala): Why don't you ask Australia and the United Kingdom also not to supply them wheat and other things?

DR. SHRIMATI SEETA PARMANAND: I do not think that the sense of justice of the Communist friends is so warped that they do not see the justice of the Western Powers in giving their help when India was attacked. India did not go and attack China. If India had gone and attacked China ths question would have arisen. And that shows how the minds of our friends work where the question concerns China or the U.S.S.R. Anyway, I am making this appeal on the floor of this House to the people of the Soviet bloc that this thing should stop if world peace is not to be disturbed because there is no denying the fact that if this conflagration flares up, it might spread into a world war and the thing which Russia and the United States tried to avoid by calling off the Cuban affair, might again come up and also because of the position to which this country would be reduced ultimately if this goes on for a long time, and I do not know in what manner.

KHOBARAGADE SHRI B. D. (Maharashtra): In the present circumstances, it is not possible for us to accept the proposals of the Colombo

Conference. I do appreciate the efforts of the non-aligned nations who have tried to bring together India and C'....ia and to resolve the differences which we have experienced during the past few years. the first mistake the non-aligned Powers have made is that they have not named China as the aggressor in this conflict. It was explained the object of the Conference was to being these two nations together and therefore they did not think it desirable to name China as the aggressor. But apart from this, even before the Conference, during the whole period of conflict these non-aligned nations have nowhere branded China as the aggressor and this fact we must take consideration. We have noticed that during this conflict all other Western friends have definitely pointed out that China has committed treacherous naked and aggression against Indian territory but to greatest surprise, those non-aligned nations and certain interested Communist countries have not named China as the aggressor.

Coming to the proposals of the Conference, as I have already said, we cannot accept these proposals. Firstly, these are most unfair to our country. It had been made out yesterday by the hon. Law Minister that these proposals are favourable to us. But if we consider all the three Sectors in this boundary, we will find that these are most unfavourable to us. In the Eastern Sector, the proposal is favourable to China because the two important posts will be in possession of China, Longiu and Dhola. It is mentioned that these two posts are of importance, but the post of Dhola is more important to us. It was admitted by the hon. Law Minister yesterday that the massive invasion in October in the Eastern Sector was launched through the Thagla Ridge. This was mentioned by the hon. Law Minister yesterday. Therefore, the Thagla Ridge has got more strategic importance. Through the Thagla Ridge only can the Chinese people in future launch another massive aggression against India and therefore it is very essential from th defence point of view to have possei-*ion of the Thagla Ridge.

About the middle Sector, vesterday the hon. Law Minister said that Bara Hoti was never in our possession during past few years.

THE VICE-CHAIRMAN (SHRIMATI JAHANAFA JAIPAL SINGH in the Chair].

But here I have got one map which has been prepared by the Government of India. In it it has been mentioned that Bara Hoti was in our possession. It is written, "Frontier separating Indian and Chinese forces on 7th September, 1962." This map shows that Bara Hoti was in our possesion on 7th September, 1962. I want to know from the hon. Law Minister whether the statement made by him in this House that Bara Hoti was not in our possession on 7th September, 1962 is correct or this map which has been produced by the Government of India is correct.

So far as Ladakh is concerned, it hag been mentioned that the number of posts that India will have to give up is a small one that the number is six or seven. It is not the question of the number of the posts. There are three important posts which India will have to lose, Sumdo, Dehra and Qizil Jilga. It is not a question of how many posts India will lose; it is a question of the territory that India will lose, if we accept this proposal, Oizil Jilga is about 50 or 60 miles away from the line to which the Chinese forces will withdraw. Dehra is about 25 to 30 miles from the line up to which the Chinese forces will withdraw. The total area of this particular portion will toe about 2,500 square mites. If we accept the Colombo proposals, it means that in Ladakh also, we have to give up about 2.500 square miles of additional area. Therefore, all these proposals are unfavourable to India and it will be difficult for us to accept

the proposals of the Colombo Conference.

The second objection to accepting the Colombo proposals is that the neutral nonaligned nations have put India and China on an equal footing. There can be no equality, whatsoever between the aggressor and the victim. Madam, I may quote from the Note which was sent to the Chinese Government. This Note is dated the 19th September, 1962. It has been mentioned there that this proposal which was made by the Chinese Government for withdrawal by 20 kilometres "suffers from the serious defect that it leaves the aggressor who altered the status quo by unilateral action over the last few years in possession of the fruits of his aggression." Therefore it will be noted that if we accept these proposals, then China will be able to enjoy the fruits of aggression and therefore, as earlier mentioned by the hon. the Prime Minister, until and unless the whole aggression is vacated and the aggressor is not allowed to reap the rich harvest of his aggression, there should be no talks, which had been the earlier stand of the hon, the Prime Minister. So for these reasons the proposal is unfavourable to us. It hap placed China and India on the s'-no footing. Thirdly, since it leaves a large territory as the fruit of aggression in the hands of China, it is difficult for us to accept this proposal.

Madam, in the past, w? have always noticed that whenever we have tried to negotiate or talk with the Chinese Government, fresh aggression has been perpetrated on our territory. About two or three years back, we had sent our Secretary-General for negotiations with China, and immediately after that fresh aggression took place. Only last July our Prime Minister, Pandit Jawaharlal Nehru, declared that the situation on the border wa3 extremely serious and that, therefore, our country must be prepared to face any eventuality. immediately after the statement of the Prime Minister, we sent OUT then Defence Minister, Mr. Krishna Menon,

[Shri B. D. Khobaragade] to Geneva to have talks with China's Vice-Premier Chen-Yi and discussed and negotiated this question there. But immediately after that we have noticed that this Vice-Premier of China, in a radio interview or in some television interview, said that China had got 60 crores of people and that China would never tolerate any solution which is not acceptable to China. We got this rsbuff from the Chinese Government. So, after that, even after we had sent Mr. Krishna Menon to Geneva, there was fresh aggression on this country. It means that whenever we express our willingness to talk or to negotiate with China, fresh aggression is perpetrated on our soil. Apart from that, what has been our stand in this respect?

SHRI BHUPESH GUPTA: Madam Vice-Chairman, just a little correction. Mr. Krishna Menon did not go there to talk. He went to sign a certain Agreement at a Geneva conference where China was a party, and they met there. This fact may be noted.

SHRI B. D. KHOBARAGADE: Mr. Krishna Menon had definitely negotiations or talks the Vice-Premier of (*Interruptions*.) Well, he did have talks there. It does not make any difference. And what has been the policy of the Government in this respect? In the beginning the Prime Minister stated that until and unless the whole aggression was vacated there could be no negotiations, there could be no talks whatsoever. That was the first stand taken by the Government of India. After some days the Prime Minister declared: Let the Chinese forces withdraw to that line which we accept as our boundary-line and India will be withdrawing to that line which is accepted as the boundary line by China, thus preparing a sort of no-man's land between these two lines. This was the second proposal given by the Prime Minister. Then we come to the third, the 8th September position. That was not endors-

ed by the Parliament, but it was the view of the Prime Minister and his Government that if the Chinese force* withdraw beyond the 8th September line, if the status quo as on 8th September, 1962 is restored, then we would have no difficulty to talk to or to have a round table conference with the Chinese people. That was the third stand. Now today's line is this. It does not matter even if we do not get whatever we wanted, even if we do not get all the posts that we had demanded. It does not matter even if the position before the 8th of September is not restored. But even then we must go and talk with the Chinese people. That is the policy of the Government now. These are the three or four different stands taken by the Government, Madam. Therefore, we have to think in the light of all these developments. Let us not shift our stand from time to time, because it only indicates our weakness. We are not afraid of China. It does not matter if in the beginning we have suffered certain reverses. But after that the whole country rose and was determined that it would fight to the last with the Chinese aggressors and remove them from our land. This firm resolve was expressed in this House when during the last Session •this House resolved to "drive out the aggressor from- the sacred soil of India however long and however hard the struggle might be". That was the firm resolve of this House, the firm resolve of the whole country.

Some people say that there is no parity between the Chinese forces and the Indian military strength. It is not a question of military parity or military strength. It is a question of determination and our people are determined to fight to the last moment. They have sacrificed blood, gold, money, everything. We have got our friends in the international sphere, in the Western world, who have come to our resecue and help, who have given us every sort of military help, military equipment, and therefore we can

face boldly and heroically the Chinese military forces. We need not be afraid of the Chinese forces when we have got the support of our own people and the support of the other nations. Why should we be afraid? When we are determined and when we can count on the help of our friendly nations, China will not dare to attack India again. Can China dare to attack Quemoy, such a small and tiny territory which belongs to China as a matter of fact? And if China cannot dare to attack such a small territory like Ouemoy, how can China dare to attack India? It is because certain people show weakness in dealing with China. Let us not accept that we are weak. Let us have the strength. As Professor Galbraith, United States Ambassador, said a few days back, if we want to negotiate, it does not matter, let us go and talk, but let us negotiate from a position of strength. If we assume a position of strength, no matter how strong and powerful China may be, China will never dare attack our territory again.

As to why I oppose these Colombo proposals, there is another reason. It is because it has already dampened the enthusiasm of the masses so far as defence preparations are concerned. This may not be acceptable to certain Congress Members who have spoken now. But let anybody go to the countryside; let anybody go to the rural area and find out. There is no enthusiasm among the masses so far as defence is concerned, the enthusiasm that we had found about two months back. What is the reason? It is the vacillating attitude of the Government and the Premier that are responsible for slackening the defence efforts. About two or three months back there was solidarity and unity: everybody was resolved, everybody was firmly determined to defend our country. But today, unfortunately, because of the policy that has been pursued by the Government, what do we find? In this House, except a few Communist friends, the whole Opposition is opposed to the policy of the

Government and they say that there should be no negotiations, whatsoever, as it will be affecting the solidarity and unity of the people, which is very vitally essential for defending our land. In view of all these reasons. Madam Vice-Chairman, I do not accept the proposals of the Colombo Conference, and they should be rejected by the House.

SHRI K. K. SHAH (Maharashtra): Madam Vice-Chairman, let us not be -lost in appropriating blame. Commitment or no commitment, I am not one of those who would like to take shelter under what happened in this House, when we decided and took a pledge to fight the Chinese. If the proposals are bad, they are bad. If they are good, then they must be looked upon as good irrespective of by whom they are presented and when they are presented. and therefore I would like to analyse the arguments of my friends from the Opposition Benches. The points that they have made out so far are that acceptance is an affront to Parliament. Another point made was that "Government is staging another Munich; it is a repudiation of the clear directive of Parliament to drive out the aggressor". "We are endorsing Chinese aggression", and as one of the friends put it, "The Prime Minister is in the habit of tight-rope walking", "Non-alignment has gone" and so on. These are some of the arguments which have been advanced by our friends.

Now, Madam, let us look at the proposals. What are the proposals? Are we giving up any stand that we have taken? The Conference says by the sixth clause of the Colombo proposals that they will not be binding on any party. Whatever decision today you take will not be binding; it v/ill be subject to negotiations that will be carried on. Therefore, before we go to the table, the Chinese are withdrawing 20 kilometres. Then, we have to decide about the posts. Even if you do not come to an agreement

[Shri K. K. Shah.] about posts, the Chinese will be o; cu-pying a position which is 20 kilometres behind the position they are occupying today. Nov/, is it to our advantage or is it to our disadvantage? Today, when the six nations call upon us to negotiate, they ask the Chinese to go back 20 kilometres. The question of force will be decided on the table by mutual agreement. If you do not come to terms about the mutual force, then also they will be 20 kilometres behind the present position when you will be attacking them. Is that position militarily a disadvantageous position to India? We are taking it for granted that we will come to terms about posts. They have yet to come to terms about posts. If today Chushul is threatened by three, four or five posts, and if they are going back from those posts and' the future posts are to be decided are we not gainers? What was the pledge, what was the statement made by the Prime Minister? The Prime Minister's statement was that unless they go back to the position of 8th September, 1962, we have nothing to do with them. The question of future posts has to be decided after they have gone back. Therefore, the statement made by the Prime Minister is hundred per cent, accepted. On the contrary, when we go to the table, the number of posts that China had occupied by 8th September would have remained and we would have occupied our posts if China would have accepted the stand taken by the Prime Minister. Today, in addition to their going back, they will be vacating the posts which they would have otherwise continued to occupy. They would have taken the Prime Minister at his word that they are going back to the position of 8th September. May I know in what way these proposals are disadvantageous to us? May I know in what way the Prime Minister is not keeping his word?

My friends have been saying that when we are talking, we are negotiating our sovereignty. Are we negotiating our sovereignty or are we

going to the table to decide what should happen in future, where they should go back and what should belong to us?

My friends have been saying that the Prime Minister was wrong in writing to the Prime Minister of Ceylon that in principle he accepts these proposals. May 1 point out, Madam, that in Parliamentary practice it is the right of the Government to talk and it is the right of the Parliament to make a commitment. Now, does the Prime Minister make any commitment by talking? Can you take away the right of the Prime Minister, the right of the present-day Government to talk? There is no commitment made. The sixth clause of the proposals clearly laws down that there is nothing binding on us.

SHRI CHANDRA SHEKHAR: He is not talking to the pressmen in Delhi. He is going to talk with Mr. Chou En-lai.

SHRI K. K. SHAH: If that is the response to my appeal I have nothing to say because I do not want tempers to fly. Is not discretion a better part of vtlour? Well, if you are for valour without discretion, you are entitled to take any line you like my friend, Mr. Vajpayee, I appreciate his sentiments. He is a good orator. But may I point this out to him? He said that if the Prime Minister, inspite of our warning, goes to Cevlon, he will W3lk over our bodies. But does he also rsalise that if a mistake is committed his sentiments will walk over the bodies of millions of our countrymen? This is not the time for an attitude which is dictated only by emotions. This is the time which requi-ei that our approach must be guided b' discretion. Discretion does not mean weakness. Discretion does not mean giving in. Valour without discreti n is foolhardiness. At times exhibition of these sentiments is good. It is good that your oratory is utilised for expressing sentiments but sentiments alone will not help us. If he

expresses sentiments guided by wisdom it will be an asset to the country. We want such oratory. But in these times let not that oratory lead us to something which is devoid ctl wisdom. We have many instances in the past.

He was talking about our negotiating the sovereignty of this country. What are we negotiating with Pakistan? What is the case of President Ayub Khan? President Ayub Khan says that because there are Mohammedans in a large number in Kashmir it should go to Pakistan. And what is our case? Our case is that Hindus and Mohammedans enjoy equal rights in this country and therefore, Kashmir, which is legally a part of India, must remain in India. And if we accede to the claim of President Ayub Khan, it means that you give tip your secular character and you also say that because there are more of Mohammedans in Kashmir they must go to Pakistan. In other words it means that if you accede to the claim of Pakistan, you admit that Pakistan is meant for Mohammedans and India is meant for non-Mohammedans. This is so far as Kashmir is concerned. You are not only negotiating your sovereignty there but you are negotiating the soul of India which is secularism in this country, and you are not ashmed of it.

Those friends who have been saying that we should have been ready to defend Tibet, that Tibet should not have been given up, may I point out to them that as soon as we became independent, unluckily we got involved in Kashmir. Now, do you want this country to open a second front? Is not Tibet as useful to Pakistan as it is to India? Would not a joint front have been helpful? But if Pakistan tries to exploit the situation •created now, do you want to have another front and allow somebody to take undue advantage of these developments? A day will come when both of us when united, shall fight back this aggression in Tibet. But

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till then you cannot open up another front and allow somebody to take undue advantage.

May I also point out that those who have been trying to understand the proposals put forward by the six Powers.

SHRI M. S. GURUPADA SWAMY: Madam, may I just tell the hon. Member that Kashmir is a very wrong analogy because the Kashmir problem arose out of the partition of India and the India-China dispute is something different.

DR. GOPAL SINGH: No, no. It arose out of Pakistan's aggression not out of the partition of the country.

SHRI M. S. GURUPADA SWAMY: The present approach is reprehensible.

SHRI K. K. SHAH: I am rather surprised to hear from a very informed Member like Mr. Gurupada Swamy that the Kashmir problem arose from the partition of the country. Nothing of the kind.

SHRI M. S. GURUPADA SWAMY: It is a problem which arose after the partition of

SHRI K. K. SHAH: The few minutes which you have taken will not be added to my time. Whether the Kashmir problem is on account of the partition or not, one fact that my hon. friend admits is that we were involved in Kashmir against Pakistan. He is not quite right. Kashmir is not the outcome of the division of this country because after the division of this country it was left to every Princely State to accede to any Union it liked, and the Maharaja of Kashmir validly acceded to India.

Therefore, when it has validly acce-ded it has become part and parcel of the territory of this country. It is not only an onslaught against the sovereignty of this country but it is an onslaught against, as I have put it, the soul of this country, against the secu[Shri K. K. Shah.] larism to which We are wedded and my Mohammedan friends are right when they say that Kashmir is the security for equality of rights for Mohammedans in tile country. If we want Kashmir then we have got to give equal treatment to the Mohammedans in India. So long as we give them equal treatment we can keep Kashmir.

Again, one of my friends was saying—it was Mr. Vajpayee and he will forgive me if I take his name—that the Chinese have gone back on account of the valour of our jawans. It is true partly that it is because of the valour of our jawans that Chinese were obliged to go back, but are you quite sure that it is only on account of the valour of our jawans that an invading, victorious army, from their point of view, not from my point of view, went back before the American and English help could be utilized? Does this not demand an answer Mr., Vajpayee?

SHUT A B. VAJPAYEE: What answer?

SHRI K. K. SHAH: Does it not require answer? (Interruptions.) an He has made a good speech from his point of view. Good emotion he has let loose. One must appreciate that he is capable of doing that. If we ask him to let loose other types of wisdom and emotion, he will also rise to the occasion. Why should we not take advantage of it? I am only appealing to Mr. Vajpayee. (Interruptions.) You have been quite sure that your mind has been searching for the solution of a question that has been posed and that question is: Why did the Chinese who were advancing, go back? If they are going back to the positions which they had occupied before 8th September, 1962, all this labour is wasted. Was it only intended to create an impression upon the weaker nations that they are the only Power that counts?

[THE DEPUTY CHAIRMAN in the Chair]

SHRI A. B. VAJPAYEE: May I submit that he has put me a question and I am prepared to reply to it?

(Time bell rings)

SHRI K. K. SHAH: My time is up and so I will finish.

THE DEPUTY CHAIRMAN: Mr. Rajendra Pratap Sinha.

SHRI AKBAR ALI KHAN: Mr. K. K. Shah was at a few more points.

THE DEPUTY CHAIRMAN: He has had his time-limit. He has set a very good example.

Mr. Rajendra Pratap Sinha.

SHRI RAJENDRA PRATAP **SINHA** (Bihar): Madam, we are considering today the Colombo proposals and the clarifications given by the Colombo Powers on the question of the India-China dispute. I have no quarrel with the lofty motives and the ideals with which the Colombo Powers were moved and I have appreciation for the efforts they undertook to resolve the dispute, but I am sorry to say that their whole approach has vitiated the very concept of non-alignment. The Colombo Powers have equated the aggressor and the aggressed and they have not unequivocally said where the aggression lay. India has been championing the cause of nonsince alignment ever she independence and on many occasions when aggression was committed, while keeping neutral and non-aligned, India never minced words and while trying its best to bring about a peaceful settlement of the disputes, unequivocally declared where the aggression lay. Today I am reminded of the attitude which India and the non-aligned Powers took when Egypt was invaded and also when Indonesia was a victim of aggression. On both these occasions, India played its part, not only to vacate the aggression but also to •ay definitely who were the aggressors.

Today, we find that we have been put on even keel with the aggression al China. What the attitude of India for all these years has been I w'uld like to examine. Our dispute with China is not only a long drawn one but a multiphased one and today one phase is over. The military phase has receded to the background and we are face to face with the diplomatic onslaughts of China. We have to be very careful so that we do not meet the reverses in the diplomatic field also as we have met the reverses on the battle-field. The position is that we are asked by many friends on the other side, but not by any positive resolution moved by the Congress Party or by the Government that we should give our approval to the Government accepting the Colombo proposals. The reasons advanced by the Prime Minister are that the Colombo proposals largely and in substance meet the Prime Minister's demand that the Chinese should withdraw to the position before 8th September, 1962. Does it mean that we were in a position to talk with the Chinese before 8th September? We were not. We had unequivocally, not once but on various occasions, declared that unless the fruits of aggression were vacated, we would not negotiate our dispute of the border with China. I would refer you to the White Paper VII—a passage appearing in the Note given by the Ministry; of External Affairs to the Embassy of China, on 22nd August 1962, which says:

"If the Government of China are genuinely desirous of resolving the differences between the two Governments on the boundary question by further discussions and negotiations, they must realise that these discussions cannot start unless the status quo of the boundary in this region which has been altered by force since 1957 is restored and the current tensions are removed. There can be no prejudging or acceptance of the Chinese claim before discussions start."

Not once, but also on 25th September, 1962 in their note to the Chinese Embassy and also on the 6th October, 1962 similar sentiments were expressed and the positions were reiterated thus:

"The Government of India are prepared to hold further discussions at the appropriate level to define measures to restore the status quo in the Western sector which has been altered by force in the last few years and to remove the current tensions in that area. The implementation of such measures will create a climate of confidence between the two Governments which alone can make possible constructive discussions to resolve the differences between the two Governments on the boundary question on the basis of the report of the officials."

May I ask the learned speaker who preceded me* whether that was not the corner-stone of our policy before the 8th September. After the 8th September, after further aggressions had been committed, in November 1962. Parliament resolved with hope and faith and affirmed the firm resolve of the Indian people to drive out the aggressor from the sacred soil of India however long and hard that struggle may be. Now, if we accept the principle of starting negotiations on the basis that the Chinese withdrew to the positions occupied by them on the 8th September, 1962, I humbly submit that it would be a climb down from the position that we held before that. At this stage. I would like to say that the country and Parliament have never been committed to the policy of the Government, they have not committed themselves that they would agree to negotiate when the Chinese withdrew to the position of 8th September, 1962. Whatever my freind Mr. Bhupesh Gupta may say, the Prime Minister has himself stated

fShri Rajendra Praitap Sinha.] yesterday in the other House that the House was never committed to that position and what he said in both Houses of Parliament was merely a policy statement of the Government and nothing more. There was no commitment on the part of Parliament to accept those proposals.

I understand from very unimpeachable sources that when the proposals were being discussed at Peking, the Chinese leaders stated that India considered her head was tall and, that they had invaded once and if necessary they would invade twice and thrice, to teach India a lesson. Now, these proposals have been prefaced by S"ch threats by China. Are we going to submit to such threats and bully-ings?

There is continuing aggression today as will be evident from the White Paper given to us only yesterday—White Paper No. 8. There vou will find that there is an exchange of notes about Sikkim and Bhutan. The Chinese have been alleging that we have been violating Tibet on the Sikkim border. That is their old story. Before they commit aggression at any part of our border, they first allege that we have been committing aggression at that part of the border. I also understand that China has put up puppet regimes for Sikkim and Bhutan Governments. All this means that the aggression is continuing in one form or the other. Is it right for us to accept the Colombo proposals under these threats, when there is this continuation of the aggression, may not be armed aggression but aggression ir many other ways?

What has been the image of India? The image of India has been that whatever may be the consequences, we shall never submit to aggression, that we shall never submit to threats, that we shall never submit to bullying. That image is withering away. If we accept the Colombo proposals, what shall we be giving up? Shri K. K.

Shah has stated that we will be giving up nothing if wa accepted the Colombo proposals. I humbly submit to him that we will be giving up everything if we accepted these proposals. We are abandoning our vital principles. What are those vital principles? The principles are that we shall never submit to aggression, that we shall never negotiate unless the occupied areas—the fruits of aggression—are vacated. It is not as if the danger is only .to us. It is a danger to all the countries lying on the periphery of China, because we should remember that it is not a border dispute that is going on between China and India today. China wants to humiliate India in order not only to weaken her will to fight the Chinese, but in order that a lesson may be given to the powers, the Asian powers, particularly those on the periphery of China that they must fall in line with China's diplomacy, otherwise they will meet with the same fate as India. It is not a question of the alignment of the border by adjusting a few hundred miles this way or that way. It is a question of bringing to their knees the countries which border China. We had seen some time back how China came to terms with Burma so far as that boundary was concerned. She gave up some 25,000 square miles of territory in return for Burma's accepting the position of toeing the Chinese line. Take the case of Nepal. Here they have been more generous and even the watershed alignment has been given up by the Chinese and what is it in return that Nepal has given to China? They had to accept the hegemony of China and to systematically undo the goodwill that exists between India and Nepal. They have done it in the case of Mangolia and they are going to settle the border with Pakistan. China thinks that it will loosen the bond that exists between Mangolia and the Soviet Union and also the bond that exists between Pakistan and the Western Powers. So they are carrying 011 their systematic approach to the problem.

are not very much interested In conquering those countries, including India. I have no doubt in my mind that they will never try to occupy any of our territory. The whole purpose of theirs is to weaken our will to resist them in the political and in the diplomatic fields and in this it appears they have largely succeeded.

Now, coming to the proposals of the Colombo Powers, I find, Madam, that they are more akin to the proposals of the Chinese than the Indian proposals—the proposals of the Prime Minister of India when he said that they should withdraw beyond the 8th September line,

[Mr. CHAIRMAN in the Chair]

Let us take, for example, Ladakh. Their proposal was that both the sides should withdraw 20 km. from the line of actual control and that there should be a demilitarized zone of 40 km. The proposals are that the Chinese should withdraw 20 km. beyond the line of actual control and they had waived the corresponding obligation on the Indian side. The Indian forces will not withdraw but that element of demilitarized zone is there only, instead of 40 km. it is 20 km. Not only that, but our forces cannot march into the demilitarized zone.

SHRI AKBAR ALI KHAN (Andhra Pradesh): I would like to point out to my hon. friend their reaction. From their reaction to the Colombo proposals we get an idea of their attitude

SHRI RAJENDRA PRATAP SINHA: *I.* am saying only that.

SHRI AKBAR ALI KHAN: You said, China gave it . . .

Shri RAJENDRA PRATAP SINHA: No, I am merely saying that these flow out of the proposals. Now, we inannot move our forces into the demilitarized zone and we are asked to recognise civil posts which the

Chinese will have on the demilitarized zone. We are asked to accept tnese proposals because then there will be parity. Moreover, they will only be civil posts. These are the two points that have been made by the Prime Minister. The Prime Minister said that they were in a larger number in that area than we were and instead of military posts there will only be civil posts. As Mr. K. K. Shah said just now, any time we like, we can march our forces because it will be easy for us when there are not military posts.

SHRI A. B. VAJPAYEE: Did he say like that?

SHRI RAJENDRA PRATAP SINHA: Yes.

SHRI A. B. VAJPAYEE: Wonderful.

SHRI RAJENDRA PRATAP SINHA: It is a peculiar argument which passed my comprehension. We are giving *de jure* recognition to a de facto arrangement, establishment of the posts by the Chinese against our will. While we were resisting, they had put up those posts and now we are asked to give de jure recognition to the occupation of our territories by China. We are then asked to sit on the table to negotiate about the number of posts and also the number of men and the arms that those men will carry in these posts. This is what the Chinese have been asking us to do, that we should come and negotiate with them and for all these years we have been refusing to fall into that trap. Now, by the Colombo proposals, we are asked Jo fall into the trap of Communist China.

Let us take the Eastern Sector. Here also we find that we are asked to vacate the Dhola post. It is here that the battle of NEFA started.

SHRI K. SANTHANAM (Madras): You mean, not to occupy it. We had vacated it already.

SHRI RAJENDRA PRATAP SINHA: Yes, not to occupy it; I am sorry.

Now, we cannot move our army there and we cannot occupy this Dhola post

which I regard as very important from the point of view of defence of the entire NEFA region. Here, we are asked to give up the watershed prin-

ciple. Dhola post is on this side of the highest watershed. If we compare the maps that have been given to us, Map No. IV, we will find a green line and again comparing it with the mauve line in the map supplied to us lately, we find that we are not going up to the September position. Dehra was on our side on the 8th September and now it is about a few miles inside the Chinese line of occupation. We say that the 8th September line is no position that we should accept but even if we were to accept that or be guided by that, I still think we are not getting whatever the Prime Minister wanted in regard to the 8th September position. We are also told that we want time to build up and to organise our defences. Here, we differ from many of our friends, not all the friends, because many of the Congressmen also do not agree with the proposition given by the Prime Minister.

DIWAN CHAMAN LALL (Punjab): Who?
SHRI RAJENDRA PRATAP SINHA:
Many of my friends who could . . .

DIWAN CHAMAN LALL: Name one?

SHRI RAJENDRA PRATAP SINHA: Why should I name anyone? You see the proceedings of the Executive Committee of the Congress Parliamentary Party.

SHRI A. B. VAJPAYEE; He is not a member.

SHRI RAJENDRA PRATAP SINHA: He may not be but he can find out from the press reports of what happened in the Executive Committee meeting of the Congress Party.

DIWAN CHAMAN LALL: May I interrupt my hon. friend?

SHRI SONUSING DHANSING PATIL (Maharashtra): What my hon. friend is saying is wrong.

DrwAN CHAMAN LALL: Utterly wrong. What my hon. friend is saying is utterly wrong.

MR. CHAIRMAN; He is only giving his impressions.

SHRI RAJENDRA PRATAP SINHA: Even the entire Congress Party is not behind the Prime Minister so far as this question is concerned. It Is there in the press.

DIWAN CHAMAN LALL: Which press?

SHRI RAJENDRA PRATAP SINHA: It is in the press of Delhi^ the "Hindustan Times", the "Times of India".

MR. CHAIRMAN: Don't be too inquisitive. He is only making a general statement.

SHRI RAJENDRA PRATAP SINHA: I am merely saying that the whole country is not behind the Prime Minister so far as this issue is concerned. Not only the Opposition but many Members in the Congress Party also do not agree with this.

HON. MEMBERS: No, no.

SHRI CHANDRA SHEKHAR; The voice is very weak.

SHRI RAJENDRA PRATAP SINHA: Are we going to gain time by going to the negotiating table? That is the point. Our fear is that our borders will get permanently frozen as it has happened in so many other cases. It will be very difficult for us to start a campaign to drive away the aggressor at a later stage if we once accept the position as has been adumbrated in the Colombo proposals. Not only that, the very fervour of our people

will get softened and we will not be able to organise and mount our defences as we are doing today. There is the other aspect of the question. There will be relaxation not only in this country but also externally, in other friendly countries. With the tensions dying down, no other friendly power will try to rush military equipment that we so very badly need in order to protect ourselves. The whole diplomatic onslaught of China today is to see that we do not get the military equipment that we are likely to get if the dispute continues. I am perfectly clear in my mind that even if we reject these proposals there would be no major invasion of India by China.

AN HON. MEMBER: How do you know that?

SHRI RAJENDRA PRATAP SINHA: I will tell you. Firstly they made this unilateral proposal to withdraw, Why? They could have marched further ahead. They knew that the Indian Army will give them a very stiff fight once they come down to the plains. Secondly, they know that there are other friendly powers who will come to our rescue and aid. That is why they chose that particular time to attack India when the other powers were engaged in the Cuban affair. When the Cuban question was amicably settled, China was most aggrieved against Soviet Itussia. That time is gone; there is no appropriate time now for them to mount another major offensive against India.

SHRI SANTOSH KUMAR BASU (West Bengal): If my learned friend thinks that there is no fear of invasion of India again, does he expect his mounting crescendo of aid from foreign countries?

SHRI RAJENDRA PRATAP SINHA: Please do not disturb me; I am making my points.

Sir, another reason, why there will be no major offensive, is that there is today a) complete disruption of

relationship between Soviet Russia and China

SHRI A. D. MANI (Madhya Pradesh): I am not so sure about it.

SHRI RAJENDRA PRATAP SINHA: That is my reading of the situation. You may differ if you like.

MR. CHAIRMAN; please do not interrupt him. I would, however, make use of this interruption to remind you that you have spoken for more than 25 minutes.

SHRI RAJENDRA PRATAP SINHA: These are the three grounds—they, will not have the support oi the" Russians, the time is not appropriate, and they also know that there are other powers who will come to our aid if democratic India is attacked as they came to our rescue during their last invasion. So they are not going to invade our country. Therefore to ask for time by accepting these proposals is not a very wise thing to do at this stage. There is no fear of invasion and if we keep our border simmering, it will give an edge to our efforts both externally and internally to build up the country and to mobilise the country to meet the aggression. As the Prime Minister himself has said, this is not going to end for some years to come. This is a long-drawn battle and for that we have got to get prepared and the only way to get prepared is not to enter into any negotiations with China. This is my submission.

Thank you.

SHRI S. C. DEB (Assam): Mr. Chairman, Sir, I thank you for giving me this opportunity to speak.

MR. CHAIRMAN: First of all, I would request you to make your speech very brief because there is a very long list and there is not much time left now.

SHRI S. C. DEB: Thank you, Sir. I appreciate the stand taken by our Government and I also appreciate the

elaboration that was made while bringing the proposals before the House. First of all, I would like to offer my gratitude to those six powers who have taken upon themselves the trouble of bringing together the contending parties for a peaceful negotiation of this important matter in the interests of world peace. They ara trying to bring the contending parties together for negotiations for the sake of world peace. That is the whole intension of the Colombo powers. Now, we are saving that they are small powers. There are no small or big powers. All the powers are equal; may be the area is big or the area is small. So it is very wrong to argue like that and say that small powers are meeting there and that they are afraid of China. It is not the spirit in which we should express ourselves in the House. This is a sovereign House it has a dignified position and so when we talk we should talk in a dignified manner.

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Now, coming to the proposals, the whole spirit behind the proposals is to ask the two contending parties to come together and discuss round the table all these matters of importance. They are not binding any country to go beyond their sentiments and ideals and common thinking. That is the whole attitude of the Colombo powers, and we must appreciate it. While we discuss the proposals we must fully appreciate this attitude of theirs. They are coming to India and they are going to China, discussing with this Government and tihat Government, so that they can make the two parties meet together. And what is our attitude? When the aggression by China was very intense, our Prime Minister appealed to the countries of the world saving that we are a peace-loving country and that we are always for peace in the world. Should we now forget that? Should we forget that spirit when we approach these proposals now? Should we take a onesided view? Should we not have an optimistic outlook, that outlook of diplomacy? We know that the Chinese

fay their diplomacy put in the wrong, when they invaded India, hν their false propaganda and other things. Now, we should be on guard. We should have courage and that diplomacy so that we may turn the world opinion to our side, so that we may sever China from the rest of the world and single them out as Minister aggressors. Our Prime said in the other House that China has not accepted these proposals. Now, ing a sovereign Parliament, should also say like that? Certainly not. sihould have that diplomacy; we should have that courage. We have got the backing of the nations of the world which China could not get. We must The Opposition mem think over that. bers should think of the proposals in that spirit. They are saying that these proposals we are not honouring what tihe Prime Minister has saidthat we shall not negotiate if they do not go back to the position as it exist ed before the 8th September 1962; first of all let them take that position; they do not there is no argument. What we have done is, we have got the most powerful nations on our side. That is Another thing is, we have one thing. attained the friendship of Russia. They have declared openly. Yet another thing is, now in the Communist world there is a tussle going on between China and Russia. Should we not take advantage of that situation? We must have that outlook. How are we How things are moving? shaping? How America and Russia are compro mising in their attitude? What powers One should know the back they are? ground, how these proposals being shaped by these six powers. 'small powers' as they are called, how in flhe very time of aggression these six countries met and discussed the matter how the Chinese were moving every country, placing their view point, propagating their own views and taking them to their side. We must understand all these before we express our opinion. Now, one thing T of our Government. Our propaganda machinery should be such as the Chi nese. They are making all this pro paganda, n

SHRI AKBAR ALI KHAN: They are saying lies.

SHRI S. C. DEB: I do not mean that. I am saying that we must have a powerful propaganda machinery, so that we can combat tine world propaganda of China. That is my attitude. It is not the attitude of speaking lies. Ours is a great country. It has a great culture. It has a great future and it has a great heritage also.

SHRI BHUPESH GUPTA: But the All India Radio is not so great.

SHRI S. C. DEB: May I ask our PSP friends Wihether they were not trying to be friendly with China some time ago? They are now so furious even before our Government have committed themselves. They were very enthusiastic to befriend China. Now, everybody in India is very careful about the Chinese attitude. We know that it is very deceptive, it is cruelly deceptive. To meet that our Government is preparing themselves militarily. Also, we are strengthening our propaganda machinery. Not only that. Also, our diplomatic channels should be strengthened and geared up.

Thank you.

SHRI K. SANTHANAM: Mr. Chairman, I feel that this discussion is rather premature and somewhat hypothetical. Yesterday the Prime Minister told the Lok Sabha and the Law Minister read here a telegram from the Prime Minister of Ceylon that they have not accepted our clarifications. So far as India is concerned, the clarifications are even more important than the proposals, because, it is the acceptance of the clarifications that will indicate whether China is really in a mood to talk in a reasonable manner. If China does not accept the clarifications, it means that it is still in the same arrogant temper and there can be no talk. The Law Minister has made it clear that without the acceptance of the clarifications there is no question of any kind of talk. Now many people have been speaking about negotiations and borders. The entire proposals are not in relation to a settlement of the border dispute or negotiations. They are on the question whether there should be a cease-fire between India and dhina, If there is no cease-fire, it means that at its wiil China can invade India at any place where it may find us weak, while we shall have the same liberty to get into and get back occupied India as and when we find we are strong enough. Should that condition exist or should there be a cease-fire which will pave the way for further talks for creating a climate for negotiations and then further negotiations? All that we are asked to decide is whether it is desirable to have a cease-fire between China and India or not. Now, as I have said, the acceptance by China of the clarifications will mean that China is anxious to have a cease-fire. Now, why should China be anxious to have a cease-fire? We should consider that. It may be due to many reasons. To give it the most generous interpretation, the Chinese Government may feel that it had embarked upon a foolish adventure from which it wants to withdraw with as much face as it can

The second reason may be that it is not in a position to carry on its war or attack against India and, therefore, there is no purpose in having the quarrel and it wants to settle the quarrel. A third purpose may be that it wants to disorganise the united front of all the civilised world in favour of India and show that because India is unreasonable it is not able to have a cease-fire or peace. From all these three possible standpoints, I would ask my friends in the Opposition whose patriotism I do not in the least doubt and whose emotions I share to a great extent, whether it will not be advantageous to India to say that we are ready to have a ceasefire on reasonable conditions? Prom the very beginning of this invasion our Prime Minister has declared from every platform, over the radio and on (fee floor of the House that if the Chinese will vacate their aggression and go back to the position on the

[Shri K. Santhanam.] 8th September, we shall be ready for talks to prepare the way. Here our Opposition Leaders were very anxious to clarify that it will not be for negotiations, but it will be for talks to make a preparation for negotiations.

SHRI GANGA SHARAN SINHA: It was the Prime Minister who initiated this. He made a difference between talk and negotiations.

SHRI K. SANTHANAM: What about my friend, Mr. Vajpayee?

SHRI GANGA SHARAN SINHA: It was the Prime Minister who made this difference between talk and negotiations. He started it.

SHRI K. SANTHANAM: But you were very anxious to have that clarified.

SHRI A. B. VAJPAYEE. Do you think that this distinction can now be maintained?

SHRI K. SANTHANAM: That is another issue. But you were very anxious to make that distinction between talks and negotiations. There is no doubt about it. I am only stating facts.

SHTO M. GOVINDA REDDY (Mysore): Do not quarrel over words.

SHRI K. SANTHANAM: Now, Sir, it may not be advantageous to declare to the world that we are not willing even to accept a ceasefire on the conditions which our Prime Minister had declared from the very beginning and which nobody repudiated. Whether we accepted it or not, nobody thought of repudiating it because we never expected in those days that China would unilaterally withdraw. We thought that we would have to fight every inch and drive them out of our country. Therefore, if we could find the strength to drive them out to the 8th September position we knew that it would be a favourable situation for us to think of a cease-fire. Now, because the Chinese have voluntarily gone back, whatever be the reason,

j can it be a proper reason for us to I that we shall not now want a. cease-fire? Some people suggest thatif we accept this proposal for a cease-| fire, our British and American friendsj may not be willing to help us. I thinkJ they are doubting the intelligence andwisdom of our American and British They are not foolish enoughi to friends. want India to be engaged in thial fighting, day-to-day fighting, before India becomes strong. Some one, myfriend Mr. Mani, I think, said: Canwe have talks across the table andthen prepare

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ourselves to be strong?

Shri A. D. MANI: I did not say that at all. What I said was that with people who have broken their word every time there can be no question of talks. You are confusing somebody else's speech with mine

SHRI K. SANTHANAM: I think I am not confusing. He had better read his speech. This was also another point he made. made the clear point that once we go to the table, we shall not be able to prepare ourselves for a future battle. I say we can and we must prepare. We know that during the Second War while the U.S.A. was at peace World with Hitler it was preparing for war. Similarly, even though Stalin had signed a pact with Hitler, he was preparing for war against Hitler. Therefore, so long as we do not believe in the bona fides of tihe Chinse, we axe bound to prepare, and at the same time it is not right for India with all her historical backgrounds, with all her ideological backgrounds and with all her professions of peace, to neglect any opportunity to have a cease-fire and negotiations when we can do it witth honour. I say that when a body of powers, friendly powers come together and make proposals which nearly approximate to the conditions which we ourselves wanted, it will be highly foolish on the part of India to say that, because we want to have revenge, because we have been humiliated, because the Chinese have invaded our

soil, unless we fight them militarily and defeat them, till then we shall not talk of peace or negotiate.' What else does it mean? What does the oration of my friend, Mr. Vajpayee, mean when he says tihat unless we defeat the Chinese armies, we shall have no peace on our frontier?

SHRI A. D. MANI: It is necessary for the moral of our forces. Unless we defeat them in the battlefield, we will not be successful in the negotiations.

SHRI K. SANTHANAM; I think it is a fifteenth century idea to say that unless vou fight and kill a man, your honour will not be safe. But we are not surrendering, we are not submitting. We are accepting as reasonable certain proposals made by our friends and that too not unconditionally. They have gone very near to our conditions, and it has been declared that unless China accepts these clarifications we do not accept them. Therefore, I think our position is entirely safe, it is entirely honourable. I say it is the only reasonable position, and I hope that if the Chinese see it fit, see reason to accept the clarifications, flhe Government of India will have no hesitation to accept the proposals, and the whole country will stand behind the Prime Minister not only during the talks but for all the preparations and. for all the sacrifices w*hieh will be necssary if the talks are to be real and fruitful, because the Chinese will be watching how India is getting stronger; the stronger we get the greater will be their inclination to come to real peace with us, and when they know that India lhas become very strong and that they cannot dream of again invading India, then their mind also will change and they will think it worthwhile to be at peace with us, if not as friends. For them strength is the only thing that counts, and it is neacssary that we should get the strength, and it is also necessary that to get strong we should be reasonable, and we should uphold our desire for peace with as little bloodshed and with as little violence as possible.

Thank you.

THE PRIME MINISTER AND MINISTER AFFAIRS EXTERNAL (SHRI JAWAHARLAL NEHRU): Mr. Chairman, I must apologise to the House for not having been present here while this debate has been going on. I have endeavoured to read the transcript of some of the speeches delivered here but I cannot say I have read them all, and therefore if I do not deal with any point referred to by any hon. Member, I hope he will forgive me.

What exactly are we discussing? We are considering, the Colombo discussing. proposals. How do tihese Colombo proposals come before us? The Colombo Conference idea started towards the end of November. It was originally suggested that they should meet on the 1st of December; then they met on the 10th. The Prime Minister of Ceylon did not ask us to hold that Conference or invite some people. We were informed that they had invited some people, and naturally we waited, we wanted to see what they did. They were not invited at our instance or at our consent. Now the questions before us are rather limited. We are not thinking—we may in the larger context—of the Chinese aggression, our reverses or all that they have done or which we have done previously. We can deal with that too to see the full context of events. But the real question before us is this. First of all the question has been raised about the 8th of September line because Government has stated that ever since November last. Why do I say ever since November? I think the first time they stated it was the end of October when the Chinese first proposed it, on the 24th October, they made a proposal, a threepointed proposal; I need not repeat those points, we rejected those points, that proposal. Subsequently three weeks later or more than three

[Shri Jawaharlal Nehru.] weeks, nearly a month later, they came out with that proposal with some changes in it, and the main change was that they proposed unilateral ceasefire and withdrawal. There that matter rested because we asked them for clarifications or explanations, whatever it was, but we did not express our opinion in regard to them. Meanwhile the Colombo people met, and ultimately about a month ago or a little more than a month ago they framed some proposals which they sent to us requesting us not to publish them; because they were under consideration, our consideration and Chinese they would like us not to publish them. So we did not publish them

Then Mrs. Bandaranaike went to Peking, discussed IJhem, and then she came here and discussed these. The first thing we did when they came here-the Prime Minister of Ceylon, the Prime Minister of Egypt and the Justice Minister of Ghana—was to ask them what exactly those proposals which they had made in the Colombo Conference meant, because there was some doubt about them and there was a possibility of interpretation in various, ways. We put them some questions and they elucidated those proposals in writing. T)hen we told them that we shall consider them. We told them before they were leaving that we were prepared to accept them in principle but we should like to place them before Parliament. That is the past history.

Now, when they made those proposals, naturally we looked upon them from the limited point of view of how far they met the 8th September line which we had suggested towards the end of October, which we had repeated many times subsequently, repeated in this House and in the other House. Some hon. Members, I understand, have said that this House has not accepted them. That is perfectly true in the sense that this was not put *to* the vote here. As a matter of fact, it was put to the vote in the other House

and both positively and negatively, negatively in the sense that an hon. Member asked the House to reject this, the 8th September line, and that was defeated by a large majority, and positively because the main Resolution, the main argument that I had put forward, was broadly accepted there. But apart from that, a government functions in such matters or in war matters not by constantly referring to Parliament and taking their vote. Government would in all important matters keep the House informed. It is open to the House, of course to move a vote of censure or disapproval of any action of the Government. That is a different matter. And I have taken the trouble, since the end of October, repeatedly to mention to this House and the other House that this is what we have suggested in the counter-proposal to the Chinese proposal. And the basis of that proposal was that the aggression that they had committed since the 8th of September or in a sense from the 20th of October should be vacated and the original position should be restored. Then we said that we were prepared to discuss matters with them, first of all, as to how to reduce the tension and create conditions for talking and then to talk about the merits.

Now, the first objection raised here, so I am told, is that this House or Parliament is not bound by the 8th September proposals. Well, whether that is so or not, one can argue about that. I should say that it is not bound in that sense but it is in another sense, because it was repeatedly stated—this Government's policy. Government kept both the Houses fully informed. And in fact, the presumption is, even from reading the proceedings which I took the trouble to read today, that this House accepted it. But even if it did not expressly accept it, the fact is that it was repeatedly laid down before both Houses that this was the Government's policy. Government obviously cannot go behind its own statements, its own attitude which it has taken up before the world,

the Colombo Powers and anywhere and before our own people. The position was that if a certain thing was done, if they vacated those territories and restored the position of the 8th September, then we would be prepared to take the next step whatever that might be.

Therefore, when the Colombo Powers sent us these things, we looked at their results, first of all, before Mrs. Bandaranaike came here, and we were not quite satisfied because those results were not quite clear in regard to one or two points, important points. So, we waited till they came and asked them to elucidate them and they did elucidate them very much according to our thinking. Then we felt that this matter was worthy of acceptance in principle and of putting forward before Parliament for its consideration. That is the simple position.

Now, for hon. Members to deliver impassioned speeches about the evil that China has done to us, they are perfectly entitled to do that. But it somehow by-passes the issue before us. We all agree that China has done a great evil to us, China has committed aggression, invasion on us, China has betrayed many things. All that is said. It is agreed to, and we have taken a pledge to resist that. We agree to all that but the immediate issues are these. As I have said, the two things are—again I repeat—whether we are in some sense committed to the attitude that we have taken for the last two or three months and repeated innumerable times not only in the two Houses, but also in public speeches, in the press and in the radio —everywhere this has been repeated —whether we stand by that or not.

The second thing is how far that is fulfilled by the Colombo resolutions. These are the immediate issues. The larger issue of China and India is, of course, a vital issue about which we have spoken and we shall speak again. The House will remember that almost from the first day of this major issue, of this major aggression from the 20th of October, I have repeated it, I have often said it; on the 24th October I said so on the radio that we were in for a struggle which might last five years or more, a long time anyway. That is, I considered it a very serious development, and as undoubtedly we are not going to submit or surrender and we have to meet this very serious invasion. I thought that this would last for years. It is a serious matter. I could not fix the time or say what would happen. But I saw that apart from the fact of their having invaded us which hurt and pained us, in the context of history something very big had happened, the conflict between India and China, two very big countries and actually or potentially powerful countries, two countries which are situated in a way that they are neighbours, they cannot run away from geography. Therefore, it is going to last a long time. I am not referring to other points of conflict between China and India, their different outlook, their different structure, their different ways of doing things and all that. So, I have looked upon it all the time as a long-term struggle. And I have stated subsequently, even when these proposals, the cease-fire and the withdrawal took place, that we must not be misled by these into thinking that the struggle may be over. It may be that fighting is not taking place on our frontier or wherever that may be. It may be that the socalled cease-fire may last for some time. Whatever that may be, the real struggle between the two countries, the basic struggle, will remain. How long I cannot say but it will take a considerable time, because I did not see it resolving itself soon or quickly. I have also stated that if we look at the struggle between the two countries

[Shri Jawaharlal Nehru.] situated as we are, it is a little difficult within any foreseeable time to imagine that China is going to defeat us in the sense of real defeat or that we will be able to defeat China in the sense of real defeat. I am not referring to battles. Battles may be won and lost. But it is the country's defeat. For instance, in the last Great War, Germany was defeated, utterly defeated. That kind of thing between India and China, I have said, is not likely to happen in the foreseeable future. We may defeat them, we may create pressures, that is accepted. It is extraordinarily difficult for either country to do that completely, whatever its strength, whatever strength it may gather, so that we would almost be having an indefinite war till something happens internally or externally, whatever it may be. Here I may say, I understand from reading a part of Shri Atal Behari Vaj payee's speech that he has taken exception to my having said somewhere that India has been humiliated to some extent. And he said, "Why to some extent?" I do not understand it. I refuse to say that India has been humiliated, even to some extent. What is this business of everybody feeling humiliated

SHRI A. B. VAJPAYEE: Why did the hon. Prime Minister said that India has been humiliated to some extent?

SHRI JAWAHARLAL NEHRU; I am trying to explain it. Humiliation does not come from a battle lost or won. It in the limited sense. We felt—Mr. Vajpayee felt and I felt—some what humiliated. That is the reaction of events. To say that India has been humiliated, if I said so, is not one hundred per cent, correct because humiliation comes more from an act that -we ourselves do. Suppose we surrender to evil, that is greater humiliation. That is one's own, but a battle lost is humiliating in the sense, if you like, that our soldiers have lost a battle but it is not national humiliation. That is a much deeper and gra-

ver thing. However it is a matter of words. What I am surprised at is that you should take strong exception to my saying that India has been humiliated to some extent and that I should have said "to a large extent". I do not understand this mentality at all. (Interruptions).! do not know what the hon. Member said.

SHRI A. B. VAJPAYEE: Was it necessary to qualify that humiliation by saying, "to some extent"?

SHRI JAWAHARLAL NEHRU: Of course, because I refuse to say that India has been humiliated to a large extent.

SHRI A. B. VAJPAYEE: But you did say that India was humiliated and then you qualified it by "to a certain extent".

DIWAN CHAMAN LALL; What is the wrong with it?

SHRI JAWAHARLAL NEHRU: I do not understand, this at all. I simply said it. As a matter of fact, a very truthful way of saying for me would be that India as a nation has not been humiliated, but something has happened which has to some extent hurt us and humiliated us, Indians, but as a nation we are not humiliated because something happened here and there. But if I go a step further and say that India has been humiliated

SHRI G. MURAHARI: Accepting the Colombo proposals would be humiliating us further.

SHRI JAWAHARLAL NEHRU: On reading through the proceedings of this House I find, if you permit me to say so, that they are mostly interruptions and less speaking. I would beg that I may be permitted to say whatever I have to say. If any hon. Member wants to ask me a question, certainly he can ask me a question, but it is impossible to go on amidst constant interruptions as I saw them when my colleague, the Law Minister, was

speaking here—one barrage of interruptions. It is impossible to speak in those conditions.

So this is merely a minor matter, perhaps an understanding of words and phrases and sentences. May be my understanding is somewhat different from the hon. Member opposite. It has no great relevance. The fact is that something has happened which has pained us deeply. We may say that we have been humiliated by some just as I may be humiliated by any action taken by my colleagues, or others.

SHRI A. B. VAJPAYEE; Is there any comparison of the humiliation from your colleagues and the humiliation that India has suffered at the hands of the Chinese?

MR. CHAIRMAN: He is explaining it.

SHRI JAWAHARLAL NEHRU: There are two ways of considering this. I refuse to consider India such a country as to be humiliated solely by a battle being lost. A country is a much bigger thing. You might as well say that in the last Great War England was utterly and absolutely humiliated when Hitlerite forces drove out the last remnants of the British Army into the sea. As a matter of fact, in England, by the Prime Minister of England, that has been described as the finest hour of England. There is a way of looking at it. He described that moment when the British Army suffered the last reverse, when there was no British Army left and England was being attacked by air all the time, as in fact he headed his book, as The Finest Hour of England". That is known. That is the way of looking at th'ngs. One looks at disasters as great things when you overcome them.

(Interruptions.)

I am afraid this House has the practice of interruptions more than the other House. So it is a way of looking at it. Let us put it at the worst. A disaster has occurred. A disaster

has occurred which has pained us, pained all of us, pained the country. Well, we do not bow down before the disaster. We prepare ourselves to meet the disaster, to overcome it, to do what we can, but we do not sit down and tear our hair and shed tears. Because a disaster has occurred we are humiliated Is that the way for a brave man or a brave nation to behave? I do not understand this at alL

There is another matter. Mr. Vajpayee said something about boundary dispute because sometimes it is referred to as a boundary dispute, sometimes as something bigger. But it is both; obviously it is both. If it is meant by a boundary dispute just a narrow strip of the boundary, it is a narrow strip. It may be described a3 aggression, as invasion, as every word that you can think of of that type. It is not incorrect to say that it is a boundary dispute. A boundary dispute may be about a strip of the boundary but here it includes vast areas of India. I do not understand this business of catching hold of words, just like people catch—hold of the word "aggression". I am asked, "Has so and so, that country somewhere in Africa or Asia, described it as "aggression"? Some have, and some have not. But it is of no great import, because the import is their general outlook on this question, and if their general outlook is against us, well, it is against us; we regret it; we do not approve of it. But to catch hold of a word and say that they do not describe it as such does not make any great difference to the meaning. We do not, and it would be a good thing for us, if I may say so, to see ourselves as others see us. We are an inbred people living in a world, which is a large world, and rather forgetful of what we appear like to others in the world. It is a good thing, because others do not have exactly a high opinion for ourselves just as we have, which may be said of every country, but more so a big country like India, more so of China. We suffer from the same disability to a lesser degree than

[Shri Jawaharlai Nehru.] China. China is a terribly inbred country, which is its world, and nobody else counts and the others are barbarous and the rest. They always thought that, they continue to think that, and since they have become Communists. they think just still more, in fact, rejecting other types of Communism in other countries, so that we must not get excited as to what others say about this. Others have their difficulties; they cannot do otherwise. May be they weakness are wrong; may be it is a theirs: may be probably they do not know enough facts-whatever it may be iust as we are accused of propaganda being not adequate. That may be so. I am prepared to accept that our propaganda is not good enough. We try our best. It does not always succeed; it But hon. Members forget that the fails chief propaganda from India is not our pamphlets and other things, but the horde of foreign correspondents, who live here, who send their reports. They live here. They take their facts as they can. They get, of course, all the facts from us, but they make their own judgments and report accordingly. Their judgments are often wrong, they are coloured. They are coloured because they have preconceptions about India and But this amazed me. they go wrong. Recently a book appeared—I shall not mention the name off the book—in which I appeared as one who had been frequently interviewed by the particular person, and I was amazed to see that utterly wrong things are said which I am supposed to have said here. I cannot help that. The point is this. We seem to think that if we can sent a report, let us say, of the speeches in Parliament to foreign countries, well, everything will be clear to them, they will fall on their knees before us. Well, they don't. They have other ways of judging, a wrong judgment if you like, but they don't. So in this matter of propaganda a thing appears somewhat differently from different points of view, just as we look at the world

situated as we are. We are geographically here in Delhi or in India and there is the world, a certain world near, Pakistan one side, Burma, Ceylon, further China, further Russia, Afghanistan and all that, and further away, Europe, and further Africa. Now think of a person looking at the world from the heart of Africa. How does he look at it? India is a very big country, he knows, which is a distant He is not so frightfully interested in country. India as we are— Indians—or a person in Washington or London or sitting Moscow. Each has a geographically different viewpoint apart from other things, apart from the knowledge he may have. nearby countries appear to him. Well, they are nearby and he is more interested in them, and a far country is not so important to him— it may become important—so we must not think that there is only one viewpoint. Surely this is not, and if I may refer to it, this has never been the viewpoint of Hindu philosophy, that this is one thing which you must believe and nothing else. Truth has many faces. So facts have many faces too. We see some facts and others do not. That has nothing to do with China and India, but I am merely referring to We are so inbred, and living in a large country we thing this i is the world, this is the nation, and ', the others outside the nation are some outside the world. Of course, China has been peculiarly prone to this obsession, right from old times and even now. consider all the rest of the world as some inferior species; they do not accept them as civilised human beings.

So, I was talking about the boundary dispute. It is a matter of saying it. We all agree. The world agrees that it is a major issue, it is a major invasion, whether you call it invasion or aggression or what ever you like. It is that. Some people, even if they call it a boundary dispute, they are not wrong. It is a boundary dispute because a boundary may be 100 miles or 200 miles. It is a major boundary.

Boundary does not mean half a mile boundary or strip. These are words. So, to come back, here we are first of all facing an issue of enormous importance, to us of course, who have suffered from it but of enormous importance to Asia and the world because it matters a great deal to Asia and the world, what happens between India and China. We are two huge countries, developing countries, inci-piently powerful, if not actually so, likely to become so more and more and power today depends far more on industrial growth and modern science than merely on putting up some armies. Armies are the outgrowth of that power. The great countries of the world today are the industrially-developed countries, not others. Others may borrow some guns, may borrow an atom bomb or two. They do not become powerful in that sense. That is why the two biggest Powers today are the U-S. and the Soviet Union which are industrially developed. scientifically developed. So anyhow, China and India are countries which have everything, given time and opportunity, to make them strong prosperous and powerful. They may work in different ways, as they do completely but they have everything. We have no desire to be a great Power in that sense. Certainly I have none. I do not believe in this great power system but India has everything in her, given the time and development, to make her a great Power, even in that sense. So has China of course. Now when two countries of the size of India and importance of India come into conflict, it is a major world event, apart from boundaries, this and that. It is a major world event which will affect the history of Asia and the history of the world, apart from the fact that this itself may lead to a major clash in the world, a world war. Therefore it has to be considered with the greatest care and in some perspective apart from the immediate difficulty. That has to be considered; we have to meet it and prepare for it but it has to be seen in perspective and what it might lead to. That is as the background I am

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saying. If I may venture to mention again, from the very first day this happened, I have been looking at it— immediately of course we have to but in perspective I am mentioning it all the time, five years, be ready for five years and I have mentioned it again and again. It does not matter whether there is a so-called truce or cease-fire or fighting has stopped but the struggle, the real struggle continues and we have to be ready for it I am saying that merely to show the approach, my mental approach to this problem and I think that is the approach which every hon. Member here who has to decide these major questions, should take.

Secondly, it is a huge problem and I gladly agree that all Members of the Opposition are very patriotic. I hope they will agree that we are also patriotic. Patriotism does not depend on the passionate speeches that we might deliver here or elsewhere. It requires a deeper insight and a deeper character and ultimately it is exhibited by a person's life not by a few words or phrases that he might use. Now the question is—this has been the background—what in the present instance we are to do. Normally, as I think I said, one does not come to) Parliament for every step that one take, just as every General does not come to Parliament or even to his Government. He is given a certain broad direction as to how to proceed or how to function and he does so. Even if he is referring to Headquarters and the Headquarters refers to the Government authorities, that is all right but he has to do it; otherwise it is impossible to fight a war. Somebody said, I forget, I think it is Macaulay who said it; "Many bad Generals have won battles but no debating society has even won a battle." It is obvious. You have to decide immediately and do something but it is right and I personally believe in it that in a democratic structure like ours, Parliament must be kept fully informed of what happens so that Parliament's views may be known and Parliament may stop a certain

[Shri Jawaharlal Nehru.]

process or a certain procedure if it disapproves of it but we cannot stop the course of events merely by consulting Parliament, by calling a sudden Session of Parliament for it. Now, therefore, when we had this proposal of the Chinese Government, almost immediately after the October attack-on the 20th October they attacked and on the 24th October they made a proposal to us, this three-point proposal which we rejected—within a day or two we rejected it, we coiuld not leave it at that, it was impossible to leave it at that, we have to put forward some kind of proposal on our part. It is a position which, I think, is not only morally wrong, politically wrong but impossible to justify anywher, that we will never talk to them. That I do not believe in. I shall always be prepared to talk but we may say that the talks should be under certain conditions, or, not conditions about the talks but certain things may be done before the talks. That is a different matter. Therefore we could not morally reject their proposals but we had to say something positive arid the positive thing that we said was—if they retired to the 8th September line etc. There was no virtue in the 8th September. 8th September was the date on which they came into* NEFA. That is the only reason why we took that line. Before that there were many aggressions in Ladakh. They were there but it would not have been quite practical or had any meaning if we said, "You retire completely to China before we talk to you." Hon. Members may in their enthusiasm say that but that is not a practicable proposition. We said therefore, "You must retire to your 8th September line and all your recent aggression must be put an end to, vacated, before we can discuss any other subject with you." Any other subject was, first of all we said: "We will discuss how to reduce tension and then discuss the merits." Now when I stated about the 8th September line, I shall repeat it, I stated it in this House and in the other

House, though there was no formal Resolution and you were pleased to say after my statement that the House agreed to it. I do not bind down any Member to that but so far as the House was concerned, this was expressed. In the other House there was an actual resolution to this effect and that was passed and an amendment against it was rejected by a huge majority and we have gone on saying it in the world. Obviously, so far as the Government is concerned, it is completely and wholly bound by it. No Government . . .

SHRI G. MURAHARI: Not the House (Interruptions.)

SHRI JAWAHARLAL NEHRU: The hon. Member might be given some time . . .

SHRI G. MURAHARI: The House can change the Government . . .

SHRI JOSEPH MATHEN (Kerala): You cannot change it.

SHRI JAWAHARLAL NEHRU: The hon. Member has golt into a bad habit Let him speak occasionally. He cannot suppress himself while others are speaking. If I may say so, in considering any matter of importance, international or national matter, one cannot proceed in this casual interruptionist way. It shows a mentality which is neither deep nor anything. It is a shallow mentality which Is bubbling ever all the time.

Now the Government, I say, was completely bomnd by it and the Government wa_s bound by the 8th September line and I would say certainly the other House was completely bound because it allowed us to go on and

tt] Hindi transliteration.

this House was not completely but to some extent also. However, even if this Resolution had not been passed in Parliament, the fact that it was repeatedly mentioned there and they knew our policy and they allowed us to go on itself is consent in the normal Parliamentary practice. What happens is the Prime Minister or a Minister comes and declares a policy and there the matter ends, unless that policy is rejected later On by the House. So when these Colombo Proposals came, the only way we could look upon them was how far they satisfied the 8th September line and now *ar they did not. That was the only thing left. We could not start afresh with some other proposals. That would have placed u_s on the wrc*ng box all over the world, that what we have been saying we are going back on them. Today, the question now that we have to deal with is how far the Colombo Proposals satisfy the 8th September line.

I have read some of the speeches delivered here with amazement, astonishment and I am surprised that even without trying to understand what these Colombo Proposals are, some hon. Members have used the strongest language in denouncing them. And—I do not know if it was done here-some of them denounced the Colombo Powers. That again, if I may say so, is an inbred habit of looking at ourselves in a mirror and not seeing what others are, imagining that the world should be according to our liking. It is not according to our liking, unfortunately. Well, I want an examination of these proposals on their merit. It does not matter whether the Colombo Powers are good or bad. We have got some proposal? from them and there is some importance in the fact, though not a vital importance, there is some importance in the fact that some friends of ours, some friendly countries of ours have, through goodwill I think made some protposals, and we should give them the courtesy at least, if not more, of examining them carefully and

try to see what they have tried to suggest to us, unless it is harmful in which case no matter what the powers have done, if it is harmful and dishonourable, we cannot accept it. There the matter ends. I think Mr. Vaipavee used strong words like "dishonourable" this and that. I am really totally, wholly unable to see what is dishonourable in these proposals. One might agree or disagree on this matter, that they do not go to the 8th September line. But what is dishonourable is beyond my poor intellect, and I submit it would be beyond the intellect of other Members also, including Mr. Vajpayee, if he examines the matter carefully. Now, how far these proposals fit in. First of all remember that the Chinese proposals went very far. They said that we are to retire 20 kilometres in NEFA and in Ladakh, from the whole territory which is an amazing thing to do-that they are also going to retire; and in the space we retire from we will put up civil posts, and they will also put up some civil posts. We rejected it. These were their proposals right up to the end. Well, I am not going into all the details. Now, the Colombo Proposals state that we are not to retire in any place. In fact, in NEFA we are to advance right up to our boundary. Two points were left for decision later, one being Longiu and the other Dhola near where there is a ridge. For the rest we are there covering all that territory. These points were not decided. On the other part we are not at all to retire. They were told to retire. Now, where were they to retire these 20 kilometres? What do these 20 kilometres mean? They did not proceed, rightly or wrongly, on this basis for their vacating and reaching the 8th September line But that will be the consequence. But they did not proceed on that basis.

Hon. Members may also say and complain: Why did they not say that China is the aggressor It is for them to answer. But the answer is obvious. If a person comes and tries to mediate between two parties, that person may

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be entirely in favour of one party, but it is not his job as mediator to go about shouting that the other fellow is the wrong party, is the evildoer. The job of the mediator ends then and there if he does it. He cannot say so, even if he felt so. It is obvious. Take a particular case, the Prime Minister of Egypt-Mr. Ali Sabriwho came here. Now I should like to pay my tribute to the Egyptian Government for all that they have done for us in this matter. They have not only individually but their whole Government, their Cabinet, have passed a strong resolution supporting us. I think-I am not sure of the word that they used—they may not have used the word "aggressor" but they used something stronger than "aggressor", and they passed it, Mr. Ali Sabri has been helpful throughout. And when he came here as a mediator our newspapermen cross-examined him and said: "You say whether China is an aggressor or not". It does not pay. I am sorry, I cannot pay much tribute to the intelligence of the newspapermen who were at that conference. It is absurd, when a man comes as mediator to try to pin him down to a thing. It makes his position difficult and uncomfortable and it spoils the work that he is trying to do here. So their approach could not and should not have been that, and if any hon. Member here was in their position, it could not have been. Whatever they believed would have affected them, but they would not say: "Accept the Indian point of view hundred per cent, and give effect to it." 'That would not have led to any result. But what they did did lead to that result. They did not talk of vacating the aggression etc. But having accepted this point of withdrawal, what was the result? China had to withdraw from all further aggression they had made since the 8th September. There is some confusion about what some people call "dual control", "partnership" and what not, which is wrong. In that area which becomes a corridor between the area where our forces

4756 and the area behind where their forces remain. in that area—I do not know exactly—about 40 or so posts were there and about an equal number or more of Chinese posts. Now, at the present moment, of course, our 40 posts have been liquidated because they advanced over them, overpowered them. The Chinese posts remain there and many others. In fact, it is the Chinese front. There was no line there before. What was called the 8th September line was no line. There was a jungle of posts, Chinese and Indian posts, one behind the other, one to the side of the other. Suppose it is restored as we have said and they say: "All right," we will have to accept it, because they have repeated whatever we have said, then it is not a happy position for us. It is not a good position, because of this intermingling of posts, and in the balance they will be much more powerful, talking in a military sense. They are much bigger posts and they have communications behind, roads where lorries can come and bring them reinforcements and supplies, while we have to go over various mountains. So their remaining there, even if our posts also were there as they were on the 7th or 8th September, would not have been very much to our advantage. But we have made a vague, general statement about the 8th September line, and if they had said the 8th September line, we would have accepted it. But what was suggested was that they should retire completely from these areas and posts. And we shall retire—in fact we are not there now. And in this area a few civil posts should be allowed, an equal number of civil posts of the Chinese and an equal number on the Indian side, whatever it may be, not the 40 or so posts, but about seven, eight, nine or ten each. Where they are to be allowed is a matter to be determined by India and China. Their officials will meet our officers and decide on the basis of fh's. There must be parity, parity in the number of the posts, parity in the number of the people who remain there, parity in the arms they possess, and because

these are civil posts the arms would be more or less police arms, not more. Now, it seems to me that this situation is far better from the Indian point of view than what would have resulted in the old posts being revived, interlaced and being dependent upon the others. Therefore, in looking into this whole picture, undoubtedly the object of our saying that the 8th September line should be revived has been attained fully, attained hundred per cent. I say, there is no question of less. People say, you have not obtained this, you have not obtained that, one post has been left out. One post may have been left out but the total effect is withdrawal from the aggression that had taken place there. That is the effect. I am not entering into small details but that is the effect and I think it can be shown clearly that this is clearly the effect.

Then, there is no choice left for us but to accept that as a fulfilment of the 8th September line. Now, as it happens, the Chinese have not agreed to that. Well, that is not my lookout. I have to agree to what we have said we would agree. The Chinese have raised some points. They had raised them previously. I do not yet know what all the objections may be but one important objection is that they do not want us to come into this corridor, both in NEFA and here. They do not want us there. They are vital areas. They object to that. It is for them to object and we cannot agree to their objection if their objection holds, then there is no agreement on these points and whatever else may follow, this particular matter falls, the Colombo proposals are not agreed to by the two parties.

Now, the line we took up in regard to the Colombo proposals was that if they were not good enough, we would reject them and if they are good enough, as we think they are, we should accept them in toto, not arguing about this and that because the

moment We start arguing about this and that the Chinese would also start arguing about this and that. We say, both the parties should accept them or not. The present position is that we have expressed our acceptance in principle to these proposals and if we are so directed by Parliament, we shall accept them but acceptance always means that we accept these plans and proposals without any qualification or lessening, without any change in the various matters but the real acceptance comes in when both the parties accept. That is obvious and that is the reason why, one oi the reasons why, we had not put forward a precise resolution for Parliament to pass, for us to accept them or not. In fact, it is acceptance. I might submit that if we lay before Parliament something, and after hearing everything, they are broadly of opinion that Government should follow the policy it had been following, then we go ahead and deal with it because final acceptance will only come in when they have accepted it. If they are not accepting, there the matter ends. I submit to you that there is nothing dishonourable at all. Some people say that by our accepting this, we recognise their position m certain parts of Ladakh or certain other parts. That is not correct because the whole purpose of this exercise is like this: These are talks bet- ween two parties that have been ia conflict, at war. Even in the middle of war, people talk, Generals talk, others talk. It does not mean that they give up any right. As a matter of fact, they have to retire everywhere; we have not to get out of any place. We go forward. Now, are we to say that we refuse to go ahead and occupy part of our own territory till they go out? That seems to be rather ridiculous. As a matter of fact, in NEFA they have withdrawn almost entirely except for a tiny little bit beyond Tawang. We have occupied it and our civil administration runs there. Are we to tell them. "No, we will not go there. We do not accept your proposal"? It will be manifestly rather absurd.

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SHRI G. MURAHARI: We go further than that. It is not just a question 01 going along there. It is our own territory. It is an absolutely ridiculous way of putting it.

SHRI JAWAHARLAL NEHRU: The gentleman comes up again. I am sorry, I do not wish to be rude but there is a story which I remember from my childhood, Jack in the Box.

They conquered it and they came with their military forces. We did not agree to it. By their withdrawal, we go part of the distance. We do not agree to their remaining anywhere eise. It may be said, that we agree, but while there is truce or whatever it may be, we do not attack them. That is true but the truce itself is of short duration. I do not know what duration but it is for us, if it comes about, to determine for how long it has to last. When we want to do anything else, nobody can force us. The choice is ours and that has to be judged from many points of view, as the House will realise, the military, political and other points of view, to put us in a better position, deal with the situation later and we must not refuse to take the better position because we want the best position straightway, and realise the best position we cannot straightway. I do not think that is a valid argument practically or in any sense morally right. Therefore, I would submit to this House that in this particular matter, there is, far from there being any dishonour, a definite, if I may use the word. I do not want to use strong words. advantage to us gained by diplomacy which we should accept and use it to our advantage later, whatever steps we may take. This is the general opinion, if I may say so, of the press in other countries which consider this a diplomatic triumph for us. Now, if the Chinese refuse to accept this, they are in the wrong. Well, let them refuse it. We remain where we are. If they accept it, it is to their disadvantage, I do not say any major disadvantage but it is to their

disadvantage and to our advantage and if they do not, well we are happy either way. If we do not, then, their refusal will be covered and our refusal will be played up. That was their game, to make us do something which taey can take advantage of in the larger context of things. One of the deunite attempts of the Chinese, it is almost admitted by all political analysts and those who examine these things, was to force us into giving up our policy of non-alignment. They wanted to do it. It is an odd thing but they wanted to do it. This is a fact and this is the conclusion that most people have arrived at in various countries because they want a polarization of the position in the world. Well, they have failed in that.

Mr. Chairman, I do not wish to take much more time but I want to make it clear that unless Parliament tens us not to do something. we shall naturally proceed with what we are doing. It is obvious. In fact I would have had no objection but would have gladly put up here and in the other House a specific amendment or resolution to this effect that you allow us to do but, as I said earlier, I do not wish at this stage, particularly when the Chinese position is uncertain, to commit the House to any particular thing.

5 P.M.

But I would like the House to realise and I beg the House to give me a directive, indirectly the authority, to carry on the policy we have been pursuing in this matter. And I submit that that policy is honourable, wise and will he:p strengthen us. It Won't solve the problem. I do not expect any solution of the problem so easily. I have said previously that we are prepared to submit the merits of this question to the International Court of Justice at The Hague or to arbitrators or anything because we are not warmongers. But war we have to accept when it is thrust down upon us, and fight as hard

a_s we can. At the present moment it is largely a question on the one side of preparing, of strengthening ourselves, as much as We can and, secondly, of diplomatically gaining as much advantages and impr'ove-ing our position a_s w_e can. These are the two approaches. And for the rest the problem, as I referred to right at the beginning, is a very difficult one, very big one, and although we have to consider our own side of it very carefully-that affects us- we should also look at it in its broader perspective of the world. That also affects us and only then would We see our problem in the proper context. I am no prophet to say what will happen in the world but we must remember that the world is a changing world—All kinds of big things are happening—and also that while as I have said we have to fight and fight well—it is no use fighting indifferently with the best weapons—either you produce them or you get them from abroad—but even while we fight I think we must not give up our basic approach which is, that international problems are settled peacefully and that it is rather gradually, rapidly getting out of date to think of war to settle international problems. If it is thrust upon one, if one is invaded one has to fight. We shall fight and we are fighting; that is true but nevertheless the method of peace has always to be kept in mind, and more so in our minds because wars are created in the minds of men as the UNESCO Preamble says and we should keep peace in our minds even though we handle the sword ard the gun from time to time.

SHRI A. D. MANI: On a point of clarification, Sir.

HON. MEMBERS: No, no. (Interruptions.)

SHRI A. D. MANI: I am very happy that you are giving an exhibition of your intolerance before your leader.

On a point of clarification, according to a Reuters message from Hong Kong this morning Mr. Ofori-Atta has said that there was no need for China an' India to agree to ali the Colombo proposals before going to the conference table to settle their border dispute. This is an interpretation given by one of the sponsors of the proposals. Does the Government accept that interpretation? It means that even the mental reservations that the Chinese have, the Conference may begin immediately. Does the Government now share this view?

MR. CHAIRMAN: I think the Prime Minister made it abundantly clear.

SHRI A. B. VAJPAYEE: No, no. It has got to be made clear.

(Interruptions.)

SHRI DAHYABHAI V. PATEL (Gujarat)-. He has said, no.

MR. CHAIRMAN: I do not think that clarification is necessary if you have heard the Prime Minister.

SHRI JAWAHARLAL NEHRU: I have answered now, no.

SHRI BHUPESH GUPTA: Sir, May I draw your atenti'on to another miner matter . . .

MR. CHAIRMAN: Prof. Wadia.

PROF. A. R. WADIA (Nominated): Mr. Chairman, Sir, I do not feel very happy that this debate is taking place in this House on account of the questions of the type that we are discussing. It is really the duty of the Government and not so much of Parliament and even if it was felt that on dem'ocratic grounds Parliament should have the right to discuss these questions it would have been much better if there had been a secret session and not an open session where our opinions would be broadcast over

[Prof. A. R. Wadia.] the entire World. Sir, the Colombo proposals are not in themselves very precise. I am afraid both sides are expected to go to the conference table • with certain set conceptions and that would not create a clear field for really frank negotiations. Whether we agree to Colombo proposals or not I do feel that we should be grateful to the six nations who have come forward in the interests of peace and as friends of India and also of China to persuade us to come to some reasonable terms.

SHRI FARIDUL HAQ ANSARI: Sir, we cannot hear him.

SHRI AKBAR ALI KHAN: I would respectfully move for adjournment. I think after the explanation given by the Prime Minister, we can now close the debate.

MR. CHAIRMAN: There is a long list of members. Please continue.

PROP. A. R. WADIA: Sir, I felt very pained yesterday when some of my friends on the other side made practically a frontal attack on all the six nations. I do not think it was justified nor was it in good taste.

SHRI BHUPESH GUPTA: Comparisons were made to Munich.

SHRI A. B. VAJPAYEE: He is talking of the six nations, not of the Prime Minister.

MR. CHAIRMAN: I think it is enough that he is talking; not you two.

SHRI A. B. VAJPAYEE: I have to talk because he interrupted.

SHRI BHUPESH GUPTA: He was interrupting all the time.

PROF. A. R. WADIA: Sir, we should express our gratitude to the six nations for the interest that they have taken. Now, I do believe in negotia-

tions. My friend, Mr. Pathak, yesterday waxed very eloquent on the need for negotiations but unfortunately 'on this occasion the conditions, in which negotiations can be successful are not there. We have to recognise the fact that there is no common ground between our country and China on the boundary lines. Practically every statement of ours has been almost negatived by them sentence by sentence and all the maps in which we put tour complete faith have been negatived by China and they have put forth their own maps.

SHRI AKBAR ALI KHAN; But the-Report of the officials is largely in, our favour.

PROF. A. R. WADIA: In these circumstances it is extremely difficult for the two countries to come to *at* common understanding. My own feeling is that we have been—to use-legal phraseology— guilty of contributory negligence. I am afraid we have been too soft to China. We have been trying to appease them too much and ever since the time we gave up Tibet perhaps China got the impression that we wanted peace-at any price and that we were not prepared to fight even for a good' cause as of our own country, and that has probably encouraged China to take up a very warlike attitude. Now that is very unfortunate.

Well, Sir, I do not know what the-reasons are behind the cease-fire, behind the unilateral cease-tire on the part of China. It is something almost unheard of in history that a victorious party or a victorious army should voluntarily declare a ceasefire and go back. It is conceivable that a Power which is high-principled might do it but unfortunately we have no reason *to* believe that China would come in that category. There must be some deep play behind it. What that deep play is, it is very difficult for us to say. Ordinarily

fr«m the commonsense standpoint it i would have been open to us to have taken advantage of the cease-fire and continued fighting and tried to regain our lost posts. We have n'ot cared to do it.

I dare say that there are very valid reasons for it. These are military secrets and I do not expect the Government to give them out on the floor of this House. Perhaps, the reason is obvious that we were not quite prepared to fight. We ourselves stood in need of time to build up our forces, to produce our equipment, to get as much help as we could from our friends across the seas. That may be one of the reasons way we did not take any military advantage of the cease-fire.

Now, Sir, there is only one humble suggestion that I should like to make. I am not confident that these negotiations are going to be successful, nor are we at the present moment in a position to fight. I think a suggestion has been made in certain papers and I think it is a very reasonable suggestion that we should refer our case to the United Nations. Now, we did it once in the case of Kashmir and burnt our fingers very badly. But on the present occasion circumstances are all in our favour. I am perfectly certain that all the Western nations would supp'ort us and I am equally certain that the Afro-Asian countries will also support .us. And I hope I am not unduly optimistic when I say that even the Soviet bloc countries will support us. if not by openly voting, at least by abstention. Now, that will be a great victory for India. We shall stand justified in the eves of the world and when the highest international body in the world today supports our cause, it would mean that India is not humiliated but that India is able to look up and to stand up on her own feet. I think this is a possibility which should be explored. Now, I do feel that the United Nations have even got the power of imposing economic blockade. If that is done and if China

completely isolated, apart from her half-adozen followers in South-East Asia, China will be brought d'own to her knees and she will be able to understand that she is fighting a losing war. I think that will be a great gain to our country and I do wish the Government will seriously consider this possibility before we take up serious fighting.

One thing is certain. All of us, even perhaps including the communists, have lost faith in China. We n'o more believe in their honour or in their capacity to abide by their agreement. And, therefore, in future, I am afraid we shall not be able to be as peace-loving as we have tried to be all these years, and we shall have to build up our military power to the best of our capacity, so that the experience that we have had in recent months may never again be repeated in the history of independent India.

SHRI P. N. SAPRU (Uttar Pradesh); Mr. Chairman, after the great speech of the Prime Minister my task has been very much lightened. The first point which has been made by some speakers, notably Mr. Dahyabhai Patel, is that the Prime Minister has not kept his word that no decisions on the proposals would be taken without consulting Parliament. The position as I see it is that under a parliamentary system of government, it is for the government of the day to supply leadership on all questions of policy.

[THE DEPUTY CHAIRMAN in the Chair.]

The conduct of diplomatic negotiations is invariably a matter within, the hands of the executive, and what this Parliament is asked to do and what, I think, it was intended that this Parliament should do is to approve or disapprove of the action which has been taken by the executive Government. Considered in this light, there is, according to my way of thinking, no breach of faith with Parliament. It was clearly incumbent 'on the Prime Minister to indicate[Shri P., N. Sapru] what his reaction to the proposals was. He could not have conducted negotiations or have had talks with the Colombo powers had he taken the line that he was not in a position to indicate his reaction without first finding out what the reactions of Parliament were. I am, therefore, unable to endorse the view that has been propounded here that there has been a breach of faith with Parliament. I think this Parliament has been consulted and that the Prime Minister has consulted Parliament in the only way he, as the constitutional Prime Minister, could do.

The second point which I would like to say is that the part which the Colombo Powers have played in endeavouring to bring China and India together is a worthy one. I do not definitely agree with the view that has been emphasised by some Members like Mr. R. P. Sinha, that the Colombo Powers, whose sincerity they do not doubt, are in some way to be blamed for not denouncing Chinese aggression. The object of these Powers was not to accentuate the trouble that has arisen between India and China, but to find a basis on which they could have direct talks regarding the manner in which negotiations can take place on terms honourable to both sides regarding the border issue, which has led to a virtual state of war between two big countries of Asia and which would, if prolonged, have had serious disastrous effects for the entire world. It would not have been right for the Colombo Powers, acting as they were as mediators, to take violent sides in disputes between the two parties. Had &',-L been their approach, they would not have carried any weight at all with China. The task of a mediator is not an easy one. It is more particularly difficult when questions of national honour and prestige are involved in disputes between two great rTho Colombo Powers, be

it said to their credit, approached their task, knowing their strength, in a spirit of humility and with every desire to find a via media between countries which were finding themselves unfortunately engaged in hostilities. I am, therefore, full of gratitude for the goodwill that prompted theim in endeavouring to bring about conditions which would make talks possible between our two big countries. What the Colombo Powers did not say is not of so much importance as what they actually did. Reading the proposals as a whole, with the clarifications which the Colombo Powers have given and which, in our opinion, are indispensable, there is little doubt that they looked upon China as the party responsible for invading our country. Had they said this openly, they would have been out of court with China. It was not on their military strength, but upon their skilled diplomacy and their concern for the future of the sub-continent that they were relying. Tribute is, therefore, due to the noble lady, Mrs. Bandaranaike, who took the in-tiative in arranging the six-Power conference, which is responsible for the Colombo proposals. The question raised is not one of alignment versus non-alignment but of the future course of events, for a continued struggle between China and India is bound to have world-wide repercussions just about the time when the world is expecting some relaxation of tension. A tribute is due to the Colombo Powers for the dedicated service they have rendered to this country and to the world at large. I would, apart from Mrs. Bandaranaike, pay a warm tribute to Mr. All Sabri, the Prime Minister of the U.A.R., for the part that he has played in evolving these proposals. The U.A.R. has been a good friend of this country. It has not hesitated enough to denounce China. The House will be lacking in realism if it will not approach a proposal which they have put forward in a spirit of understanding and sympathy for their efforts.

Having said this let 'me go on to add that on a fair analysis of them the proposals were such as a well-intentioned mediator might well put forward. They may not have mentioned the 8th of September line to which pointed reference was made by the Prime Minister. But their proposals more or less approximate to the position that the parties must go back to the position as it was before the date on which the recent aggression started.

In regard to the western sector, the Chinese will have to withdraw 20 kilometres from their military posts. In regard to the eastern sector,, without prejudice to a solution of the border dispute, and this is important, the area vacated by the Chinese will be a demilitarised zone to be administered by civilian posts from both sides. Undoubtedly, for the time being Dhola and Thagla Ridge will be in Chinese hands. But all this is temporary. What is important to remember is that the proposals do not constitute the basis for peace, they constitute the basis on which peace can be negotiated.

I said in the speech which I made in this House on the last occasion that there should be no extreme rigidity about our attitude regarding this matter. The attitude of "no parley with the enemy" is no doubt heroic and appeals to the dramatic instincts, but the business of the serious states man is not to indulge in heroic atti tudes but to find solutions in a spirit realism for the problems facing We have to take a realistic view what is practicable with thfei re sources, military or otherwise, at our command. It is not defeatism realism and a sense of responsibility towards our country and our future generation that makes nie think that there should be a positive response to the proposals on our side. We should accept them, with the clarifications of course ,-»!

It is not correct to assert that world opinion as voiced by organs of public opinion in the West is against these proposals. It was pointed out by Mr. Bhupesh Gupta that the "Guardian", which is a leading radical paper in Britain, has supported these proposals. I have got the cutting from the "Guardian" on this point. The "Guardian" thinks that the proposals form a reasonable basis for talks. And I think this is the view which the "New Statesman" and the "Economist" have also taken. I do not know what the reaction of the Americans is. But I believe it cannot be very much otherwise.

We shall neither be serving our country nor the cause of world peace which we have consistently espoused if we show ourselves to be regardless of the fact lhat the cessation of nuclear tests and easing of world tension is now a near-possibility. This attitude cannot win for us the support of peace-loving people the world over. My sympathies are with the people of Tibet-and 1 say this because reference was made "to it by some of the speakers. J3ut we cannot be Don Quixotes fighting other people's battle. Our attitude cannot be that of jingoes and chauvinists. I am afraid that some of our Opposition Members have displayed an attitude hardly different from that of jingoes and chauvinists.

Much was said about Munich by 'Mr. Mani yesterday. It was a powerful speech. But I wish he had delivered that speech for a better cause. I was one of those who criticised Mur.ich at the time when it was enacted. But reflecting over world events. I am not sure if Mr. Neville Chamberlain did not do a good job in agreeing to Munich in 1938 because it gave to Britain a year for preparation. Our altitude is not definitely one of surrender at all costs. China has rejected the proposals in toto or is prepared to accept them only with such modifications as are not acceptable to us. We have made our position clear. We have made a positive

[Shri P. N. Sapru.] response to the proposals. It would have been contrary to our history, to our tradition, to the attitude that we have taken up as a peaceful country, had we acted otherwise and the Prime Minister would not have been worthy of the great office which he is holding if he had taken a different line.

I must emphasize that it will be a long time before we shall be able to trust China, before we shall have normal relations with China. We have, therefore, to build up our military strength not necessarily by massive aid from Western or friendly countries but by concentrating on our own industrial strength for it is industry and technology, health and education that in the ultimate analysis make a people great even in the military sphere.

There is a desire on our part to indulge in talks but I see little appreciation of the dangers involved in continuing a struggle which may spell disaster for this sub-continent of ours. I am, therefore, all for a peaceful approach towards this problem. A peaceful approach does not mean that our approach should be one of complete surrender. But a peaceful approach does mean that there should be desire on our part not to accentuate the unfortunate developments which have arisen between us and China, not to accentuate the trouble on the Indo-Chinese border, but to bring about, as far as possible, a peaceful solution of the problems which are facing us. If we approach our task in this way, we shall have the support of all the saner elements in all the countries of the world, whether aligned or non-aligned.

There is a group of politicians who think that this is a suitable occasion to attack the policy of non-alignment which this country has pursued so far. I am afraid they are living in a fool's paradise if tney think that even the power blocs are genuinely anxious that India should belong either to the one or the other bloc. I do not think that the U.S.A. would welcome India as an aligned country. I do not think that Britain would welcome India as an aligned country. I think we serve a more useful purpose so far as the maintenance of world peace is concerned by remaining as a non-aligned country. So far as military aid is concerned, well, we have got it from all friendly countries, and we could not have got more aid had we been an aligned country.

The position has, therefore, got viewed by us realistically, and we should not in a light-hearted manner reject these proposals. We do not know how the future will shape itself, and the path of wisdom lies in accepting the principle of these proposals, and if that is possible we should negotiate with China so that the border issue may be solved in a manner which is consistent with the honour and dignity of our country. It may be that this is not a mere border issue, it may be that China has greater ambitions, I am not prepared to deny that, but this is not the occasion to go into the real motives behind the Chinese We have before us a limited issue. attack. That limited issue is whether we should accept the proposals which have been placed before us for consideration by the Colombo Powers or not. This Parliament will be lacking in a sense of realism if it were to say "no". Fortunately, the Opposition can only impede the work of this Parliament by interruptions but it has not got the strength to form an alternative Government, and we may be certain that, say or do what they may, the caravan will pass by. I would not wish to repeat the phrase which was used by Sir Samuel Hoare on a famous occasion; he said; the dogs bark but the caravan passes by. I do not say that Members of the Opposition can be compared with dogs. That is far from my intention. But I do say that responsible men shout but the caravan passes

چیرمین صاحبه - اس سے پیشتر که میں جو پروپوزلس هیں ان کو ودور نیتی چانکیه نیتی اور ملک کی نیتی کے مطابق دیکھوں میں کولمبو یاورس کا شکریم ادا کرتا هوں که انهوں نے همارے لئے، چین کے لئے اور دنیا کے امن کے لئے اس طرح کا قدم اقهایا هے -میں اپنی سرکار کو اور اپنی سرکار کی پارتی کو بھی مبارکبات دیتا ھوں کہ جو ان کے من میں تھا جو چاھئے تھے قریباً قریباً وهی کولمپو پاورس نے کہتا دیا ہے - اگرچہ مجھے اس کا صدمہ ہے کہ ۸ ستمبر کی جو بات کہی گئی ہے وة بالكل غلط تهي - عر نقطة نكاة سے نكبي تهی اور کسی بهی دانا حکومت کو ایسی بات کہنا کہ جس میں اس کی ایسا کہلے سے ھیٹی ھوتی ھو نہیں کہلی چاھئے تھی - میڈم میں یہ بات کیوں کہتا ہوں کیونکھ چیو۔ والے کہتے ھیں کہ ھم نومبر 1909 ع کی پوزیشن میں جانا چاہتے ہیں اور ہم کهتے هيں که ۸ ستمبر ۱۹۹۲ کو جو پرزیشن تهی ولا هم کو ملقی چاهی تو اس کے معلی صاف ہوگئے کہ 1949 ع میں جو پوزیشن تھی اس سے آج ھم آئے ھیں۔ ھمارے پرائم منسٹر نے یا ھبارے پرائم سستر کے ساتھوں نے یہ كبهى زحمت كوارا نهيس كي كه ولا بتائيس كه 1909غ أور ٨ ستمبر 1991ع کے بیچے میں کیا ہوتا رہا۔ کیا جو

چیلی همارے علاقه کے اندر گهس آئے هم نے امہر پیار سے مثادیا طاقت سے مثا دیا منت سے پیچھے مثا دیا کس طرح سے مثادیا یہ بات کسی نے نہیں بتائی تو اس کے معلی یہ بھی ہوئے گاندھی جی کے لفظوں میں کہ اگر هندوستان کے پوائم منستر کی پدری پر ایک هویجی بیتی هوتی تو وه سادهان کہتی که اس کی بات چهت چلینگی جب ۹۳۷ ام پر درون ملکوں کی حیثیت تھی اس کے مطابق یہ بات چیت چلائی جائے یا یہہ کہتے کہ تھیک ہے جہاں تک آپ آئے ہو ھم ابھی بھی سا_ای دنیا کے سامنے اپنا کیس رکھتے هیں که آپ نے وبردستی کی آپ نے نکمایی کیا لیکن ۸ ستمهر کی بات کهکر یه ظاهر کیا که 1939 کے بعد هم آگے بوقے هیں جب ہومے میں تو اس کے بعد چینے کا یہ کہنا ہے کہ 1909ع میں جہاں وہ تھے انہیں ونیں رہلے دینا چاھئے انہیں هتایا نهمر جانا چاهئے ور تب یه باردر کا جهگوا هوا اور اب باردر کا جهگوا همارے ساملے آنا ہے اس پر هماری سرکار کہتی ہے کہ یہ جو کولمبوں نے پروپوزلس ھیں تنداریز ھیں اُس کے متعلق جن<u>نے</u> ہوے بوے قابل ترین ساتھی ہولے ھیں ھمارے بھرپیش کہتا نے ویاکھیاں دیا ھے اس میں کہتے کیا ھیں۔ کہ قریباً ایک سی چیز ہے تو میں یہ مطلب سمجهوں که ۸ ستمبر کی جو پرائم

هری عبدالغنی : جناب ذیتی

[شري عبدالغذي]

منسٹر نے بات کہی تھی یا جو اس کی گورنمنٹ نے کہی تھی اس کے معلی یہی تھے کہ چین ۸ ستنبر کی النی سے پينچنے هڪ جائے ملقري طور پر فوجي طاقتی طور پر وہ اپنے کو پیچھے شٹانے لهکن ان کی چوکیاں ان کے نصت رهیں - یقیفاً ان کی اس طرح کی كوئى باك سمجه مين نهين أتى اس لئے یہ کہنا کہ جو پررپوزل ہے تنجاریز هين وة بالكل قريب هين أسكيجو هماري سرکار نے کہا تھا - میرے خھال میں یہ بوی بهول هے یه بهول بهلمان همن جو ملک کے ساملے کہی جاتی ہیں۔ میں ہوا خوش عوں کہ وہ اس موقا میں هیں که یه سمجهتے هیں که هم نے ہوی بھاری کامیابی حاصل کی ہے۔ میں ان پاورس کی بات نہیں کہتا ان کا شکریہ ہے کیونکہ انہوں نے اس کے لگے کوشش کی لهکن میں ان سے کہتا هون که اگر آن مین درا بهی صبر هو ه یہ هر عوام کی جو چلتے پهرتے هیں اس کے رائے اس کے متعلق سنیں تو ان كو شايد صدمه هو ولا أيه الهج زبان سين کہتے ھیں ددجان بنچی لائھوں پائے لوے کے بدعو گھر کو آئے، بہ میری نظر مهن يه جو ههوميليشن هوئي ملك کی میں نہیں مانتا - میں نہیں کہما کیونکم وہ یجارے الدماری زبان میں اور اکہو - زبان سیں بولے میں -میں یہی عرض کرنا چاھتا ھوں کہ هماری ههومیلیشن کی ذمهداری اگر هے

تو وہ پرائم سدسٹر پر ھے ھر نقطہ نکاہ سے اکر چینی ۱۹۵۹ع کے آگے ہوعتے چلے آئے تھے تو کیوں ساری داییا۔ کو انہیں۔ پکارا که چینی هماری حدود میں همارے دیش میں هماری بھارت کی سرزمین پر آئے بوعتے چلے آ رہے هیں دنیا ان کو سمجهائے میرا چیلی هلادی بهائی بهائی کا نعره میرا پنیم شیل بھنگ کیا جا رہا ہے ان کو کوئی سمجهائے - اگر اس وقت انہوں نے آواز نهیں اٹھائی تو یہ کس کا تصور ہے۔ کس کی بهول هے - اس نے بعد جب یہ تشریف لے جا رہے تھے للکا تو جاتے جاتے کہدیا که ان کو مار کر بھا دو أب يه کوئي چپراسي کو حکم ديلا۔ تها۔ یا کسی پولیس آفیسر کو حکم دینا تها که میدانغنی کو سار کر بها در - یه دو ملکوں کے سببادہ میں تھا لور دوسرے ملک کی طاقت اتفی کمزور نہیں نہی جس کو آسائی کے ساتھ بھلا دیا جائے -آکر هماری تهاری نهین تهی تو پهر ارر بھی ظلم ہے - شکست کو میں كوئى برى بات نهيل مانتا شكستيل ھوتی ھیں اور شکستیں عونے کے بعد فتم يهي آتي هے كيونكة مهرا يقين - 🗻

> چهرنا هے سیل حوادث سے کہیں مردون کا مله

شهر سيدها تهرتا هے وقت رفتن آب میں

ليكن ظلم يه هے كه هدارے دوائم منستر جه کهیں ولا سپم قیونکم ایک بوی اکثابت جو ہے اپوزیشن کے آپس میں پہوتے وعلم سے یہاں سوجود ہے اور کہتے شیں کہ عم جو کہتے شیں وهی سیم ه اور یهال سے همدی کاری هانے والانہیں ہے۔ میں ان سے میدم بوے ادب سے عرض کرتا ھوں کہ أب يہ بالكل بهول رهے هيں يه بالكل فلط راستے پر جا رہے همی انهیں سمجه میں نہیں آ رہا ہے کہ اس وقت یہ دیش کے ۔اتھ کیا کرنے جا رہے ھیں جب که یه کهتے هیں که کولمبو والے وهی جیز پهر کرتے هیں تقریباً تقریباً جو همارے من میں تھی اور جو هم کہتے تھے - کیا یہ خود کہتے تھے کہ دوسروں کا دخل هماری زمین پر هو اور وهاں سے وہ ملتری طور پر پیچھے هت جائیں - ایسا اگریه کہتے تھے تو ملک کی آواز ایسی نہیں ہے اور اگو یہ ان کے دماغ میں ہے که ایسا ہے تو میدم کل جب بات چل رهی تهی اور بات چلتے چلتے میں نے پہلے بھی کہا تھا اور میں اب پھر ان سے کہتا ھوں آپ کے دوارا کہ ان میں همت هے تو صرف دلی میں هی ريفرندم کر ديکهيں -ان کو ۲۵ فی صدی ساتهی نهیں ملیں کے جو یہ کہیں کہ اس وقت کولمہو پاورس کی تجاویز کو مالغا سلک کی هانی قہیں ہے ملک کی ذلت نہیں ھے اور اس حکومت کی ذلت نہیں

ھے - میں بوے ادب سے کہتا ہوں کہ آج آپ جو چاهين طاقت کے گهملق میں کہہ سکتے هیں لیکن جب ام ان تجاویو کو دیکھتے هیں اور جب هم ان کو پرکھتے ھیں تو ھم اس میں دو باتین محسوس کرتے میں - ایک یا کہ اس وقت اس کو ماننا دنیا کے اس کو بنچانا یہ کہتے ہیں۔ نہیں مانتے تو ورلد وار هو جائے گی - سیس اس سے اتفاق نهین کو سکا هون - اتفاق نه بھی کروں تو ایک بات پر انفاق ضرور کرتا عوں کہ همارے ديھى ميں جب هم دو اور دائی کی لوائی لوئے جا رھے تھے تو کچھ بھائیوں نے یہاں پیوپلؤ وار کا نعرہ لکا کر کے اس کو سیبتیم کیا تما اور یہر اس کے بعد ان کی حیثیت كىچ نهيى رهى تهى - كىيونستون كو ملک نفوت کرنے لگا لیکن جب آزادی ملی هماری چونکه نوبت یه تهی که هم سب هندوستانیوں کو برابر کا حق دینا چاھتے تیے ہم بہول گئے تھے کہ کمیونسٹوں نے اس وقت کیا رول ادا کیا تھا - یہاں تک که هماری دیمو کریسی میں ان کو کیرل میں اپنی حكومت بذائے كا موقعه ملا ليكن اس ے بعد جب پھر ایک امتصان آیا که ایک امیونست پاور نے چین نے هندو - تان يد جارحانه حمله كيا همارے سپاهیوں کو همارے بہادروں کو اور همارے نوجوانوں کو تہت تیغ بے دریغ كيا تو سارا ملك اس وقت ايك زبان

[شرى عبدالغني ا سے ایک دماغ سے اور ایک قدم سے اس حکومت کے پہنچھے ہوا۔ اس وقت بهی کمیونست پارتی والے دو حصوں میں بٹ گئے ایک چین کے حق میں تها اور ایک روس کا همخیال تها - لیکن کوئی بھی اے خیال کا نہیں تھا کہ چیں ہے بھارت پر جارحانہ حمله کیا ہے آم ولا یندت نهرو کی عظیم پارٹی کی یناہ لے کو ایلی اس کمزوری کو یہاں چنیانا جاهتے هیں - یه نان الاقلملت کی پانیسی میں کہتا ہوں۔ که آپ کو مياوك هو - ليكن آپ ايد عزه ول پو ھاتھ رکبکر دہیے کہ کیا آج اپ کی وہ پالیسی تائم سے اگر تائم سے تو ایک هی هے که اس وقت کمهونست پندت نهرو اور ان کی دارتی ایک هیں باقی سار، ملک ان کے خلاب ہے - الاثلمذات یہاں تو ھے اس وقت کمیونست اور کا گریس ایک میں - اس پروپوزل نے بارے میں میرا یه کهنا هے که همارے دیش میں جہاں سے چھٹی متینگے وہاں ان کے سهولهن أفيسرس وهيلكم يه تو ميري سمجه میں آگیا که اس پررپرزل کے یہ معلى ههر المكن اكر ايسا هوا تو مين ان سے کہتا میں که ڈیفنس آف ا ڈیا رولو کا نام نے کو اینی طاقت کا گھملڈ کرکے آپ ان نجاویز ہے ہوتے ہوئے صلم کی بات کرنے جانا چاهیں تو جائیں

لیکن ملک کو اپنے ساتھ نہیں لیے جا

سکیں کے - آپ کو مجھ جیسے ۔ ہؤاروں

دیوانوں کی زبانوں کو کاٹنا ہوگا۔ ہمارے هاتهون مين هتهكويان اللي هونكي همارے پایں میں بیویاں ڈاللی هونگی اور همارے خون کی ندیوں میں آپ کو تهرنا هولا - يه ديهل كسي ايك پارتي کا نہیں ہے اس سرکار کا نہیں ہے کہ جو اس کے من میں آئے وہ کہیے آپ چاهے کسی کو کیپونسٹ کہمی چاهے کسی کو ری اکشنری کہمی اور جو آپ کے من میں آئے وہ کہیں لیکن میڈم مجهد اس وقت بوا رئيم هے جب بلدت نہرو کے ساتھی کہتے میں کہ کشنیر جو ھے وہ یہاں کے پانچ کروڑ مسلمانوں کی ممالت في يه بالكل قلط في مسلمانين کی ضبانت یہاں کا ودھان ہے۔ یہاں کا سيكولوزم هے أن كا أينا إيمان هے أن كي ليني خود اعتمادي هے - اگر يه نهين ھے تو ان پانچ کرور مسلمانوں کو مت جانا چاھائے بجانے اس کے کہ کشیر کی ضمانت ان کی هو - میں اس ہات کو بھی نہیں مانتا کہ انگریز نے تهیک کها تها که راجه نواب جدهر چاهین ادهر اپنے آپ کو مدغم کر لیں اس کو تھ ھم نے ماتا اور تا ھم نے اس پر عمل کیا - کشمیر کے عوام اهیں جو بھارت کے ساتھ رھفا چاھتے میں - اس بارے میں یہ کہنے والا راجه کون تها تمام ہندو اور مسلمان وہاں کے یہ چاہتے تھے کہ وہ بھارت کے ساتھ رہیں -

پاکستان اگر نہیں تو اس کے گریله سرحدی پتھانوں نے ظلم کرکے جد و جهد کرکے راجه کی کمزوری کا فائدہ اتھا کر کشمیر ہے ایک حصم پر قبضہ کر لیا جو همارا حصة في - مين هميشه كهتا هوں که کشمیر بهارت کا انگ هے جوں اور کشمیر پر اگر پاکستان نے قبضہ کیا تواس کے خاف وہاں کے لوگ لوے۔ شيم عبدالله كي رمنبائي مين أور انہوں نے اس کا بہادرانہ مقابلہ کیا -أج ا كر ياكستان بهي اكرسر في تو هم کب کہتے ھیں کہ اس کے ساتھ جاکیر بات چیت کرو ، کیا اپوزیشن کی مرضی سے ایسا کرتے ہو - (Time bell rings) میں دو ملت اور لے کرکے وہ نہیں کروں کا جو بھوپیش گپتا نے کیا کہ آپ کہنائی بجاتی رهیں اور ولا مزے سے هم کو گالی دیتے رہیں -

میں یہ عرض کر رھا ھوں کہ ایسا نہیں ھوا ۔ کشمیر کے عوام بھیں جُو ھمارے ساتھ آج ھیں اور مہجھے کوئی گیبراھٹ نہیں ھے اس بات سے کہ اگر کسوتی پو آزمانا چاھیں تو وھاں کے ھزاروں نہیں بلکہ ذکر مندو اور مسلمان قوبانی کے لئے تیار ھوں کے چاھے چائفا مقابلہ میں آئے۔ اگر انگریز کی پاکستان مقابلہ میں آئے۔ اگر انگریز کی بات صحیم ھوئی تو پھر جوناگڈھ ارر بات صحیم ھوئی تو پھر جوناگڈھ ارر اسے آپ کر یہ سمجھا تھا کہ ھم یہاں کے مالک ھیں اور اسے بندگی خدا کے مالک ھیں اور اسب بندگی خدا کے مالک ھیں اور سب بندگی خدا کے مالک ھیں اور

انہوں نے یہ کہا تھا کہ هم پاکستان سے ملتے هیں تو پهر ویسا هو جاتا لیکن وهاں کے لوگوں نے کہا کہ نہیں هم ایسا نہیں ، انتے تم کون ہو ہم بہاں کے بسلے والے بھارت کے ساتھ رھیلگے اس لئے ایسی باتیں کہا کہ کشمیر ضمانت ہے مسلمانوں کی اس سے آپ ایلی بھی هیئی کرتے هیں ایے سیکولرزم کی میٹی کرتے هیں اور انه ودهان کی میتی کرنے میں۔ میں کہتا ہوں کہ اس وقت اکر آپ نے اپلی خَودداری کا ثهرت نهیں دیا تو اس کا نتیجه تهیک نہیں هوکا - اب ہے شک شکویه ادا کیمجئے آن پاورس کا لیکن ادب سے كهيئے كه جو راسته آپ همير دكها رهے هیں وہ راسته نه تو کاندهی جی لا بتایا هوا راسته ها نه بدور کا بتایا هوا راسته هے نه چانکيه کا بتايا هوا راسته هے نه همارے بهارت کے انہاس کا بتایا ہوا راسته ہے انہوں نے هم سے کچھ تجگه چهیلی هے کل اگر هم میں همت هوگی تو دنیا همارے ماتھ هوکی چاهے ولا کمیونست بلاک هو ، چاهے ولا مغربی بلاک هو چاهے ولا فير جانب داروں كا بلاك هو اور جب دنيا كى آواز همارے ساتھ هو کی تو ميرا يقين هے که یه یاجوج ماجوج جو چین میں بیتھے ہوئے ہمارے ایمان کو هماری محصبت کو اور همارے دست تعاون کو تھکرا رھے میں ان کی

[شرى عبد الغذي] ذلت هوگی اور ان کو جهکنا هوگا لیکن اگر آپ اپنی جگه سے هٿ گئے تو یهر بوی مشکل هے - پرائم منستر صاحب ايے زعم ميں جو چاھے کہہ دیں ان کو حق حاصل ہے لیکن ان کو سمجه آنی چاهدئے که آلے جو كنچه هوا ولا انهى كى غلط ياليسى سے ہوا ان کی سرکار کی غلط نیتی سے ہوا ان کی فلط تھاری سے ہوا جو تھاری انہوں نے یددرہ برس میں کی اس کی وجہ سے ہوا۔ کوئی دنها کا پرائم منستر ایسانهیں هو سکتا که کہے که کرشنامینی تھیک تھے کرشفامیلن نے بوی ترقی کی بانیں کیں - فوج کو بالکل سائنڈیفیک لائن پر تیار کیا اور اس کے باوجرد ان سے استعفی مانگ لے - اس کے للم اگر آپ یہ کہینگے کہ یہ عوام کی رائے تھی تو آب بھی عوام کی رآئے لیں - عوام کی رائے اس کے لیے قطعی نہیں ہے - گهر میں بہتھ کر جو چاهے سرکار کر لے یہ سمجهکر که هم گدی پر براجمان هیں هم جو کحچه چاهیں گے جو کحچه مناسب سمجھیں گے وہ کریں گے لیکن پارتی کی اکثریت کی بنا پر چند هاتهوں کی اکثریت کی بنا پر چوالیس كرور انسانون كي قسمت كا فيصله کر دیں یہ غلط چیز ہے - میں یہی كيتا هور __

قريب هے يارو روز محشر چهدے كا کشتوں کا خون کیوں کر جو چپ رہے کی زباں خنجر لهو يكارے كا أستين كا

†िश्री ग्रब्दल रानी : जगाब डिप्टी चैयरमैन साहिबा । इससे पेश्तर कि मैं यह जो प्रोपोजल्स हैं उनको विदर नीति, चाणक्य नीति ग्रौर मुल्क की नीति के मुताबिक देखं, मैं कोलम्बों पावर्स का शक्तिया अदा करता हूं कि उन्होंने हमारे लिये, चीन के लिये और दनिया के अमन के लिये इस तरह का कदम उठाया है। मैं ग्रपनी सरकार को ग्रीर ग्रपनी सरकार की पार्टी को भी मुबारक बाद देता हं कि जो उनके मन में था, जो वह चाहते थे, करीबन-करीवन वहीं कोलम्बो पावर्स ने कह दिया है। धगरचे मझे इसका सदमा है कि आठ सितम्बर की जो बात कही। गई है वह बिल्कुल गलत थी, हर नुक्ते निगाह से निकम्मी थी और किसी भी दाना हकमत को ऐसी बात कहना कि जिसमें उसकी इस कहने से हेटी होतीहो, नहीं कहनी चाहिये थी। मैडम... मैं यह बात क्यों कहता हं क्योंकि चीन वाले कहते हैं कि हम नवम्बर, १६५६ की पोजीशन में जाना चाहते हैं और हम कहते हैं कि द्र सितम्बर, १९६२ को जी पोजी-शन थी वह हमको मिलनी चाहिये तो इसके माने साफ हो गये कि १६५६ में जो पोजीशक थी उससे ग्राज हम ग्रागे हैं। हमारे प्राइम मिनिस्टर ने या हमारै प्राइम मिनिस्टर के साथियों ने यह कभी जहमत गवारा नहीं की कि वह बतायें कि १६५६ और 🖛 सितम्बर १६६२ के बीच में क्या होता रहा क्या जो चीनी हमारे इलाके के अन्दर वस आये हमने उन्हें प्यार से हटा दिया, ताकत से हटा दिया, मिन्नत से पीछे हटा दिया : किस तरह से हटा दिया। यह बात किसी ने नहीं बताई । तो उसके माइने यह भी हए गांधी जी के लफ्जों में कि ग्रगर हिन्द्स्तान के प्राइम मिनिस्टर की पदवी पर एक हरिजन बेटी होती तो वह साधारण तौर पर कहती कि इसकी बातचीत तब चलेगी जब सन १६४७ में दोनों मल्कों की जो हैसियत थी उसके मताबिक यह बातचीत चलाई जाये या यह कहते कि ठीक है जहां तक आप आये हो हम अभी भी सारी f[] English transliteration:

के सामने ग्रपना केस रखते हैं कि श्रापने जबर-दस्ती की, आपने निकम्मापन किया । लेकिन सितम्बर की बात कह कर यह जाहिर किया कि '५६ के बाद हम म्रागे बढ़े हैं जब बढ़े हैं तो उसके बाद चीन का यह कहना है कि १६५६ में जहा वह थे उन्हें वहीं रहने देना चाहिये । उन्हें हटाया नहीं जाना चाहिये श्रीर तब यह बार्डर का झगडा हुआ और ग्रब बोर्डर का झगडा हमारे सामने बाता है उस पर हमारी सरकार कहती है कि यह जो कोलम्बो के प्रोपोजल्स हैं. तजाबीज हैं उसके मतहिलक जितने बड़े बड़े काबिलतरीन साथी बोले हैं, हमारे भूनेश गुप्त ने व्याख्यान दिया है, उसमें कहते क्या हैं कि करीबन एक सी चीज है। तो मैं यह मतलब समझं कि = सितम्बर की जो प्राइम मिनिस्टर ने बात कही थी या उसकी गवर्नमेंट ने कही थी उसके माने यही थे कि चीन = सितम्बर की लाइन से पीछे हट जाये। मिलिट्टी तौर पर, फौजी ताकती तौर पर वह ग्रपने को पीछे हटा ले लेकिन उनकी चौकियां उनके तहत में रहें। यकीनन उनकी इस तरह की कोई वात समझ में नहीं श्राती। इस लिये यह कहना कि यह जो प्रोपोजल्स है, तजाबीज हैं वह बिल्कूल करीब है उसके जो हमारी सरकार ने कहा था। मेरे ख्याल में यह बड़ी भूल है, यह भूल भूलैयां हैं जो मुल्क के सामने कही जाती है। मैं बड़ा खुश हं कि वह इस मृड में हैं कि यह समझेते हैं कि हमने वड़ा भारी कामयाबी हासलि की है मैं इन पावर्स की बात नहीं कहता उनका शक्तिया है क्योंकि उन्होंने ग्रमन के लिये कोञिश की । लेकिन मैं उनसे कहता हं कि उनमें जरा भी सब हो, यह अवाम की जो चलते फिरते हैं उसकी राय उसके मृतल्लिक स्नें तो उनको शायद सदमा हो । वह श्रपने अञ्चड जुबान में कहते हैं, "जान बची लाखों पाये, लौट के बुद्ध घर को आये "। मेरी नजर में यह जो हम्मिलियेशन हुई मुल्क की, मैं नहीं मानता । मैं नहीं कहता क्योंकि वह बेचारे साधारण जबान में ग्रीर ग्रक्खड़ जुबान में

बोले हैं मैं यही चर्ज करना चाहता हूं कि हमारी हर्नुमिलियेशन की जिम्मेदारी त्रगर है तो वह प्राइम मिनिस्टर पर है हर नुक्ते निगाह से। ग्रगर चीनी सन् १६५६ के ग्रागे बढते चले आये थे तो क्यों सारी दुनिया को नहीं पुकारा कि चीनी हमारी हदूद में, हमारे देश में, हमारी भारत की सर-जमीन पर आग बढ़ते चले या रहे हैं, दुनिया उनको समाझाय । मेरा चीनी-हिन्दी भाई-भाई का नारा. मेरा पंचशील भंग किया जा रहा है उनको कोई समझाये । ग्रगर उस वक्त उन्होंने ग्रावाज नहीं उठाई तो यह किसका कमूर है, किसकी भूल है। इसके बाद जब यह तशरीफ ले जा रहे थे लंका तो जाते जाते कह दिया कि उनको मार कर भगा दो। ग्रब यह कोई चपरासी को हुक्म देना था या किसी पूलिस ग्राफिसर को हुक्म देना था कि अब्दूल गनी को मार कर भगा दो । यह दो मुल्कों के सम्बन्ध में था । और दूसरे मुल्क की ताकत इतनी कम-जोर नहीं थी जिसको ग्रासानी के साथ भला दिया जाय ।

ग्रगर हमारी तैयारी नहीं थी तो फिर श्रीर भी जुल्म है। शिकस्त की मैं कोई बरी बात नहीं मानता । शिकस्तें होती हैं ग्रीर शिकस्तें होने के बाद फतह भी आती है क्योंकि मेरा यकीन है ---

फिरता है सेले हवादस से कहीं मदौं का मूंह, शेर सीवा तैरता है बक्ते रफ्तन ग्राब में ।।

लेकिन जुल्म यह है कि हमारे प्राइम मिनिस्टर जो कहें वह सच क्योंकि एक बड़ी ग्रक्सरियत जो है अपोजिशन के आपस में फुटे रहने से यहां मौजद है ग्रीर कहते हैं कि हम जो कहते हैं वहीं सच है ग्रीर यहां से हमें कोई हटाने वाला नहीं है। मैं उनसे, मैडम, वड़े अदब से अर्ज करता हं कि भाज यह भूल रहे हैं, यह विल्कूल गलत रास्ते पर जा रहे हैं। उन्हें समझ में नहीं ग्रा रहा है कि इस वक्त यह देश के साथ क्या करने जा रहे हैं जब कि यह कहते हैं कि

कोलम्बो वाले वही तजबीज करते हैं तक-रीवन-तकरीबन जो हमारे मन में थी और जो हम कहते थे। क्या यह खद कहते थे कि दूसरों का दखल हमारी जमीत पर हो श्रीर वहां से वह मिलिट्टी तौर पर पीछे हट जायें। ऐसा अगर यह कहते थे तो मुल्क की आवाज ऐसी नहीं है ग्रीर ग्रगर यह उनके दिमाग में है कि ऐसा है तो, मैडम, कल जब बात चल रही थी ग्रीर बात चलते चलते मैंने पहले भी कहा था भ्रौर मैं भ्रब फिर उनसे कहता हं श्रापके द्वारा कि उनमें हिम्मत है तो सिर्फ दिल्ली में ही रिफरेन्डम करके देखें। उनको पच्चीस फीसदी साथी नहीं मिलेंगे जो यह कहें कि इस वक्त कोलम्बो पावर्स की तजाबीज को मानना मुलक की हानि नहीं है, मुल्क की जिल्लत नहीं है और इस हुकुमत की जिल्लत नहीं है। मैं बड़े अदब से कहता हूं कि आज श्राप जो चाहें ताकत के घमण्ड में कह सकते हैं लेकिन जब हम इन तजाबीज को देखते हैं श्रौर जब हम इनको परखते हैं तो हम इसमें दो बातें महसूस करते हैं। एक यह कि इस वक्त इसको मानना द्निया के अमन को बचाना है। यह कहते हैं नहीं मानते तो वर्ल्ड वार हो जायेगी मैं इससे इत्तफाक नहीं कर सकती हूं । इत्तफाक न भी करूं तो एक बात पर इत्तफाक जरूर करता हं कि हमारे देश में जब हम इ श्रीर डाई की लड़ाई लड़ने जा रहेथे तो कुछ भाइयों ने यहां पीपुल्स वार का नारा लगा कर इसको सबोटेज किया था और फिर इसके बाद की हैसियत कुछ नहीं रही थी। कम्युनिस्टों को मुल्क नफ़रत करने लगा । लेकिन जब श्राजादी मिली हमारी चूंकि नीयत यह थी कि हम सब हिन्दुस्तानीनियों को बराबर का हक देना चाहते थे, हम सब भूल गये थे कि कम्युनिस्टों ने उस वक्त क्या रोल घरा किया था। यहां तक कि हमारी डेमोकेसी में उनको केरल में अपनी हक्मत बनाने का मौका मिला लेकिन उसके बाद जब फिर एक इम्तहान ग्राया कि कम्युनिस्ट पावर ने चीन ने हिन्दुस्तान पर जारहाना हमला किया, हमारे सिपाहियों को,

हमारे बहादूरों को और हमारे नौजवानों को तहे तेग बेदरेग किया तो सारा मुल्क इस वक्त एक जबान से, एक दिमाग से और एक कदम से इस हुकुमत के पीछे हुआ। उस वक्त भी कम्युनिस्ट पार्टी वाले दो हिस्सों में बंट गये एक चीन के हक में था और एक रूस का हम ख्याल था। लेकिन कोई भी इस ख्याल का नहीं था कि चीन ने भारत पर जारहाना हमला किया है। भ्राज वह पंडित नेहरू की भ्रजीम पार्टी की पनाह लेकर अपनी इस कमजोरी को यहां छिपाना चाहते हैं। यह नान-ग्रलाइनमेंट की पालिसी, मैं कहता हं कि, ग्रापको मुबारक हो लेकिन ग्राप ग्रपने हृदयों पर हाथ रख कर कहिए कि क्या आज आपकी वह पालिसी कायम है। ग्रगर कायम है तो एक ही है कि इस वक्त कम्युनिस्ट पंडित नेहरू ग्रौर उनकी पार्टी एक हैं बाकी सारा मुल्क उनके खिलाफ है। एलाइनमेंट यहां तो है इस वक्त कम्युनिस्ट श्रीर कांग्रेस एक हैं। इन प्रोपोजल्स के बारे में मेरा यह कहना है कि हमारे देश में जहां से चीनी हटेंगे वहां उनके सिविलियन ग्राफीससं रहेंगे। यह तो मेरी समझ में ग्रागया कि इन प्रपोजल्स के यह माने हैं। लेकिन अगर ऐसा हुन्ना तो मैं उनसे कहता हूं कि डिफेन्स ग्राफ इण्डिया रूल्स का नाम लेकर अपनी ताकत का घमण्ड करके आप इन तजाबीज के होते हुए सुलह की बात करने जाना चाहें तो जायें लेकिन मुल्क को ग्रपने साथ नहीं ले जा सकेंगे। श्रापको मुझ जैसे हजारों दीवानों की जुबानों को काटना होगा, हमारे हाथों में हथकडियां डालनी होंगी, हमारे पांवों में बेडियां डालनी होंगी ग्रीर हमारे खन की नदियों में तैरना होगा। यह देश किसी एक पार्टी का नहीं है, इस सरकार का नहीं है कि जो इसको मन में भाये वह कहे। भ्राप चाहे किसी को कम्युनिस्ट कहें, चाहे किसी को रिएक्शनरी कहें और जो ग्रापके मन में ग्राये वह कहें लेकिन, मैडम, मुझे इस वक्त बड़ा रंज होता है जब पंडित नेहरू के साथी कहते हैं कि कश्मीर जो है वह यहां के ५ करोड़ मुसलमानों की जमानत है। यह बिल्कुल ग़लत है। मुसलमानों की जमानत

यहां का विधान है, यहां का सेक्युरिज्म है उनका अपना ईमान है, उनकी अपनी खद ऐतमादी है। ग्रगर यह नहीं है तो उन ५ करोड मुसलमानों को मिट जाना चाहिए बजाए इसके कि कश्मीर की जमानत उनकी हो। मैं इस बात को भी नहीं मानता कि ग्रंग्रेज ने ठीक कहा था कि राजा नवाब जिधर चाहें उधर ग्रपने ग्रापको मदगम कर लें। इसको न हमने माना ग्रीर न हमने इस पर ग्रमल किया। कश्मीर के अवाम हैं जो भारत के साथ रहना चाहते हैं। इस बारे में यह कहने वाला राजा कौन था। तमाम हिन्दू और मुसलमान वहां के यह चाहते थे कि वह भारत के साथ रहें। पाकिस्तान अगर नहीं तो उसके गुरिल्ला सरहदी पठानों ने जुल्म करके, जहोजहद करके, राजा की कमज़ोरी का फायदा उठा कर कश्मीर के एक हिस्से पर कब्जा कर लिया जो हमारा हिस्सा है। मैं हमेशा कहता हं कि कश्मीर भारत का ग्रंग है। जम्मू ग्रौर कश्मीर पर ग्रगर पाकिस्तान ने कब्जा किया तो उसके खिलाफ वहां के लोग लड़े शेख़ अब्दुल्ला की रहनुमाई में श्रौर उन्होंने इसका बहादराना मकाबला किया । श्राज श्रगर पाकिस्तान भी एग्रेसर है तो हम कब कहते हैं कि उसके साथ जाकर बातचीत करो । क्या ग्रदोजीशन की मर्जी से ऐसा करते हो ? (Time rings) में दो मिनट और लेकर वह नहीं करूंगा जो भूपेश गुप्त ने किया कि ग्राप घंटी बजाती रहीं ग्रौर वह मजे से हमको गाली देते रहे।

मैं यह अर्ज कर रहा हूं कि ऐसा नहीं हुआ । कश्मीर के अवाम हैं जो हमारे साथ आज हैं और मुझे कोई धवराहट नहीं है इस बात से कि अगर आज कश्मीरी अवाम को आप कुर्बानी की कसौटी पर आजमाना चाहें तो वहां के हजारों नहीं बल्कि लाखों हिन्दू और मुसलमान कुर्बानी के लिए तैयार होंगे चाहे चाइना मुकाबले में आये, चाहे पाकिस्तान मुकाबले में आये। अगर अंग्रेज की बात सही

होती तो फिर जुनागढ़ और मंगरोल के नवाबों ने नवाब होते हुए ग्रपने ग्राप को यह समझा था कि हम यहां के सब बन्दगाने खदा के मालिक हैं श्रीर उन्होंने यह कहा था कि हम पाकिस्तान से मिलते हैं तो वैसा हो जाता । लेकिन वहां के लोगों ने कहा कि नहीं हम ऐसा नहीं मानते। तुम कौन हो ? हम यहां के बसने वाले भारत के साथ रहेंगे। इसलिए ऐसी बातें कहना कि कश्मीर जमानत है मुसलमानों की इससे आप श्रपनी भी हेटी करते हैं, श्रपने सेक्युलरिज्म की हेटी करते हैं ग्रौर ग्रपने विधान की हेटी करते हैं। मैं कहता हूं कि इस वक्त ग्रगर श्रापने श्रपनी खुद्दारी का सब्त नहीं दिया तो इसका नतीजा ठीक नहीं होगा । ग्रव बेशक श्किया अदा कीजिए इन पावर्स का लेकिन श्रदब से कहिए कि जो रास्ता ग्राप हमें दिखा रहे हैं वह रास्ता न तो गांधीजी का बताया हुआ रास्ता है, और न बिदुर का बताया हुआ रास्ता है, न चाणकय का बताया हवा रास्ता, है न हमारे भारत के इतिहास का बताया हुआ रास्ता है, बल्कि यह रास्ता जिल्लत है। भ्राज उन्होंने हमसे जगह छीनी है। कल हम में हिम्मत होगी तो दुनिया हमारें साथ होगी चाहे वह कम्युनिस्ट ब्लाक हो, चाहे वह मग़रबी ब्लाक हो, चाहे वह ग़ैर जानिबदारों का ब्लाक हो ग्रौर जब दुनिया की श्रावाज हमारे साथ होगी तो मेरा यकीन है कि यह याजुज माजुज जो चीन में बैठे हुये हमारे ईमान को, हमारी मुहब्बत को ग्रौर हमारे दस्तेत्रग्रावन को ठुकरा रहे हैं उनकी जिल्लत होगी और उनको झुकना होगा , लेकिन ग्रगर ग्राप ग्रपनी जगह से हट गये तो फिर बड़ी मुश्किल है। प्राइय मिनिस्टर साहब अपने जईम में जो चाहे कह दें उन को हक हासिल है लेकिन उन को समझ यानी चाहिए कि याज जो कुछ हुया वह उन की ही गलत पालिसी से हुआ, उन की सरकार की गलत नीति से हुआ, उन की ग़लत तैयारी से हुआ जो तैयारी उन्होंने १५ वर्ष में की उस की वजह से हुआ। कोई दुनिया का प्राइम मिनिस्टर ऐसा नहीं

[श्री ग्रब्दुल ग़नी]

हो सकता कि कहे कि कृष्ण मेनन ठीक थे, कृष्ण मेनन ने बड़ी तरक्की की बातें कीं, फौज को बिलकूल साइन्टिफिक लाइन पर तैयार किया और इस के बावजूद उन से इस्तीफा मांग ले। इस के लिए ग्रगर श्राप कहेंगे कि यह ग्रवाम की राय थी तो ग्राज भी भ्रवाम की राय लें। ग्रवाम की राय इस के लिए कतई नहीं है। घर में बैठ कर जो चाहे सरकार कर ले, यह समझ कर कि हम गद्दी पर विराजमान हैं हम जो कुछ चाहेंगे जो कूछ मुनासिव समझेंगे करेंगे लेकिन पार्टी की ग्रक्सरियत की बिना पर चन्द हाथों की भ्रक्सरियत की विना पर चवालीस करोड़ इन्सानों की किस्मत का फैसला कर दें यह गलत चीज़ है। मैं यही कहता हं---

करीब है यारो रोजे महशर स्त्रुपेगा कुश्तों का खून क्योंकर जो चुप रहेगी जुबाने खंजर लहू पुकारेगा ग्रास्तीं का ।]

श्री राम सहाथ (मध्य प्रदेश): उप-सभापित महोदया, हम ने एक पुरानी कहानी पढ़ी थी कि करे तो डर श्रीर न करे तो डर । यह हम ने पढ़ा था। इस के बाद हम ने जो पढ़ा था वह यह था कि एक श्रादमी कुछ कहता है श्रीर दूसरा कुछ कहता है लेकिन एक श्रादमी ही दो तरह की बात कहता है यह मैं इस हाउस में ही देख रहा है

[THE VICE-CHAIKMAN (SHRI *M.* P. BHARGAVA) in the Chair.]

मुझे बड़ा श्राश्चर्य होता है कि मैं इस हाउस में यह देख रहा हूं। मैं देखता हूं कि अभी जो साहब बोले वह एक तरफ तो यह एतराज करते थे कि चार, पांच, छः साल से जब से हमला हो रहा था तब से बराबर क्यों खामोश बैठे रहे श्रीर साथ ही उसी सांस में यह भी दूसरी तरफ कहते थे कि चलते वक्त पंडित जी ने/यह क्यों कह दिया कि उन को हटा दिया जाय । ये दोनों मुतजाद बातें एक ही साहब के मुंह से निकलना कुछ शोभा नहीं देता, उस से हाउस की प्रेस्टिज कुछ बढ़ती नहीं है ।

شری عبدالغنی: میں نے یہ کبھی نہیں کہا – میں نے یہ کہا کہ جب تیار نہیں تھے تو کیوں اس طریقہ کا حکم دیدیا – میں نے کہا کہ ان کو نکالو نہیں –

†[श्री प्रब्दुल ग्रनी : मैं ने यह कभी नहीं कहा । में ने यह कहा कि जब तैयार नहीं थे तो क्यों इस तरीके का हुक्म दे दिया । मैं ने यह नहीं कहा कि उन को निकालो नहीं ।]

श्री राम सहायः ग्राप के गलत रप्रेजिंट करने से नहीं होगा, यह तो आप की स्पीच में होगा । मुठी भर ब्रादिमयों की नुमाई दंगी करने वाला जनता की दहाई दे भ्रौर यह दुहाई दे कि सारी दुनिया, सारा हिन्दू-स्तान उन के हाथ में है यह बड़ी श्रफ़सोसनाक बात है। हर एक ग्रादमी को जब कभी वह कुछ, बात कहेतो कम से कम ग्रपने श्रस्तित्व को, श्रपनी हैसियत को ध्यान में रख कर के उस को बात करनी चाहिये, विला वजह के बात को बिल्कुल एक डोवेट का मुकाम बना लेता ग्रौर बहुत लम्बी चौड़ी बात करना, इस से कोई लाभ नहीं होने वाला है। इस से ग्राप किसी को घोका नहीं दे सकते हैं बल्कि अपने आप को ही घोका देते हैं। जब इस तरह की बातें करते हैं तो सिवाय इस के कि ग्राप ग्रपने बाप को धोका दें ग्रीर कुछ ज्यादा नहीं कर सकते हैं।

श्राप से इतना निवेदन कर के मैं कोलम्बो प्रपोजल्स जो हमारे सामने आये हैं उन के सम्बन्ध में निवेदन करूंगा कि उन पर हम गम्भीरतापूर्वक विचार करें ग्रीर देखें । हम यह समझें कि चीनियों ने

t[] Hindi transliteration.

मामलात को देखा नहीं है, जिन्होंने उन

मामलात को स्टडी नहीं किया है, जो हालतों

को नहीं जानते हैं, जो नहीं जानते हैं कि हमारे

फांटियर पर क्या हालत है, जिन्होंने उन

स्थानों को देखा नहीं है, जिन्होंने उसे ख्वाब

में भी नहीं देखा है, इस तरह की बात करें

कि यह हमारी डिमांड को पूरा नहीं करता

है यह एक बड़े ताज्जुब की बात है। मुझे बड़ा अफसोस होता है कि ऐसे जिम्मेदार

हाउस में बैठ कर हम इस तरह की बात

करें। यह कुछ मुनासिब नहीं है।

मेरी अर्ज यह है कि हम यह देखें कि उन प्रस्तावों में कहा क्या गया है । उन प्रस्तावों से हम किसी तरह से भी पाबन्द नहीं होते हैं, हम किसी हक को नहीं छोड़ते हैं, हम केवल इतना करते हैं कि हम बैठ कर ग्रापस में बात करते हैं । हम वसूर्यंव क्ट्म्बकम् के सिद्धान्त को मानने वाले हैं, सारा संसार हमारा कूटम्ब है। जब हम यह बात मान कर चलते हैं तब हम यह बात भी न मानें कि दूसरे देश से बैठ कर बात बीत करें, तो यह मुनासिब नहीं है, किसी तरह से भी यह अच्छी बात नहीं कही जा सकती । जब हम बात करने के लिये बैठेंगे तब सम्भव है कि कोई रास्ता निकले ग्रीर ग्रगर बात करने के लिये भी नहीं बैठते हैं तो फिर यह जो गलत प्रचार चल रहा था, वह चलता रहेगा कि 'हम तो बात करने के लिये बैठना चाहते हैं लेकिन वे नहीं बैठते हैं'। जो पत्र-व्यवहार हुन्ना है उस को मैंने देखा है भीर उस में हर वक्त यह कोशिश है कि दुनिया में यह जाहिर करें कि हम चीनी तो बात करना चाहते हैं। वे बार-बार कहते हैं कि आओ बैठो और बात करो और इसी प्रकार प्रचार से उन्होंने हिन्द्स्तान को ज्यादा बदनाम करने की कोशिश की है। तो मेरा अर्ज करना यह है कि इन कोलम्बो प्रस्तावों द्वारा हम जो कुछ भी स्वीकार कर रहे हैं, वह विल्कुल मुनासिब है श्रीर वह यह है कि हमको बैठ कर उन से बातचीत करनी है, अपने हदूद के बारे में जो भी जिस प्रकार से हम ठीक समझते हैं उस प्रकार से हम निश्चय करेंगे ग्रौर उनसे बातचीत करेंगे ग्रौर उन को मनवाने की कोशिश करेंगे । तो यहां जिस प्रकार की बातें की गईं, इस प्रकार की बातें करने से हम किसी लम्बे नतीजे पर नहीं पहुंच सकते हैं।

यहां किसी साहब ने कुछ हार की बात भी कही। कहा कि हम इस मामले में कुछ हारे। मेरा अर्ज करना यह है कि लड़ाई का जो ग्राखिरी नतीजा होता है उसी को हमें नतीजा समझना चाहिये । पिछली लड़ाई जो हुई थी, उसमें कितनी उथल-पूथल हुई, कई देशों का नामोनिशान तब मिट गया था और दूसरी जगह जा कर उन को रहना पड़ा था और अपनी गवर्नमेंट बनानी पड़ी थी । लेकिन फिह वे अपने-अपने

श्री राम सहाय]

स्थानों पर वापिस हुए और ग्राज भी वे अपने देशों पर हुकुमत कर रहे हैं। तो यह बात हमें अपनी आंखों से ब्रोझल नहीं करनी चाहिये । जब हमला होता है तब इस तरह की थोडी-बहत बात हो ही जाती है। जब इतनी लम्बी फंटियर हो और फंटियर पर एक शक्तिञ्चाली देश हो, तो वह किसी वक्त, किसी मकाम पर हमला करेगा, यह उस के ग्रधिकार की चीज है--हम तो कोई एग्रेसर नहीं थे, वह एग्रेसर था और उस ने जहां चाहा वहां हमला किया--ग्रीर उस की वजह से हमें नकसान उठाना पड़ा, लेकिन यह कहना कि हम हार गये या हमारी जलालत हुई एक गलत चीज होगी। हमारे जवानों ने जो काम किया है वह सराहनीय है, उन्हों ने हमारे देश की रक्षा के लिये जो भी इमकानी कोशिश हो सकती थी, वह की है और ग्रब भी कर रहे हैं। हम यहां महज कड़े शब्द कहें या बहस-मुबाहिसा करें तो उस से तो कोई लड़ाई नहीं जीती जा सकती । उस से तो हम अपने दिमाग को ग्रीर खराब कर लेते हैं ग्रीर दिमाग में जो शान्ति होनी चाहिये उस को भी हम बर्बाद कर देते हैं और इस तरह सही बात सोचने के तरीके को भी बन्द कर देते हैं। मेरा अर्ज करना यह है कि ऐसे मौके पर हम को बहुत शान्ति से--अपनी स्थिति को ध्यान में रखते हए, हमारे जो साधन हैं उन सब को ध्यान में रखते हए-विचार करना है, तभी हम किसी सही नतीजे पर पहुंच सकते हैं। महज हम यह खयाल कर लें कि हम देश के बहुत बड़े आदमी हैं और हम बहुत बड़ा कुछ कर सकते हैं, यह ठीक नहीं है । हम में जितनी शक्ति है, उस शक्ति का ग्रंदाजा करिये और वह श्रंदाजा करने के बाद फिर इस को सोचिये।

ग्रभी हमार श्री वाजपेयी ने यह कहा कि इन प्रस्तावों को स्वीकार करने के पीछे कुछ भय की बात है, इस के पीछे कुछ डर की बात मालुम होती है और डर की वजह से हम इसे स्वीकार कर रहे हैं। हमारे वाजपेयी साहब ने एक दफा इसी सदन में इस बात का दावा किया था कि स्वतंत्रता की लडाई में उन्होंने भी भाग लिया है। वह ग्राज अपने उन साथियों, जिन्होंने उनके साथ स्वतंत्रता की लडाई में भाग लिया था, छोड़ कर दूसरी जगह चले गये हैं लेकिन उन के पुराने साथी अपने स्थान पर सुदृढ़ हैं, मजबत हैं ग्रीर मजबती के साथ देश को अपने साथ ले कर चल रहे हैं, उन के बारे में उन का यह कहना है कि उन के दिमाग में डर ब्रा गया है, यह मैं नहीं समझता. हं कि ठीक है। इस के लिये मुझे अफसोस होता है। यह एक प्रकार का लांछन है जो उन्होंने महज ग्रपनी पार्टी के ख्याल से लगाया है। उन्हें यह याद रखना चाहिये, उन्हें यह मालम कर लेना चाहिये, कि महात्मा गांधी के जो अनुयायी हैं, महात्मा गांधी ने जिस को ग्रपना उत्तराधिकारी बनाया है वह कभी किसी भय के पीछे, डर के पीछे, श्रपना माथा टेक नहीं सकते हैं। मैं नहीं 6 P.M. समझता उन के ख़्याल में इस प्रकार की

बात कैसे आई । जिस प्रकार का इल्जाम उन्होंने लगाया और और भय की बात बताई, वैसी कोई बात इन प्रस्ताबों से झलकती भी नहीं है। वह तो मेरे खयाल से उन के दिमाग की उपज है जो उन्होंने यह सोचा कि भय की वजह से यह सब बातें कही जा रही हैं । मैं समझता हं कि जिस प्रकार से उन में भय उत्पन्न हो गया है, वह एक ऐसे समाज में शायद दाखिल हो गये हैं जिस से उन्हें भय दिखायी देता है और इसी कारण उन्होंने हमारे ऊपर भय का लांछन लगाया, इन प्रस्तावों को भय के कारण स्वीकार करना बताया । मैं ग्राप से ग्रजं करना चाहता हं कि इस प्रकार की कोई बात उन प्रस्तावों में भी नहीं है और न कोई इस प्रकार का इतिहास है जिस से यह बात समझी जा सकती कि उन के पीछे भय की बात है।

मैं ग्राप से ग्रर्ज करूंगा कि कोलम्बो प्रस्ताव में जो दूसरी बात कही गई है कि २० किलोमीटर उन को पीछे हटना चाहिये तो वह २० किलोमीटर हट जाने से लहाख में भी उन की जो चौकियां इस तरफ की हैं, जो उन्होंने बनाई हैं ग्रीर इधर बढ़ गई हैं, वे भी एक प्रकार से समाप्त हो जाती हैं ग्रीर हम ग्रपनी चौकियों पर जहां से पीछे हट गये थे, वापस पहुंच जाते हैं । में नहीं समझता किस प्रकार इस वात में सन्देह किया जाता है। नेफा.में तो मैकमाहन लाइन के पीछे उन को जाना पड़ रहा है, वे उसके पीछे रहे हैं। हम बैठकर विचार करें कि दरग्रसल यह सरहद का झगड़ा किस प्रकार से निपट सकता है, किस प्रकार से यह सारा मसला हल हो सकता है। इस पर विचार करने के लिये हम बापस में बैठें भी नहीं यह कैसे मुमकिन हो सकता है। ग्राज हम यु० एन० ग्रो० में जाने की बात करते हैं लेकिन आपस में बैठ कर बात करना हम बुरा समझते हैं, यह एक अजीव सी वात है। मैं यह अर्ज करूंगा कि हमारे सामने जो प्रस्ताव हैं उन को हमें अवश्य ही स्वीकार करना चाहिये

श्री राजेन्द्र प्रताप रिह : कोई प्रस्ताव नहीं है स्वीकार करने का ।

श्री राम सहाय : स्वीकार करने से मेरा मतलब यह नहीं है कि प्रस्ताव जैसी ही कोई चीज है । मेरा मतलब यह है कि जो तरीका उन्होंने बताया है, जो उन्होंने हम से अपेक्षा की है कि हम मिल-बैठ कर बातचीत करें, वह हम को करना चाहिये । यह स्वीकार करने की बात आप दूसरा मतलब लगा कर खींचें तो शब्दों की खींचा-तानी से कोई नतीजा नहीं निकलने वाला है । जो इस चीज की भूमिका है, उसके अनुसार आप को मतलब निकालना चाहिये ।

तो मैं ग्राप से ग्रर्ज करूं कि मेरे खयाल से जैसे पहले दोनों देशों के ग्राफिसर्स बैठे थे, उस वक्त कुछ नतीजे निकले थे, ग्रौर उन्होंने कुछ, बातें तय की थीं और हम ने उस वक्त अपना केस बहुत ही स्ट्रांग बनाया था, वैसे ही ग्राज भी हमारा दावा है कि जब हम सच्चाई पर हैं तो निश्चय ही हमारा केस बहुत स्ट्रांग है श्रीर हम दुनिया के सामने ऐसी बातें रख सकेंगे कि जिस से दुनिया को मालुम हो कि जो बातें हम ने कही हैं वे सही हैं। प्राचीन इतिहास हमारा साक्षी है कि यह जितना भी देश है वह सब हिन्द्स्तान का हिस्सा रहा है । कैलाश पर्वत और मानसरोवर की बात हमारे तमाम प्राचीन ग्रन्थों में मिलती है। फिर हम नहीं समझ सकते कि किस प्रकार से हम उन सब बातों को नजरम्रंदाज कर सकते हैं ग्रीर कैसे दुनिया को चीन वाले धोके में डाल सकते हैं।

मैं समझता हूं कि पंडित जी के बयान के बाद इस सम्बन्ध में भ्रौर कुछ श्रधिक कहने की शावश्यकता नहीं है। बस मैं इतना ही श्रर्ज करना चाहता हूं।

'KUMARI SHANTA VASISHT: Mr. Vice-Chairman, I think all the point* have already been covered by the previous speakers and after the Prime Minister's speech there is not much clarification of anything to be given. But I would like to say a few words to some of those hon. Members, particularly Mr. Ganga Sharan Sinha, who said that many of the vital papers were not available and, therefore, how could they give any opinion on this matter. I would also address a word to Mr. Mani who pointed out that when Parliament was meeting here, why did the Prime Minister talk with the Colombo Powers and why, even in principle, did he accept their proposals, and so on and so forth? I think my hon. friend, who must be well-versed

[Kumari Shanta Vasisht] with the facts of history, will appreciate that it is only our-Government that places all the facts before Parliament, before the country, whenever any major decision is taken, or whenever any major development takes place in the country or any plans are made, or any schemes are made for the country itself. Here everything is placed before the public as well as Parliament and nothing is kept secret. If you look at the history of the European powers, the Western powers or the Communist bloc, you will notice that they have always made all kinds of international treaties, various types agreements with other nations, as well as taken decisions affecting their own country, sometimes even appropriating territories of other countries which became a part of Russia or of America or of England, they even created their own sphere of influence in other parts of the world, without taking their country or Parliament into confidence. Many vital decisions affecting international politics were taken and they became known to the people at large after twenty, thirty or even forty years. Therefore, to say that on this matter, which is hardly a week old, or to say that in the last session also the meeting of the Colombo Powers was known to us and the proposals were communicated to us only a few days back is hardly fair. Sir, the entire proposals of the Colombo Powers and their clarifications have been placed before Parliament. I would like to ask those hon. Members who are great champions of freedom, democracy and the rest of it whether these democratic countries always took their own Parliaments into confidence before making agreements or treaties and all sorts of things. Therefore, to find fault with our Government, which has always placed all the fundamental things before the country and Parliament is very unfair indeed. I am sorry that we do not appreciate the fact that at every step Parliament and the rest of the country is taken into confidence. I am sorry that we do not give the Government that much credit.

So also, Sir, some of our hon. Members said that this should not have been done and we should not negotiate with China. Mr. Vajpayee asked as to what decency and good manners were involved while talking to a country associated with evil and bad manners and so on and so forth. Sir, twice the Chinese proposals came before us and the Government of India rejected them. The Government had the courage and the confidence and the strength, to reject them though we were losing post after post and we continued fighting. In October and November last the Government refused to talk with the Chinese Government about any sort of negotiation or truce though peace offers came and we were losing. Now, the pre-condition to these proposals is that the Chinese withdraw to the position of 8th September. They are the people who have won, who have come further into our territory and now they are willing to vacate all that they have occupied so far, and even beyond that, that is 20 kilometres, they will go in the Ladakh area and so on. They will give up all the military posts which they had, much larger in number than ours. Even their personnel that was there is in much larger number than ours, which . will be removed by them. They have been able to occupy a part of our territory from which they are going to withdraw and then we call it bad manners to talk to them and all that. I think it is good manners if we talk to them when they are withdrawing from these areas. Of course, it is quite proper to say that every nation should talk on honourable terms. At no stage has the Prime Minister ever said that he would be willing to negotiate without honourable terms. The Prime Minister has said it repeatedly, he has put it time and again, that we shall have negotiations only on honourable terms. But the propaganda is carried on that we do not want to have any negotiations with them, and if at all we do, that will be on very bad terms or we will be selling away our country. Nobody can imagine particularly the Prime

Minister or his present Government doing anything which would go against the interest of the country. While we may talk with China, while we may discuss various proposals with that country, the fact remains that our country must be defended against any type of foreign aggression in future. China has awakened us to the reality of the modern life, to the modern type of warfare which every country is exposed. We cannot ever forget that fact, at least now because in previous times, we were going on, more or less like a medieval society or, so to say, a society or a State or a country taking to modern way of life almost in its very early, preliminary stages but this Chinese invasion has certainly shocked us in a way, it has hurt us and it has made us alive to the realities of the modern world and that we can be open to any attack from any country -at any time. Therefore this is a war, this defence of this country for which every single citizen, man, woman or child, has to be ready and this is not only what we have to be ready for but I think even our children grand-children will have to be ready to look after the defence of this country. This is not going to be settled today or in six months or one year or across the table with China and so China may attack, Pakistan may attack or some other trouble may come and it may be that anything may happen in this world. Therefore, to think that we should not talk with China and all these proposals very bad and we should not even look at them, this I think is very incorrect and unrealistic. If we are realistic, we do not want even diplomatically to antagonise the Colombo Powers. We cannot be sure and I do not know how Mr. Vajpayee and other Members say that there shall not be any

attack from China. How do they know about it? Have they had any consultation with China or have they any authority or have they their own C.I.Ds. in China that they can say that there shall not be any attack?

SHRI RAJENDRA PRATAP SINHA: Have you any information that they will attack?

KUMARI SHANTA VASISHT: We have to be ready for any attack from anywhere. It is not a question of whether they are attacking or somebody else is. When for the last two times we have been having consultations and meetings with Pakistan, why is it that all these parties who become so disturbed and concerned and feel disconcerted about these particular negotiations today, do not worry about our talks with China? Have they asked what is it that you are discussing with China and what is your basis and what are you discussing?

SHRI RAJENDRA PRATAP SINHA: Pakistan.

KUMARI SHANTA VASISHT: I am sorry. Pakistah. Why is it that these parties who are worried about the Chinese are completely silent about the negotiations with Pakistan though Pakistan had also committed aggress'on, though Pakistan had also violated our territory? Is it that the Pakistan's violation of our territory and invasion becomes a d~e jure and correct thing because it has been 15 years' old and therefore a compromise there will be all right? Or is it only that China's is a new wound and therefore it hurts us more? I think the hon. Members should apply the same criterion while dealing with China or Pakistan or any other country. It is our territory and we want to fight for it, to look after it and we want to be prepared for it in the future for ever and ever. They are so worried about any talks with China; even when six other Powers are intervening they ridicule them, they spoil the atmosphere; but when the talk with Pakistan was going on, our Members, even the Opposition Members and others, quietly felt 'No, we should not mention anything about Pakistan. This is a very delicate matter'. But when anything concerning China comes, then that is not a delicate matter at all. There we can be

[Kumari Shanta Vasisht.] brutal, we can ridicule them, we* can jeer at them, we can make fun of the Powers and mediators, poor people who, in their goodness and friendliness have come in and tried to help to bring the two parties together to talk about matters affecting our country. We have not the decency to appreciate and pay tribute to, those nonaligned powers who have tried in their goodness and in their way to bring about some sort of agreement between India and China but we jeer at them as if the Chinese problem will be solved by really making fun of them or laughing at them. That is not how your battle is going to be fought. It is not making fun of them or rediculing them that is going to take us very far. For that we have to be prepared at the industrial level and the country has to be prepared militarily. There has to be preparation and diplomatically we have to see. We criticise the non-alignment policy of the Government, that it has gone out of the window and so on. I beg to submit that it is the non-alignment policy which has been appreciated by both the blocs. That is the reason why we have the support, as much support as they could give, from America and England and from the Western Powers, and from the Communist countries. It is a very great development of history, of the world' history. It is a very outstanding and significant development that the Communist Parties have not appreciated the aggression committed by China but they have really condemned it. It goes greatly to the credit of Russia, East Germany, Poland and other countries; in the Communist area that they have taken a very objective view and I think their prestige and status have certainly gone up by this objective outlook on their part. If they had taken the side of China, we would have been somewhat disillusioned and somewhat disappointed that they did not take an objective view. I am very happy indeed that they have taken a very objective view and have condemned China. China stands today very

much isolated and condemned not only by the other powers and most of the world opinion but by their Communist countries also. Thereby the status, position and standing of the Communist countries have gone up because they could say that one of their own Communist countries that is China, has not been very fair to us and has committed aggression and has violated our territory and so on. That is a very outstanding development of the modern world, if I may say so, and it goes to show that our policy was successful and has done well for us to have been able to get the appreciation of almost the overwhelming nations in the world, all the countries of the world more or less barring one or two or say North Korea, North Viet-Nam and China and maybe a few others but mostly, by and large practically all the countries of the world have supported India and have even appreciated our policy of nonalignment. Had we been aligned one way or the other, things would have been very different. Automatically the Communist bloc would have gone against us if we were aligned with the Western powers and the Western countries would have supported us. If we were aligned with the Communist bloc, we would have the sympathy of Russia, automatically the Western countries would have been against us. Today we are in a fortunate position and we are grateful for that that all these countries have been sympathetic towards our stand and that I think is a very great gain for the foreign policy of our country and the fact that we have been able to get their sympathy by our following the present policy.

So also Mr. A. D. Mani was rather very categorical about various points yesterday. I fail to understand all that and I think he is so much used to *benami* transactions as Mr. Arora said the other day, that I never know whether he is speaking on behalf of the Jan Sangh or the Swatantra Party or on behalf of the P.S.P. or all of

them together. Nevertheless, I wish he would speak for himself rather than for other people and people's tone and style and give their views.

SHRI BHUPESH GUPTA: He is a general distributor of all those . . .

KUMARI SHANTA VASISHT: Shri Ganga Sharan also said that other powers would be angry with us and would not like us to proceed. Mr. Mani also said 'We will lose the sympathy of Western countries and we should not accept these proposals and we should reject them'. I think more than anything else, the Western countries always want that you should, for a change follow your own conscience. You should be independent in your opinion. You should stand for your own convictions. If you are only going to toe their line, this is not the spirit of democracy by any means at all. Even the democratic people want—they may use various people and sections for their own purposes to propagate this or that— but even their own basic principle is this that paople do live as they want to live, they follow their own beliefs and their convictions and their opinions and they govern their own country in their own way, as they think best. If we are only going to be guided in our country's affairs by what so and so will say, the Americans are not the people who ever -even say: 'I am doing this because so and so will say this'. They follow all they want to follow and what their own convictions may be. If we want really to be truly democratic In our country and truly free people, we must follow our own conviction and our own conscience and our own judgment in this. We cannot be guided only by fear that the West will not side with us or so and so will not side with us or so and so will be angry or so and so will not like it. The funniest thing is this. How can we say that the West will not support us? I think they have already given us support and they

will continue to give us support and in no way are we likely to alienate the sympathy of the Communist countries or of the neutrals now in the world, by accepting these proposals. It may interset Mr Mam to know- I am sorry he is not here—that some of the newspapers and some of the opinions expressed in America as well as in the United Kingdom have supported the Chinese stand and have not supported our stand. Even a great man whom most Indians like very much and for whom we have great regard and respect. I mean Sir Bertrand Russel, has asked why India should be a war-monger. Why Does she not want peace, with China when the Chinese Prime Minister has put forward his peace proposals? Why is it that the Prime Minister of India does not want to have peace talks and negotiations? Why have they become so haughty that they do not talk about these things? Therefore, they also want us to talk and it is not fair and we should not mistake the Western powers in this way, and create this impression that they will not like it. They would not mind it. Our own leaders will, do everything to have a settlement and an agreement that is honourable" and fair and befitting the spirit of our country and the aspirations of our' country. It is going to be a long, long battle. It is not going tc- be settled at one table. It is not going to be settled sitting across one table, or two tables or three tables. This is a question which this country will have to look after and be prepared for, by preparing its own defences. Therefore, bringing forward these observations at a tangent and these arguments, etc., does not really help us. These proposals have come to us and we should try to understand them and appreciate them and also the spirit of these proposals and the spirit in which the great powers have tried to intervene to help us in this matter and to bring the two parties together to s:>rt out the various points. We should try to appreciate the work of these neutral nations and what they are trying to do

[Kumari Shanta Vasisht.] we should leave it to the Government to take further action as it thinks best.

SHRI ARJUN ARORA: Mr. Vice-Chairman, it is very interesting to find men like Shri A. D. Mani referring to the spirit of Mahatma Gandhi. Few people in this country read the newspaper which Mr. Mani has been editing for a record time, but I happen to be one of those who do and I remember very well that when Mahatma Gandhi was alive and was leading the freedom fight, Mr. Mani's paper distinguished itself by attacking him and the freedom fight. It is all right for him to talk of national honour now. But when national honour was at stake he was attacking the fighters for freedom. It is also very interesting to find that Mr. A. D. Mani now reminds us and the U.A.R. of our condemnation of the Anglo-French invasion of Egypt in 1956. Mr. Mani probably preserves the files of his newspaper and it will do him and his friends a lot of good to turn back those files of his paper. His paper was one of the few in the country which attacked the Government of India for rushing to condemn the Anglo-French invasion of Egypt in 1956. He thinks public memory is very short and like a chameleon he can change his colour today and indulge in heroics.

It is very strange that a serious political leader like Mr. Atal Bihari Vajpayee should get up and ask yesterday the question while interrupting a learned Member of this House—Shri Pathak—that we should ask Col. Nasser how he would have felt if India had not condemned the Anglo-French aggression against Egypt in 1956. He probably reads only "The Organizer", his own party's weeikly. He does not know a word, I should think, about the attitude which the United Arab Republic had taken. I would like to remind the country and particularly the Jana-sanghites that the U.A.R. tried to

convene a conference of Afro-Asian nations even before the Colombo Conference was held. The U A.Pi. was the first country to take the initiative in the matter. It is another matter that that initiative failed and that conference was not held and ultimately the Colombo Conference was held. Then again at Colombo, the spokesman of the U.A.R took a very firm stand. He took his stand on this principle that aggression is> not to be rewarded and it was, thanks to his efforts, that the Colombo proposals, as they are, have emerged.

It is true that all the non-aligned countries in the world do not see the-truth in this India-China dispute. But if they do not see the truth it is; not the fault of India or of the UAR. After all, the non-aligned countries are also nonaligned among themselves, and once they are non-aligned they have the right to judge each issue on its merit. While we may disagree with their judgment, while we may not Tke it, we cannot deny them the right to do so. All the same, the fact remains, the Prime Minister has mentioned, that twenty-six non-aligned countries, many of them of Asia and Africa, have supported us in this stani. As the Prime Minister correctly pointed out this evening, it is immaterial whether they used the word "aggression" or not. As far as the U.A.R. is concerned, its stand has been clear and it has been made much more clear recently. The official magazine of the UAR has published an article on this issue and that article has, by chance, been reproduced in this country only by the 'Statesman'. The papers which beat so many drums about their patriot'sm have not reproduced, it or have not said a word about it.

An. Hon. MEMBER; The "Hindustan Times' also has published it.

SHRI ARJUN ARORA: In that article, the U.A.R. has come out openly in condemnation of Chinese-aggression. That article reveals that

the U.A.R. thinks that it is proper to give India full support. So, let us recognise our friends and what they do. Let us not run away with the idea that we are left alone and, therefore, we should jump into the lap of some American millionaire. We are grateful for the help that we received from the West, from America and Great Britain in a time of crisis but the quantum of that help has to be remembered. The American themselves have revealed that this help was worth fifteen million dollars. Now, this sum of fifteen million dollars only comes to seven crores of rupees and even my friends of the PSP will recognise that this sum of seven crores is nothing. If we mobilise our own resources, if we build up the economic potential of the country, arms aid to the tune of seven crores should be nothing. We are forty-five crores of people and if this sum of seven crores is to be distributed to each one of us, we will get less than fifteen nave paise per head, just enough to buy a good Gold Flake cigarette. Now, is it for this that Shri Ganga Sharan Sinha gets up again and pleads that before we do anything we should consult our Western friends.

SHRI ROHIT M. DAVE: At no time has it been said.

SHRI ARJUN ARORA: He has said it.

SHRI ROHIT M. DAVE: No, it has never been said. Because there is no argument in this debate, they are putting words and words in our mouths which we have never uttered.

SHRI ARJUN ARORA: I will remind Mr. Rohit Dave of the exact time he said. He said it in November, when the Prime Minister announced that the cease-fire had taken pi ice $H_{\rm e}$ got up and said it. You check up the proceedings.

Shri ROHIT M. DAVE: We have checked it up and we know exactly what he said. $H_{\rm e}$ only said that these

powers should also be informed. At no time has it been said that their views should be taken into account. My memory is quite sharp and *I* what he said.

SHRI ARJUN ARORA: You should know it. The learned spokesman, the weighty spokesman of the PSP, Shri Ganga Sharan Sinha, got up and said that if we accept the Colombo proposals, the Western powers would come to the conclusion that we are not serious about fighting.

SHRI ROHIT M. DAVE: Where is the question of advice? He said that the Western powers should be informed. He never said that the ad- • vice of the Western Powers should be taken into account. He has never said that.

SHRI ARJUN ARORA: He used the word. It was a rare phenomenon of Mr. Ganga Sharan Sinha speaking in English on the 22nd November, 1962. and I remember the word correctly and in spite of the protest of my friend, Mr. Dave, I will stand by the • truth.

SHRI ROHIT M. DAVE: It is strange the hon. Member using the statement in a manner which is nothing but lie and falsehood.

SHRI ARJUN ARORA: Lie is unparliamentary. That, I think, he should know.

SHRI ROHIT M. DAVE: It is not.

SHRI ARJUN ARORA: Now, a . truth will not bacome a he merely because Mr. Rohit Dave makes it a point to say so and repeats an unparliamentary phrase again and ag :in.

SHRI ROHIT M. DAVE: It is not unparliamentary.

SHRI ARJUN ARORA: I hope, Mr. Vice-Chairman, you are aware that lie is not parliamentary.

SHRI BHUPESH GUPTA: I rise on a point of order. I think the statement the hon. Shri Arjun Arora made was on the basis of whai claims to be the reading of the proceedings in English. When that statement has been made, Mr. Rohit Dave should have contradicted it by pointing out that it was not in the proceedings. Instead of that, he said that he told a lie. First of all, it was very unparliamentary and, therefore, it should be expunged from the proceedings, and

SHRI ROHIT M. DAVE: It is not.

SHRI BHUPESH GUPTA: You can-jiot say 'lie'. You can say untruth.

SHRI ROHIT M. DAVE: Mr. Bhupesh Gupta himself used the word 'lie' a dozen times.

SHRI BHUPESH GUPTA; With •regard to other things, not in this •context. Here, the hon. Member was making reference to the proceedings.

SHRI ROHIT M. DAVE: He has said that the Minister was telling a lie.

SHRI BHUPESH GUPTA: Mr. Vice-Chairman, Mr. Ganga Sharan . Sinha is supposed to have said it. He has 'said it on the basis of the proceedings of the day. Mr. Rohit Dave, who is not in possession of the proceedings at the moment, could certainly refer to it. Instead of that, he said that it is a lie. I think, this is unparliamentary and should be expunged. I would request you to consult the hon. Member, Shri Arjun Arora, and find out from the relevant proceedings what exactly Mr. Ganga Sharan Sinha said. I am also reminded that something of this nature he said on that but I cannot vouch for the words because I have not consulted the proceedings but none the less, it should be found from the proceedings exactly what he said.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): A point of order has been raised. I have got a book

before me, "Unparliamentary Expressions" and I find that 'lie' used in some context is unparliamentary.

SHRI .ROHIT M. DAVE; What is it in this context, parliamentary or unparliamentary?

SHRI ARJUN ARORA: Only yesterday,. Mr. Ganga Sharan Sinha gave expression to similar sentiments when he said that because the Western countries helped us, they would not take us seriously if we entered into negotiations on the basis of the Colombo proposals. So,, the whole idea is that our friends of the PSP led by their weighty spokesman Mr. Ganga Sharan Sinha, are prepared to surrender Indian sovereignty to America for seven crores of rupees.

SHRI ROHIT M. DAVE: No.

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SHRI ARJUN ARORA: That is the point they want to make.

SHRI RQHIT M. DAVE: and not to Russia and not to your bloc either.

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SHRI ARJUN ARORA: Our bloc is the Congress bloc which rules this coutry and will continue to rule the country for times to come.

SHRI ROHIT M. DAVE: Unfortunately.

SHRI ARJUN ARORA: As far as your party is concerned, of course, it is likely to disappear in two or three weeks' time to •be' merged in Dr. Lohia's group.

Coming back to American aid, I am not ungrateful. I am grateful but I do realise that the aid so far received amounts to seven crores of rupees and because of that we are not going to surrender our sovereignty to America, as Shri Ganga Sharan Sinha pleads, nor are we going to . . .

SHRI RAJENDRA PRATAP SINHA: What is the point in saying that Ganga Sharan Sinhaji said this or that, that we should surrender our sovereignty to America. He has never said like that.

. SHRI ROHIT M. DAVE: A lie repeated a dozen times does not become the truth.

SHRI RAJENDRA PRATAP SINHA: Nop is it necessary to put undue emphasis upon words

SHRI ARJUN ARORA: Certain conclusions from his speech emanate and I am drawing the conclusion from his speech. We are not going to surrender our sovereignty on Kashmir either, as some Americans hope.

Coming back to the Colombo proposals

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): It is time to wind up.

SHRI ARJUN ARORA: I am winding up. I will take two minutes more. But for these interruptions I would have finished long ago.

I do feel that as clarified and explained by the Mission to Delhi, the Colombo proposals come very close to India's position of the line of the 8th September. The Colombo proposals are based on the principle that the latest Chinese aggression must be vacated. The Colombo proposals naturally do not seek to undo the Chinese aggression which began in 1956 but they are of advantage to us because they are based on the principle that the latest aggression which came to notice on the 8th September, 1962, should be undone. Then, the Colombo proposals envisage the withdrawal of the Chinese forces both in NEFA and Ladakh. They nowhere envisage or think of the withdrawal of the Indian troops even by an inch. It is strange that people who shout hoarse about their patriotism have in

this House, yesterday and today condemned the Colombo proposals and used, what I should say, not very dignified language against the Colombo Powers because they have put up proposals which may mean the Chinese withdrawal and not our Withdrawal. They never want us to withdraw.

SHRI BHUPESH GUPTA: On a point of order, Sir. When the hon. Member was speaking, his statement was challenged and in a most unfair way. Here are the proceedings of the 21st November, which show the interruption of Shri Ganga Sharan Sinha and Mr. Arjun Arora was absolutely right in what he said. Mr. Ganga Sharan Sinha said,

"... I would personally lika— and I think all hon. Members also would like—that those who have come to our aid should also be taken into confidence and I do hope our Prime Minister will keep these things in view."

After the Prime Minister spoke, he repeated,

"I did not mean that on every one of our letters or notes on every matter, they should be consulted. But in coming to a final conclusion they should be taken into confidence and we should consult them."

This is what Shri Ganga Sharan Sinha said and I think it is most unfair for an hon. Member of this House to challenge another hon. Member by saying that he had lied- It is unfair on his part not to have seen the statement. Without verifying the statement from the proceedings here, he used that expressions, 'lie'. It is most unfortunate that Mr. Rohit Dave, an intelligent person like him, should have indulged in this kind of acrimony and attacks against the hon. Member there who seems to be,

TShri Bhupesh Gupta.] according to the proceedings, one hundred per cent, correct in what he said in this context.

SHRI ROHIT M. DAVE: Exactly what I said. He has said that they should be taken into confidence; not consulted.

SHRI BHUPESH GUPTA: Taken into confidence and consulted. The Americans should be taken into confidence and if I read the whole thing you will find that he was saying that if you did this there will be a lull, arms will not come and so many other things. I need not go into all that. You can see it for yourself. I have read out the relevant portion word for word and I think we should congratulate Mr. Arjun Arora for having taken pains to read this thing and inform this House on matters on which we are sometimes liable to be misled by some hon. Members.

SHRI ARJUN ARORA: Thank you, Mr. Bhupesh Gupta. I will take only one more minute, Sir.

The only substantial criticism against the Colombo proposals relates to Dhola. It is really surprising that the Chinese do not recognise the well established principle that the highest water-shed is the international border, and that is the crux of the dispute. Once the Chinese accept this internationally accepted principle they will have to go back many miles in Ladaikh and a few miles in NEFA. The Colombo proposals do not insist on Dhola, I think, merely because that involves the crux of the whole dispute. The Colombo proposals are not aimed at a final solution of the dispute; they are only aimed at enabling the two parties to meet at the negotiating table.

THE VICE-CHAIRMAN (SHRI M. P. BHARGAVA): Your one minute is over.

SHRI ARJUN ARORA: Thank you.

श्री गोपीकृष्ण विजयवर्गीय (मध्य प्रदेश) : उपसभाध्यक्ष महोदय, ग्रापने मझे इस वादविवाद के भ्रम्त में कहने का समय दिया है। मझे ज्यादा कहना तो नहीं है लेकिन ग्रापके दिये हुए ग्रवसर का लाभ उठाना चाहता हं।/चीन ने हमारे नेहरू जी के साथ जो वर्ताव किया, वह ऐसाही मालम पडता है जैसे शिवजी श्रीर भस्मासूर की कहानी से निकलता है। शिवजी बहुत भोले भाले /ये, बडे देवता थे ग्रीर हमेशां कुपाल हो जातेथे। चीन की हमारे लोगों ने, हमारी गवर्नमेंट ने और नेहरू जी ने बड़ी मदद की लेकिन धन्त में वह/भस्मासूर साबित हुआ। उसने हुमी पर प्रहार करना शुरू किया । आखिर में भस्मासूर का नाश हो गया था। तो यह उसका जो अनुचित कार्य है **अब** वह समाप्त किया जायेगा ।/हमारे प्राइम मिनिस्टर साहब ने जो बिल्कुल शास्त्रिर में कहा था. उसके बाद मुझे ज्यादा लम्बा भाषण करने में फायदा नहीं है। नेहरू जी ने श्रन्त में साफ दलील देकर कहा कि यदि अपोजीशन की पार्टियां समझती हैं कि हममें ही देश-भवित और बहादरी वगैरह है तो उनको यह भी समझना चाहिये कि इबर, इस पक्ष में भी बहाद्य भी हैं, देशभक्त भी हैं जिन्होंने सारा जीवन देशसेवा के लिए लगाया है। यह कोई शिकायत नहीं कि उसी तरफ केलोग ही देशभक्त हैं। वे लोग भी देश के हित की चिन्ता करते हैं. सारा जीवन उसमें लगाया है। इसलिए यह कल्पना करना कि उनके इस देश का न्कसान हो जायेगा या देश के विरुद्ध हैं, यह बात बिल्कूल /गलत है।

वाजपेयी साहब ने यह कहा था कि यदि कोई नैगोसिएशन शुरू हो जाते हैं तो हम अपने को स्ट्रैन्थन करने में, अपने डिफेन्स के काम को करने में कमी करेंगे, यह बात भी बिल्कुल गलत है और यह ख्याल करना कि हम अपने देश को मजबूत करने का

काम छोड़ देंगे वह भी बिल्कुल नलत है। नेहरू जी का और सब लोगों का, हर एक का ख्याल है, कि देश में अपने आर्मीमैन्टस वनाने चाहियें, ग्रपने हथियार वनाने चाहियों। शस्त्र वनाने का जो काम ग्रभी तक नहीं किया गया था, वह काम किया जायेगा श्रौर उसमें कोई शंका करना बिल्कूल श्रनुचित है। जहां तक मैरिट का सवाल है, कोलम्बो प्रपोजल्स के बारे में काफी कहा जा चुका है। हमारे पाठक जी जैसे आदमी ने यह राय बतलाई कि हम ग्राजकल एक ग्रन्तर्राष्ट्रीय जगत में रह रहे हैं, कोई आइसोलेशन की दनिया में नहीं रहते हैं। जहां हमको सब राष्ट्रों के बीच में रहना है, वहां अगर कोई प्रपोजल आता है तो उस पर गौर करना पहेगा। उससे कोई भारत की इज्जत जाती है या गौरव जाता है, ऐसी बात नहीं। उन प्रस्तावों **ग्रन्**त मेंही ग्राखिरी दो पैराग्राफ हैं कि जो प्रपोजल्स हैं कोलम्बो के, उसमें लिखा हम्रा है कि इससे दोनों पार्टियों का जो हक है या उनके मैरिट्स हैं वाउन्डरी के बारे में या और कोई, वह हक ऐसे नहीं हैं कि अपनी-अपनी बात मनवा ली जाये। वह सिर्फ बातचीत करने के लिए है और उनमें प्रिपेरेटरी बातचीत करने के लिए एक श**रूप्रा**त की चीज है। इसलिए मैं समझता हं कि उनसे देश का गौरव नहीं गिरता है और न कोई मान-हानिजनक बात है। ग्रपनी गवर्नमेंट को आगे बढाने के लिए हमको आजाद रखना चाहिये और गवर्नमेंट जिस ढंग से चलती रही है और जो उसने यत्न किये हैं देश के हिलों को आगे बढ़ाने के लिए, उसके बारे में कारेस्पोन्डेन्स करने या नैगोसिएशन करने का मामला हमको गवर्नमेंट के ऊपर छोड़ना चाहिये। वाजपेयी साहब ने एक बडा जोशीला भाषण दिया था। शुरू शरू में जब प्रयोजल्स ग्राए थे उस वक्त पुरा क्लेरिफिकेशन, पूरा स्पष्टीकरण उसके साथ नहीं था और बहतों का ख्याल

दूसरा था। मुझे भी यह ख्याल हो रहा था यह कहां तक मुनासिब है हिन्दुस्तान के लिये लेकिन जब उसका वगैरह देखा तो मालम पडा कि हम उनको मंजूर कर सकते हैं ग्रीर ऐसा करने में हिन्दुस्तान को कोई नुक्सान नहीं होता ग्रौर न हमारा कोई गौरव गिरता है। इसके ग्रलावा ग्राज सबको मालुम है कि यह बहस एक तरह से एकेडेमिक सी है क्योंकि चीन उनको मान नहीं रहा है। ग्रगर यह बात है तो कोई सवाल ही नहीं है कि हिन्द्स्तान ''इन टोटो'' उनको मानता है या बिल्कूल रिजेक्ट करता है। इसलिये ग्रगर हमारी गवर्नमेंट कहती है कि हम उनको उसूल में मानते हैं और 'इन टोटो'' मानते हैं ग्रौर ग्रगर चीन मानता है तो भी मानते हैं तो ऐसी पोजीशन लेना भी गर्वमैंट के लिये कोई हानिकारक नहीं है और हमारे देश के लिये भी हानिकारक नहीं है हमको न तो इन प्रस्तावों पर बहस करते वक्त. जैसा कि यज्न अरोड़ा साहब ने बताया, न अमेरिका को कन्सल्ट करने की जरूरत है न रूस को कन्सरूट करने की जरूरत है। हमारा देश तो बीच के रास्ते पर चल रहा है। हम ग्रपने पैरों पर खड़े हो कर देश को मजबत करेंगे यही नेहरू जी का दिष्टिकोण है।

श्राज हमारे देश के प्राइम मिनिस्टर का दिष्टिकोण देखकर जो बहुत ही एक दार्शनिक ग्रीर फिलोसोफर का था ग्रीर बहुत ही दरदर्शी दिष्टिकोण था, हम यह कह सकते हैं कि हम अपने हितों का ध्यान तो रखते ही हैं लेकिन भीर ज्यादा ऊंची बात नेहरू जीने यह कही कि हमको संसार में युद्ध ज्यादा न फैले, किसी हद के अन्दर रहे, ग्रौर ग्रपने देश के गौरव की रक्षा करते हुए हम कोई कदम उठाएँ, इसके लिये प्रयतन करना चाहिये---यह दृष्टिकोण भी हमको रखना चाहिये। मैं कहता हं, नेहरू जी ने यह बहुत ऊंचा उठकर वात कही है और